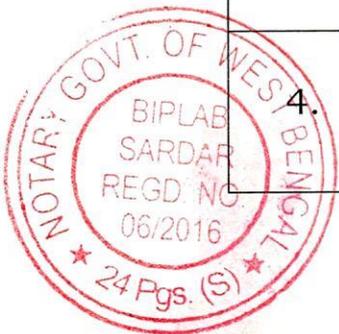


BEFORE THE NATIONAL GREEN TRIBUNAL**PRINCIPAL BENCH, NEW DELHI****Original Application No. 200/2014/PB****M.C. MEHTA****-Versus-****UNION OF INDIA & Ors.**

SL. No. 23/24

INDEX

Sl. No.	Particulars	Pages
1.	Affidavit	1 - 40
2.	Letter to Ganga adjoining Blocks and Municipalities, South 24 Parganas for submission of Reports (Annexure- R/1)	41-46
3.	Letter to the Director of Marine, Shyamaprasad Mukherjee Port, Kolkata seeking Report regarding encroachment of flood plains and erosion of embankments (Annexure-R/2)	47
4.	The reports received from the Department of Urban Development	48- 73



	& Municipal Affairs, Government of West Bengal(Annexure – R/3 (coly)).	48-73
5.	Report submitted by I/C of General Administration Dept. and the Director, Marine Dept., Shyama Prasad Mookerjee Port, Kolkata (Annexure-R/4(Coly))	74-82
6.	Letter sent to the Executive Engineer-II, Canal Division and the Executive Engineer, Kakdwip Irrigation Division, South 24 Parganas (Annexure-R/5)	83
7.	Letter to the Sub Divisional Land and Land Reforms Officer, Alipore, Diamond Harbour, Kakdwip seeking report regarding illegal Mining.(Annexure-R/6)	84
8.	Reports submitted by the Sub Divisional Land and Land Reforms Officer, Alipore, Diamond Harbour, Kakdwip sub-division regarding illegal Mining (Annexure-R/7 (coly))	85-96
9.	Reports submitted by the Ganga adjoining 10 Blocks i.e., (The Block Development Officer, Budge Budge -I, Budge Budge-II, Falta, Diamond Harbour-I, Diamond Harbour-II, Kulpi, Kakdwip, Namkhana, Sagar and Patharpratima Development	97-150

20 FEB 2024

2

20 FEB 2024

	Blocks for Rural areas (Annexure-R/8(Coly))	97-150
10.	Letter submitted by the Senior Environmental Engineer, West Bengal Pollution Control Board, Alipore Regional Office, South 24 Parganas (Annexure – R/9).	151
11.	Letter sent to the General Manager, District Industries Center, South 24 Parganas (Annexure – R/10).	152
12.	Letter from the General Manager, District Industries Center, South 24 Parganas (Annexure – R/11).	153

Filed by

Madhumita Bhattacharjee

Advocate for the State of West Bengal

Date: 20.02.2024



20 FEB 2024

BEFORE THE NATIONAL GREEN TRIBUNAL**PRINCIPAL BENCH, NEW DELHI****Original Application No. 200/2014/PB****M.C. MEHTA****-Versus-****UNION OF INDIA & Ors.**

Compliance Report in the form of Affidavit submitted by the District Magistrate, South 24 Parganas being the Ex-Officio Chairman of the District Ganga Protection Committee, South 24 Parganas District, Government of West Bengal:

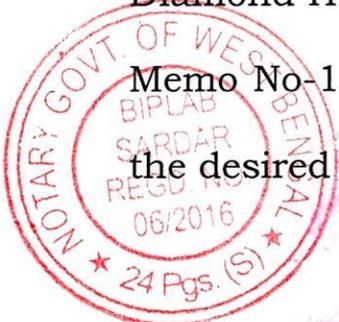
I, Sumit Gupta, Son of Shri. S.K. Gupta, aged about 41 years, by religion - Hindu, by occupation- Government Service, presently posted as the District Magistrate & Collector, South 24 Parganas, having office at New Administrative Building, Alipore, Kolkata- 700 027, do hereby solemnly affirm and say as follows:

1. That I am working for gain as the District Magistrate, South 24-Parganas, Alipore, Kolkata – 700027. I have made myself well acquainted with the facts and circumstances of the case. I am affirming this report in the form of affidavit being the Ex-Officio

Chairman of the District Ganga Protection Committee, South 24 Parganas District and I am duly authorized to do so.



2. That in furtherance to the solemn Order dated 24.11.2023 and 06.12.2023, the deponent being the Ex-Officio Chairman of the District Ganga Protection Committee, South 24 Parganas district is filing the compliance report in the form of the Affidavit.
3. That this Affidavit is being solemnly affirmed and filed in view of the solemn Order dated 24.11.2023 and 06.12.2023 passed by this Hon'ble Tribunal, whereby the Hon'ble Tribunal by order dated 24.11.2023 had specified the different heads and sub-heads under which the information was sought from each of the Districts (covering each city, town and village) and these heads were Sewage, Municipal Solid Waste Disposal, Construction and Demolition Waste, Industrial Effluent Discharge, Regulation of Flood Plain Zone, Bio-Medical Waste and Mining.
4. That in compliance of the solemn order the undersigned sent a letter to the Blocks adjoining the River Ganga i.e, the Block Development Officer, Budge Budge -I, Budge Budge-II, Falta, Diamond Harbour -I, Diamond Harbour-II, Kulpi, Kakdwip, Namkhana, Sagar and Patharpratima Development Blocks and the Executive Officer, Budge Budge, Pujali, Mahestala and Diamond Harbour Municipality of District South 24-Parganas vide Memo No-13/10651(14)/NGT/R/23,Dtd-19/12/23 for submitting the desired report as directed by the Hon'ble Tribunal.



20 FEB 2024

32457

The copy of the above mentioned letter is annexed herewith and marked as Annexure – R/1.

5. That the letter has been sent to the Director of Marine, Shyamaprasad Mukherjee Port, Kolkata and the Executive Engineer – II, Canal Division, South 24 Parganas and the Executive Engineer, Kakdwip Irrigation Division, South 24 Parganas vide memo No. 13/10001(3)/NGT/R/23 dated 09.11.2023 to send a comprehensive report specifically on encroachment of flood plains and erosion of embankments/ river banks.

The copy of the above mentioned letter is annexed herewith and marked as Annexure – R/2.

6. **Name of the Ganga Towns under consideration of NMCG: Diamond Harbour, Budge Budge, Maheshtala, Pujali.**

The Report of sewage as received from the Department of Urban Development & Municipal Affairs, Government of West Bengal, is listed below:

I. Sewage Management:

- i. **Sewage Generation: 79.53 MLD**
- ii. **Existing Number of Sewage Treatment Plants (MLD)**

Sl. No.	STP's Location	Capacity (MLD)
1	Budge Budge	9.30
2	Diamond Harbour	2.03
Total		2 (11.33 MLD)



20 FEB 2024

iii. Number of STP under Construction (MLD)

Sl. No.	STP's Location	Capacity (MLD)
1	Maheshtala	35
Total		1 (35 MLD)

iv. Number of STPs under renovation: NIL

v. Number of STPs are under Proposal: 1 (10.4 MLD)

- Note:** 1. Proposed Treatment capacity has been considered by taking into the projected population of 2037.
2. To meet up the sewage gap, DPRs are getting prepared in phases.

II. Septage management:

Septage is being regularly co-treated in the existing STPs.

1(one) no. FSTP, Pujali (8 KLD) has been proposed in the district.

* Sewage generation is based on estimated population in Urban Areas as of 2022 taking 2011 Census as base and the same has been approved in the meeting of Technical Committee UD&MA Department held on 23.11.2023.

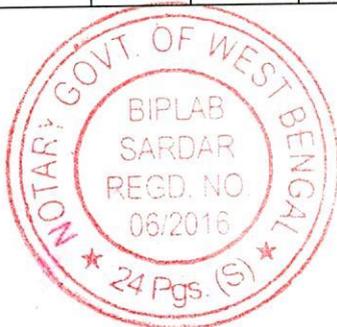
** Utilization capacity is worked out on the basis of as on date design flow of each STP.



I. Sewage

Name of the District: South 24 Parganas

SL No	Name of Town	Sewage Generation per day (in MLD)	Quantity of Sewage treated per day (in MLD)	Status of existing Sewage Treatment Plant (STP)				Quality of discharge of treated sewage particularly for Faecal Coliform	Time bound plan to meet up the gap	Details of Hotels, Dharmashala, Ashram operating without proper consent and discharging untreated effluent	Water Quality in terms of Faecal Coliform (MPN/100 ml)
				Number of STP	Built up Capacity in MLD	Capacity Utilization in(%) **	Mode of disposal in each town				
		[a]	[b]	[c]				[d]	[e]	[f]	[g]
1	Diamond Harbour	5.49	0.2	1	2.03	9.90%	A) Treated Water is being re-used for different purposes as per policy prepared by UD&MA Dept. (June, 2020)	a) Newly constructed STPs are compliant with the standard set by Hon'ble NGT in its order dated 30-04-2019	a) 10.4 MLD capacity STP at (Diamond Harbour) is under Proposal Stage	The Report is sought from the WBPCB, Alipore Regional Office.	Water Quality report including Faecal Coliform for the month of October 2023 to December 2023 is enclosed in Annxure-A
2	Budge Budge	8.63	3.45	1	9.30	41.20%	B) Balance treated water is being discharged in surface water body	b) Old STPs are compliant with the standard set by MoEFF&C in its notification dated 13-10-2017	b) 35 MLD capacity STP at (Maheshtala) are under construction stage		The reports have been received from WBPCB
3	Maheshtala	60.93	-	-	-	-			c) 8 KLD capacity FSTP at (Pujali) is under process of sanction		Graphical representation of Biochemical Oxygen Demand (BOD) level upto the month of Dec'23 as received from WBPCB is enclosed in Annexure-B
									d) State is planning for setting up of STP/s & FSTP/s for the projected population in the year 2037 funding from NMCG, AMRUT, & State Funds for		



4	Pujali	4.48	-	-	-	-			mitigating the gap in a phased manner.		
Total		79.53		2	11.33						
* Based on estimated population in Urban Areas as of 2022 taking 2011 Census as base.											
** Utilization capacity is worked out on the basis of as on date design flow of each STP.											

(f) Details of Hotels, Dharmashala, Ashram operating without proper consent and discharging untreated effluent- The Report is sought from the WBPCB, Alipore Regional Office.

Water quality status:

The report regarding water quality status for the month of October, November, and December 2023 with the report of fecal coliform along with the graphical representation of the Water Quality of the River Ganga from July 2023 to December 2023 as received from WBPCB is enclosed herewith for kind perusal of the Hon'ble Tribunal.(copy enclosed).

7. Solid (Fresh and Legacy) waste management:

a) Fresh Waste Processing Status of Ganga Towns

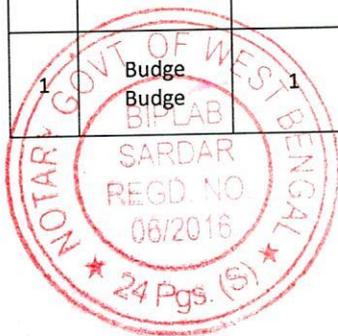
Fresh Waste Processing Status of Ganga Towns										
Sl. No	ULB	Ward	Per day Total Fresh Waste Generation (TPD)	Segregation in no of wards	Per day quantity of Total Waste being collected in Segregated Manner (TPD)	Collection and Transportation Total In TPD	Waste Processing in TPDTOTAL	Processing gap	Tender Status	Dumping of daily solid waste at location
1	Budge Budge	20	30	8	16.14	27.13	28.54	1.46	LoA cum Work Order	Earlier Legacy waste

20 FEB 2024

									Issued	sites
2	Diamond Harbour	16	19.53	16	12.68	19.53	12.69	6.84	Work Order Issued for soil testing, designin g, drawing and estimate including vetting by JU for SHG Mode ULBs in Fresh Waste Processin g	Earlier Legacy waste sites
3	Maheshta la	35	210	22	159.60	210	27.32	182.68	LoA cum Work Order Issued	Earlier Legacy waste sites
4	Pujali	16	12.63	4	2.90	12.63	2.53	10.1	Work Order Issued for soil testing, designin g, drawing and estimate including vetting by JU for SHG Mode ULBs in Fresh Waste Processin g	Earlier Legacy waste sites

b) Legacy Waste Status of Ganga Towns

Legacy Waste Processing Status of Ganga Towns								
SL. No.	ULB	No. of Dump sites	Area (In Acre)	Estimated Quantity of Legacy Waste (in MT)	Status/ Time of completion	Legacy Waste Processed	Acre reclaimed	Manner of Utilisation of treated waste
1	Budge Budge	1	3.48	20,721	Completed	20721	3.48	Good Earth for land



2	Diamond Harbour	1	2.00	9350	Completed	9350	2	filling; RDF being carried to Integrated Cement plant
3	Maheshtala	1	19.61	2,30,517	Completed	230622	19.61	
TOTAL		3	25.09	260588		260693	25.09	

8. Construction and Demolition waste of Ganga Towns:

Construction and Demolition waste of Ganga Towns:					
Sl. No.	District	Name of Ganga Town	Total per day generation of C & D Waste within the District (TPD)	The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization	Remarks, if any
1	South Parganas	24 Budge Budge	4.19	0	
2	South Parganas	24 Diamond Harbour	2.25	0	
3	South Parganas	24 Maheshtala	25	0	
4	South Parganas	24 Pujali	2	0	

9. Report on Bio-Medical Waste Management:

The report of Bio-Medical Waste Management as received from the department of Urban Development & Municipal Affairs, Government of West Bengal, is listed below:

Sl. No.	Name of the District	Number of Health Care Units	Bio-medical Waste Generation (Kg/day)	Bio-medical Waste Treatment and disposal (Kg/day) in Common Bio-medical Waste Treatment Facilities
1	South-24-Parganas	687	2866.11	2866.11



10. Industrial Pollution Control:

Nos. of Grossly Polluting Industries (GPIs): 01 nos.

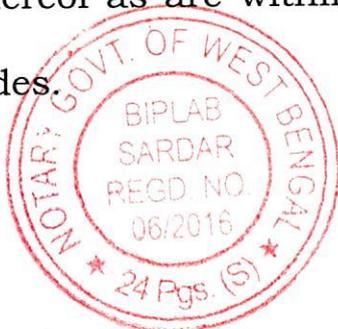
Sl. No.	Name of GPI
01	M/s IFB Agro Industries Ltd. Village - Durgapur, P.O.- Noorpur, P.S.-Ramnagar,24 South Parganas, Pin-743368

Present Status: Complied with Standard

The copies of the above mentioned reports as received from the Department of Urban Development & Municipal Affairs, Government of West Bengal, are annexed herewith and marked as Annexure – R/3 (coly).

11. Report regarding encroachment of flood plains and erosion of embankments / riverbanks submitted by the Secretary (I/C) of General Administration Department and the Director, Marine Department, Syama Prasad Mookerjee Port, Kolkata :-

As per G.S.R. 627(E) dated 24th June, 2016 (copy enclosed). The limits of the Port include to the east and west of the River Hooghly and that part of the River Hooghly and the shores thereof as are within 45.7 meters of high water mark at spring tides.



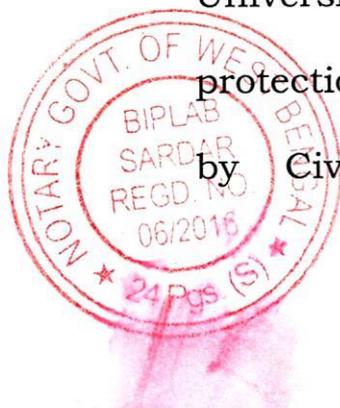
Any encroachment observed in the flood plains is reported to the local Municipality/ Corporation and Police. The party undergoing such encroachment is notified to stop all such construction in the flood plains i.e. foreshore of the river and break the illegal construction forthwith.

However, Syama Prasad Mookerjee Port, Kolkata (SMPK) allow private construction within port limit on either side of the river following certain guidelines which are broadly as follows:-

(a) The party has to submit a Preliminary plan in Syamaprasad Mookerjee Port, Kolkata river chart along with the Engineering drawing. Accordingly the Syamaprasad Mookerjee Port, Kolkata team consisting of experts from Marine, Civil, Hydrology and Estate undertake a joint inspection of the site to determine the mean high water spring line so as to ensure that no encroachment is there in the foreshore of the river. Such construction is allowed subject to the following :

(i) The party has to submit a plan prepared by Jadavpur University/ 11T (Kharagpur)/IEST as regards to bank protection work to be undertaken which is thereafter vetted

by Civil Engineering Department and modified as



necessary. Such bank protection work is to be executed without altering the bank line.

(ii) No construction is allowed on the foreshore except for Water intake jetties and passenger jetties/ terminals.

(iii) A clean clear corridor of 11m from Mean High Water Spring line is to be maintained for undertaking such construction.

(iv) As per NGT-EZ bench guideline for construction within 20,000 square metres or where the built up area is within 20,000 square metres, the party concerned has to submit Environment Impact Assessment and Environment Management Plan through agencies which is again approved by a HOD, committee comprising of Director, Marine Department, Chief Engineer and Chief Hydraulic Engineer. For projects where built up area more than 20,000 square metre the party has to obtain Environment Clearance from State Government.

(v) Syamaprasad Mookerjee Port, Kolkata undertakes anti-erosion work aligned to the Nature by way of executing River Training works in the River bank(s) adjacent to shipping channel to restrict widening of the river due to



bank erosion, to optimise /reduce / eliminate the requirement of Dredging and to hold the estuarine frame.

The copies of the above mentioned reports are collectively annexed herewith and marked as Annexure – R/4 (coly).

12. That again a letter has been sent to the Executive Engineer-II, Canal Division and the Executive Engineer, Kakdwip Irrigation Division, South 24 Parganas vide Memo no. 13/NGT/112(2)/R/23, dated 05/01/2024 with the request to send a comprehensive report with regard to the regulation of flood plain zone.

The copy of the above mentioned letter is annexed herewith and marked as Annexure – R/5.

13. That report from the Executive Engineer-II, Canal Division and the Executive Engineer, Kakdwip Irrigation Division, South 24 Parganas with regard to the regulation of flood plain zone is awaited.

14. That a letter has been sent to the Sub Divisional Land and Land Reforms Officer, Alipore, Diamond Harbour, Kakdwip vide Memo

no. 13/NGT/111(5)/R/23 Dated 05/01/2024 with a request to send a compiled report on Mining- Number of cases registered within a year against illegal mining in the bed or flood plains of



20 FEB 2024

river Ganga and its tributaries and details of enforcement of mining policy of State and “Enforcement & Monitoring Guidelines for Sand Mining” (EMGSM-2020) and sustainable Sand Mining Management Guidelines 2016.

The copy of the above mentioned letter is annexed herewith and marked as Annexure – R/6.

15. **Report regarding Mining** : The report as submitted by the Sub Divisional Land and Land Reforms Officer, Alipore, Diamond Harbour, Kakdwip interalia states that there is no authorized/unauthorized sand mining within their jurisdiction.

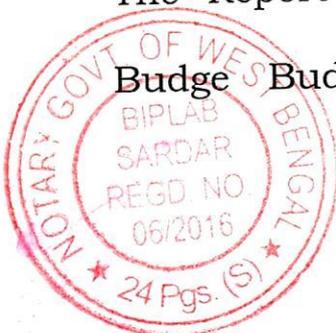
The copies of the above mentioned reports are collectively annexed herewith and marked as Annexure – R/7 (coly).

16. **Report submitted by the 10 Ganga adjoining Blocks, District South 24 Parganas are as follows :-**

Block : Budge Budge-I

- 1) **Report submitted by the Block Development Officer, Budge Budge-I-**

The Report submitted by the Block Development Officer, Budge Budge-I vide Memo no.154, dated-22.01.2024 is



incorporated as below: :

I. Sewage-

a) Per day generation of sewage -6650 Cubic Meter.

b) Quantity of sewage treated per day-5400 Cubic Meter

c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal -

1 no. Sewage treatment plant has been completed under Budge Budge Municipality and it is now in discharging condition. In future the service will be available to Budge Budge-I Block areas (As the STP will cover within 15 KM radius areas)

d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform- Now there is no STP connection.

5400 cubic meter sewage in this Block area, is totally absorbed to the underground through the soak pits.

e) Time bound plan to meet the gap, if any, in generation and treatment of sewage- Gap 1250 Cubic meter.

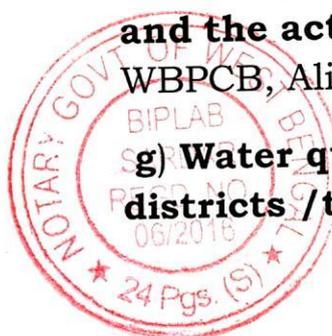
At different places under Budge Budge-I, constructions of Leach pits and Soak pits at community level are going on within this Financial year.

Also one (1) no. of Sewage treatment plant has been completed under Budge Budge Municipality with capacity 9.3 MLD and it is now in discharging condition.

The Block areas are within 15 KM range of the said STP, the Block areas will get connections.

f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them- Report is sought from WBPCB, Alipore Regional Office.

g) Water quality in river and its tributaries in abutting districts /towns in terms of fecal coliform (MPN/100ml)-



22000 MPN/100ml.

II. Municipal Solid Waste disposal: Data not available.

III. Construction and Demolition waste:

a) Total per day generation of C & D Waste – No such data available.

IV. Industrial Effluent discharge:

a) Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units-

1 no., Birlapur Jute Mills, Birlapur, PS – Nodakhali, Pin – 743318.

b) Total daily generation of such industrial waste – (Copy enclosed)

c) The manner of treatment of the industrial waste so generated-Disposal to CHWTSDP. (Copy enclosed)

d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet-(Copy enclosed)

e) The per day generation of industrial solid waste and manner of its treatment and disposal – 0.01 Ton (Copy enclosed).

V. Regulation of Flood Plain Zone: No flood plain zone has been demarcated under Budge Budge-I.

VI. Bio medical Waste:

a) The per day total generation of bio medical waste –

Yellow Bag – 16Kg, Blue Bag – 0.5 Kg, Red Bag – 4 Kg, PPC – 2.8 Kg.

b) The manner of its treatment and disposal- At first healthcare staffs safely handle the bio medical waste and



then segregate properly. Segregated waste carefully sent for treatment to "GreenTech". The BPHC staffs follow bio medical waste rules. The hospital has deep burial pit for non-infectious waste management.

VII. Mining:- No sand mining is present under this Block .

Block : Budge Budge-II

2) Report submitted by the Block Development Officer,

Budge Budge-II-The Report submitted by the Block Development Officer, Budge Budge-II vide Memo no. 54, dated- 11.01.2024 is incorporated as below: :

I. Sewage- No Sewage Generation from WTP.

II. Municipal Solid Waste disposal: Data not available.

III. Construction and Demolition waste: No Construction and Demolition Generation from WTP.

IV. Industrial Effluent discharge - No effluent water discharge.

V. Regulation of Flood Plain Zone: No Flood plain exists under this block.

VI. Bio medical Waste:

a)The per day total generation of bio medical waste –Total 16 kg various types of Bio Medical Waste materials generate per day. (Red Bucket- 5kg, Blue Bucket- 3kg, White Bucket- 1kg, Yellow Bucket- 7 kg.)

b) The manner of its treatment and disposal- The block keeps all the Bio Medical Waste materials segregately in Red, Blue, White & Yellow Bucket and collect it by Green Tech Company from our hospital(L.B. Dutta Hospital) by 48 hours interval and they dispose these in their plant by their own



mechanism.

VII. Mining: No sand mining is present under this Block.

Block : Falta

3) Report submitted by the Block Development Officer, Falta-

The Report submitted by the Block Development Officer, Falta enclosing the reports of the Mallickpur and Falta Gram Panchayat vide Memo no. 139/BDO/FALTA/2024, dated-24.01.2024 is incorporated as below: :

I. Sewage-

a) Per day generation of sewage -

i) Mallickpur G.P-72 Lit.,

ii) Falta G.P-50 Lit.

b) Quantity of sewage treated per day-

i) Mallickpur G.P- 40 Lit.,

ii) Falta G.P-40 Lit.

c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal -

i) Mallickpur G.P-under process, ii) Falta G.P-2.

d)Quantity of discharged treated sewage from each STP, particularly for fecal coliform-

i) Mallickpur G.P- STP is under process.



ii) Falta G.P-20 Lit.

e) Time bound plan to meet the gap, if any, in generation and treatment of sewage-

i) Mallickpur G.P- 4 months.

ii) Falta G.P-3 months.

f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them- Report is sought from WBPCB, Alipore Regional Office.

g) Water quality in river and its tributaries in abutting districts / towns in terms of fecal coliform (MPN/100ml)-

i) Mallickpur G.P- Agency has been informed for testing.

ii) Falta G.P- The water testing agency has been informed for testing of water in river.

II. Solid Waste disposal:

a) Per day generation of Solid waste -

i) Mallickpur G.P- 72 kg

ii) Falta G.P-50 kg.

b) Quantity of solid waste treated per day -

i) Mallickpur G.P- 40 kg, (ii) Falta G.P-40 kg.

j) The gap in treatment of solid waste-

i) Mallickpur G.P- 32kg.

ii) Falta G.P- 10 kg

k) Legacy waste and the time bound plan to treat legacy waste-

i) Mallickpur G.P- 4 months.

ii) Falta G.P- 3 months.

l) The manner of utilization of the treated waste as well



as rejects arising out of remediation of legacy waste-

- i) Mallickpur G.P- Mannure, Vermipart.
 - ii) Falta G.P- Mannure and Vermicompost.
- m) Current status of dumping of solid waste with reference to location-**
- i) Mallickpur G.P- near Bus stop of Mamudpur.
 - ii) Falta G.P- near Falta P.S and Vat.

III. Construction and Demolition waste:**a) Total per day generation of C & D Waste -**

- i) Mallickpur G.P- average 4 kg.
- ii) Falta G.P- 5 kg.

b) The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization-

- i) Mallickpur G.P-

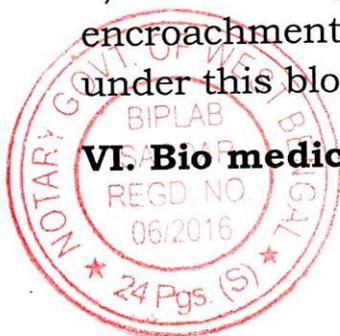
There is no such plant established but the wastes are utilized for land filling and road beds preparing.

- ii) Falta G.P-

There is no such plant established but the wastes are utilized for land filling and road beds preparing.

IV. Industrial Effluent discharge - No industries under Mallickpur and Falta G.P.**V. Regulation of Flood Plain Zone:**

- f) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone –No flood plain zone exist under this block.

VI. Bio medical Waste:

a)The per day total generation of bio medical waste -

- i) Mallickpur G.P-0.5 kg,
- ii) Falta G.P-10 kg.

b)The manner of its treatment and disposal-

- i) Mallickpur G.P-Destroyed.
- ii) Falta G.P- Bio-medical waste are collected and destroyed by burning.

VII. Mining: No sand mining is present under this Block.

BLOCK- SAGAR

4) Report submitted by the Block Development Officer, Sagar-The Report submitted by the Block Development Officer, Sagar vide Memo no. 1865, dated-27/12/2023 is incorporated as below: :

I. Sewage- No such data available.

II. Solid Waste disposal:

- a) Per day generation of Solid waste -** 6 mt/day.
- b) Quantity of solid waste treated per day -** 4 mt/day.
- c) The gap in treatment of solid waste-** 2 mt/day.
- d) Legacy waste and the time bound plan to treat legacy waste-** No such data available.
- e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste-** No such data available.
- f) Current status of dumping of solid waste with reference to location-**4 SWM Centres at Sagar Block.



III. Construction and Demolition waste: No such data available.

IV. Industrial Effluent discharge - No industries under this block.

V. Regulation of Flood Plain Zone: Flood Plain Zone does not exist under this block.

VI. Bio medical Waste:

a) The per day total generation of bio medical waste – 1.8 kg(avg).

b) The manner of its treatment and disposal- Green Tech, a bio medical waste treatment agency collects the wastes on a weekly basis.

VII. Mining:- No sand mining is present under this Block .

BLOCK- NAMKHANA

5) Report submitted by the Block Development Officer, Namkhana-The Report submitted by the Block Development Officer, Namkhana vide Memo no. 50, dated-11/01/2024 is incorporated as below: :

I. Sewage-

a) Per day generation of sewage – Generation of sewage in the Block per day is approximately 9506332 ltr.

b) Quantity of sewage treated per day- No such data available.

c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal – Proper Sewage treatment mechanism (Waste stabilization pond)



has not been developed in this Block yet.

d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform- No such data available.

e) Time bound plan to meet the gap, if any, in generation and treatment of sewage-Construction of community as well as individual Sock Pit and Leach Pit has been already taken up from LWM Project and will be completed by the end March of 2024.

f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them-Hotel and home stays under this block have sewage treatment facilities of their own. The Report is sought from the WBPCB, Alipore Regional Office.

g) Water quality in river and its tributaries in abutting districts /towns in terms of fecal coliform (MPN/100ml)- Data is not available regarding existence of fecal coliform in river Ganga and its tributaries.

II. Solid Waste disposal:

a) Per day generation of Solid waste – 30680 kg (Approx) solid waste is generated per day under Namkhana Development block among which 21475 kg is biodegradable waste and the rest is non biodegradable.

b) Quantity of solid waste treated per day – 260 kg approx solid waste is treated under this block with two SWM unit run at Budakhali G.P and Namkhana G.P under this block.

c) The gap in treatment of solid waste- The gap between the generation and treatment maybe reduced only when SWM unit will run under rest five GP by the end of 2024.

d) Legacy waste and the time bound plan to treat legacy waste- Door to door collection started under two number of GP and decomposed at SWM unit under rest 5 number of GP solid waste are decomposed at household level.

e) The manner of utilization of the treated waste as well as



rejects arising out of remediation of legacy waste- The collected biodegradable waste are converted into bio fertilizer and sold at local market. The non biodegradable waste such as plastic are graded according to their thickness and sold out to the retailers. Plastic management units is proposed to be constructed at Namkhana block by the end of 2024. This will help us to recycle huge amount of plastic which are collected every day.

f) Current status of dumping of solid waste with reference to location- The door to door collection mechanism of solid waste has been grown up at Namkhana and Budhakhali GP under this block. The collected waste are dumped inside the periphery of the project at Shibnagar Abad and Budhakhali Mouza respectively.

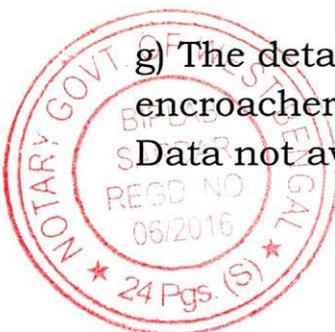
III. Construction and Demolition waste: No such data available within the block territory.

IV. Industrial Effluent discharge - Namkhana Development Block is situated at the extreme south of the South 24 parganas district surrounded by different tributaries of Ganga/ Hooghly river. The block is socio economically relied on agriculture. Large or medium industries are yet to be grown up in this area. Hence change for industries effluence discharge to Hooghly river or it's tributaries from the area under the block is very less.

V. Regulation of Flood Plain Zone:

f) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone –As Namkhana is a riverine block. Hence most of the parts of this block are flood prone, Iswaripur, Ganeshnagar, Narayanpur, Patbunia, Baliara, Amrabati are most flood affected mouzas under Namkhan. No details of encroachment is available with the Block.

g) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries – Data not available.



VI. Bio medical Waste:

a) The per day total generation of bio medical waste – per day generation of bio medical waste under this Block is 65 kg (Approx).

b) The manner of its treatment and disposal- The bio medical waste generated per day at different sub center and rural hospitals are collected centrally by Dwariknagar Rural hospitals and disposed of at their end maintaining all the norms as communicated to them by the Government of West Bengal time to time.

VII. Mining:- No sand mining is present under this Block .

BLOCK- KULPI

6) Report submitted by the Block Development Officer,

Kulpi-The Report submitted by the Block Development Officer, Kulpi vide Memo no. 77/KLP, dated-18/01/2024 is incorporated as below: :

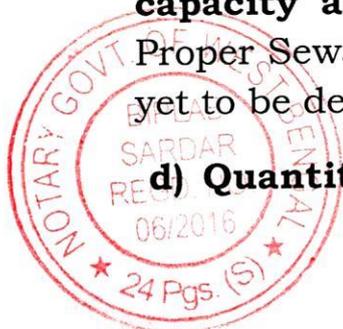
I. Sewage-

a) Per day generation of sewage – Approximately 3499308 Ltrs Per Day. (calculated as per present population.)

b) Quantity of sewage treated per day- No such data available.

c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal – Proper Sewage treatment mechanism (Waste stabilization pond) yet to be developed in this Block.

d) Quantity of discharged treated sewage from each STP,



particularly for fecal coliform- No such data available.

e) Time bound plan to meet the gap, if any, in generation and treatment of sewage- Construction of Soak pits/Leach pits both in community and individual level has already been started under Liquid Waste Management and expected to be completed by the end March of 2024.

f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them- No such big Hotels or Home stays under this Block jurisdiction except some food joints who have their own mechanism.

The Report is sought from the WBPCB, Alipore Regional Office.

g) Water quality in river and its tributaries in abutting districts /towns in terms of fecal coliform (MPN/100ml)- Data is not available regarding existence of fecal coliform in river Ganga and its tributaries.

II. Municipal Solid Waste disposal: No such data available.

III. Construction and Demolition waste:

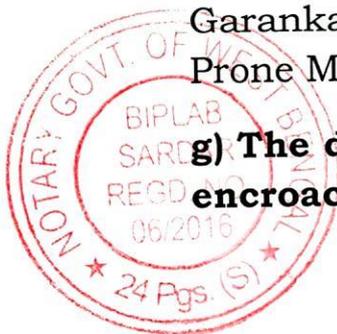
No mechanism at block level to ascertain such data of C & D waste.

IV. Industrial Effluent discharge - No such big industries exists under this block. It is beyond the jurisdiction of block.

V. Regulation of Flood Plain Zone:

f) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone –River Hoogly flows through West side of Kulpi Development Block. Being a riverine block many parts of it are Flood Prone. Mainly Hanra, Bishnurampur, Roytala, Dwari Ratneswarpur, Kalitala, Masamari, Insinberia, Durganagar, Daksik Bhagabanpur, Garankati, Jadabnagar, Rangafala, Tangrarchar are most flood Prone Mouzas of this Block.

g) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its



tributaries –No such data available as no mechanism there.

VI. Bio medical Waste:

a) The per day total generation of bio medical waste –

Approximately 12 Kgs. per day. (As per information provided by Block Medical Officer of Health, Kulpi)

b) The manner of its treatment and disposal- The bio medical waste generated per day at different PHCs, sub center and rural hospitals are collected centrally by “Green Take”, an Organization engaged by their department and dispos their end maintaining all the norms as communicated to them by the Government of West Bengal time to time.

VII. Mining:- No sand mining is present under this Block .

Block : Kakdwip

7) Report submitted by the Block Development Officer,

Kakdwip-The Report submitted by the Block Development Officer, Kakdwip, vide Memo no. 127/BDO/KDP, Dated- 22.01.2024 is incorporated as below: :

I. Sewage-

a) Per day generation of sewage – Generation of sewage in the Block per day is approximately 12606332 ltr.

b) Quantity of sewage treated per day- This data is not available.

c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal-

Proper Sewage treatment mechanism (Waste stabilization pond) has not been developed in this Block yet. But construction of leach pit and soak pit for both the individuals and community level have been done in all GPs except Srinagar GP. The process of installation of screeners in every drainage system



has been initiated for physical treatment.

d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform-This data is not available.

e) Time bound plan to meet the gap, if any, in generation and treatment of sewage-Construction of community as individual Sock Pit and Leach Pit has been already taken up. At present 39nos out of 42 nos of IMIS villages have been covered under this project and will be completed remaining by the end March of 2024.

f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them- Report is sought from WBPCB, Alipore Regional Office.

g) Water quality in river and its tributaries in abutting districts /towns in terms of fecal coliform (MPN/100ml)- This data is not available.

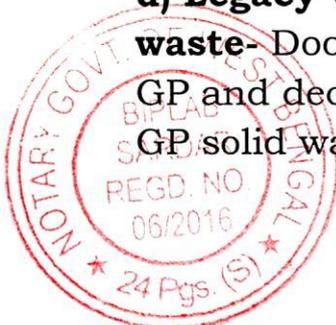
II. Solid Waste disposal:

a) Per day generation of Solid waste – 120000 kg/day (Approx) solid waste is generated per day under Kakdwip development block among which 9000/kg is biodegradable waste and the rest is non biodegradable.

b) Quantity of solid waste treated per day -90000 kg approx solid Waste is treated under this block with 5 SWM unit run at Pratapadityanagar, Madhusudanpur, Surjanagr, Eishibankimchandra, Ramgopalpur GP under this block .

c) The gap in treatment of solid waste- There are seven GP have already covered by SWM units and the gap between the generation and treatment maybe reduced only when SWM unit will run under rest five GP by the end of 2024.

d) Legacy waste and the time bound plan to treat legacy waste- Door to door collection started under seven number of GP and decomposed at SWM unit. Under rest four numbers of GP solid waste are decomposed at household level and it have



been used on their kitchen garden and farms.

e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste- The collected biodegradable waste are converted into bio fertilizer and sold at local market. The non biodegradable waste such as plastic are graded according to their thickness and sold out to the retailers. Plastic management units is proposed to be constructed at Kakdwip block by the end of 2024. This will help us to recycle huge amount of plastic which are collected every day.

f) Current status of dumping of solid waste with reference to location-Door to Door collection mechanism of solid waste is done at Pratapadityanagar, Swami Vivekanandan, Sri Sri Ram Krishna, Madhusudanpur, Rishi Bankimchandra , surjanagar and Ram Gopalpur Gram panchayat under this block.

III. Construction and Demolition waste: The data is not available at this block.

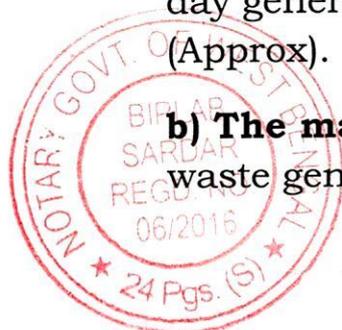
IV. Industrial Effluent discharge - Kakdwip Development Block is situated at the extreme south of the South 24 Parganas district surrounded by different tributaries of Ganga/Hooghly river. The block is socio economically relied on agriculture. Large or medium industries are yet to be grown up in this area. Hence change for industries effluence discharge to Hooghly river or it's tributaries from the area under this block is very less.

V. Regulation of Flood Plain Zone: This data is not available under this block.

VI. Bio medical Waste:

a)The per day total generation of bio medical waste – Per day generation of bio medical waste under this block is 205 Kg (Approx).

b) The manner of its treatment and disposal-The biomedical waste generated per day at the Kakdwip super specialty



hospital and different sub center and rural hospitals are collected Centrally by Kakdwip super specialty hospital and disposed of at their end maintaining all the norms as communicated to them by the Government of West Bengal time to time.

VII. Mining: - No sand mining is present under this Block.

Block: Patharpratima

8) Report submitted by the Block Development Officer, Patharpratima-The Report submitted by the Block Development Officer, Patharpratima, vide Memo no. 63/BDO, Dated-11.01.2024 is incorporated as below: :

I. Sewage- No data available under this Block.

II. Solid Waste disposal:

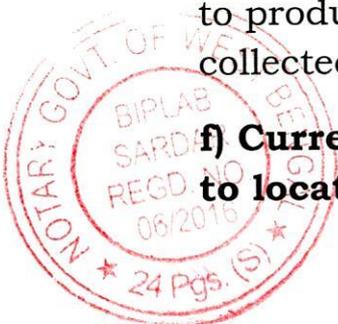
a) Per day generation of Solid waste – Laxmijanardanpur Gram Panchayet - 9.92 Ton/day.

b) Quantity of solid waste treated per day – Laxmijanardanpur Gram Panchayet - 9.92 Ton/day.

c) Legacy waste and the time bound plan to treat legacy waste- Laxmijanardanpur Gram Panchayet -45 days.

e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste- Laxmijanardanpur Gram Panchayet- all sorts of biodegradable wastes are being collected, segregated, composed at SWM unit to produce organic manure, non biodegradable solid wastes are collected and sold to local scrap dealers.

f) Current status of dumping of solid waste with reference to location- i) Patharpratima G.P- SLWM project in



Madhabnagar Mouza is running.

ii) Gopalnagar G.P- SWM project at Durgagobindapur is on going and will start in few days.

iii)Durbachati G.P- SWM project at mouza Radhakrishnanagar, Durbachati, Krishnapur, Paschim Surendranagar, Chitamanipur, Kamdebnagar.

iv)S.Purnachandrapur G.P- SWM project at mouza Taranagar is under process.

v)DK Gangadharpur G.P- SWM project is under process.

vi) DK Raypur G.P- SWM project at mouza Piprakhali is under process.

vii) Ramganga G.P- SLWM project at mouza Debichak is under process.

viii) Brajaballavpur G.P- SWM project at Kshetramohanpur mouza is under process.

ix) Banashyamnagar G.P- SWM project at Shibnagar mouza is under process.

x) G-plot G.P- SWM project at DK Surendraganj ghat is under process.

xi) Herambagopalpur G.P- approval sought for SLWM project.

Xii) Laxmijanardanpur Gram Panchayet- SWM project is under process at Maheshpur.

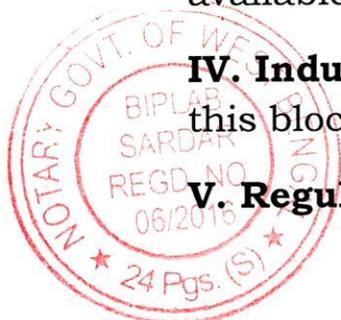
xiii)Sridharnagar G.P- SWM project at Rakhalpur mouza is under process

xiv)Digambarpur G.P- SWM project already started in 2017.

III. Construction and Demolition waste: The data is not available at this block.

IV. Industrial Effluent discharge - The data is not available at this block.

V. Regulation of Flood Plain Zone: This data is not available



under this block.

VI. Bio medical Waste: The data is not available at this block.

VII. Mining: No sand mining is present under this Block.

Block: Diamond Harbour-I

9) Report submitted by the Block Development Officer, Diamond Harbour-I -The Report submitted by the Block Development Officer, Diamond Harbour-I vide Memo no.230/DH-I , Dated- 08/02/2024 is incorporated as below:

I. Sewage-

a) Per day generation of sewage – i) Parulia Gram Panchayat- The data is not available because there are septic tank and soak pit for office, school, individual houses.

ii) Kanpur Dhanberia Gram Panchayet- Data is not available.

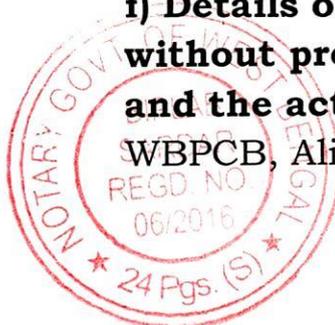
b) Quantity of sewage treated per day- This data is not available.

c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal- This data is not available

d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform-This data is not available.

e) Time bound plan to meet the gap, if any, in generation and treatment of sewage- This data is not available

f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them- Report is sought from WBPCB, Alipore Regional Office.



g) Water quality in river and its tributaries in abutting districts /towns in terms of fecal coliform (MPN/100ml)-

This data is not available.

II. Solid Waste disposal: Data not available.

III. Construction and Demolition waste: The data is not available at this block.

IV. Industrial Effluent discharge - The data is not available at this block.

V. Regulation of Flood Plain Zone: This data is not available under this block.

VI. Bio medical Waste:

a)The per day total generation of bio medical waste – i) Parulia Gram Panchayat-1.3 kg per day.

ii) Kanpur Dhanberia Gram Panchayet- 3 kg Per day.

b) The manner of its treatment and disposal-- i) Parulia Gram Panchayat-It is sent to BMOH hospital.

ii) Kanpur Dhanberia Gram Panchayet- It is sent to Panchagram Rural Hospital.

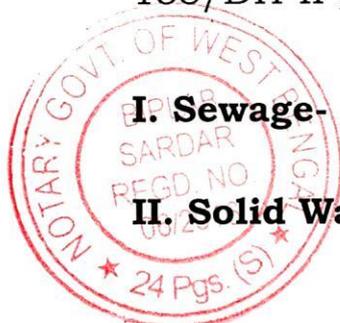
VII. Mining: No sand mining is present under this Block.

Block: Diamond Harbour-II

10) Report submitted by the Block Development Officer, Diamond Harbour-II- The Report submitted by the Block Development Officer, Diamond Harbour-II vide Memo no. 158/DH-II , Dated- 06/02/2024 is incorporated as below: :

I. Sewage- Data is not available.

II. Solid Waste disposal: a) Per day generation of Solid



waste – 4730 Kg.

b) Quantity of solid waste treated per day – 4730 Kg.

c) The gap in treatment of solid waste- 3 Days.

d) Legacy waste and the time bound plan to treat legacy waste- Data is not available.

e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste- Data is not available.

f) Current status of dumping of solid waste with reference to location-Kalatalahat, Bhadura Haridas newly started.

III. Construction and Demolition waste: The data is not available at this block.

IV. Industrial Effluent discharge - Data is not available.

V. Regulation of Flood Plain Zone: This data is not available under this block.

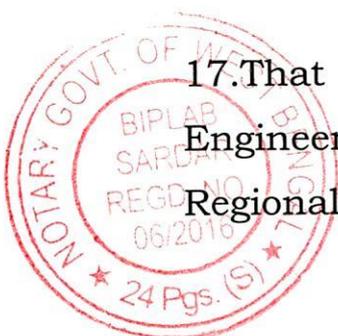
VI. Bio medical Waste:

a)The per day total generation of bio medical waste – 15 Kg.

b) The manner of its treatment and disposal- Green tech technology.

VII. Mining:- No sand mining is present under this Block .

The copies of the above mentioned reports as submitted by the 10 Ganga adjoining Blocks, District of South 24 Parganas are collectively annexed herewith and marked as Annexure – R/8 (coly).



17. That a letter as received from the Senior Environmental Engineer, West Bengal Pollution Control Board, Alipore Regional Office, South 24 Parganas vide Memo no-

71/20/WBPCB/ARO(09)/2022 dated- 15.02.2024 inter-alia states that Show cause letter has been issued to Hotels, Dharmashala, Ashram within Ganga Adjoining Blocks and Municipalities in the district South 24 Parganas.

The reply to the Show cause letter may be helpful to prepare the list of units operating without consent.

The letter further states that it is not possible to provide information in a comprehensive manner on consent status and effluent discharge status of such Hotels, Dharmashala, Ashram within Ganga Adjoining Blocks and Municipalities because the consent may be issued to such units which is under Green Category by the District Industry Centre.

The copy of the above mentioned letter submitted by the Senior Environmental Engineer, West Bengal Pollution Control Board, Alipore Regional Office, South 24 Parganas is annexed herewith and marked as Annexure – R/9.

18. That with reference to this, a letter has been sent to the General Manager, District Industries Center, South 24 Parganas vide memo no. Misc/837/2024 dated 15.02.2024 directing to send the exhaustive list of Hotels including restaurant, Dharmashala, Ashram operating without proper consent and discharging waste water to River Ganga directly or



indirectly via drain/canal/khal/or any other mode.

The copy of the above mentioned letter is annexed herewith and marked as Annexure – R/10.

19. That the General Manager, District Industries Center, South 24 Parganas submitted a letter vide Memo no- 771/DIC/S-24Pgs dated-16.02.2024 which inter-alia states that the office issues Consent to Establish and Consent to Operate only for small Green category units using the common portal of WBPCB.

The copy of the above mentioned letter is annexed herewith and marked as Annexure – R/11.

20. That in view to the above the deponent prays for some time to send the comprehensive list of the Hotels, Dharmashala, Ashram within Ganga Adjoining Blocks & Municipalities running without consent to operate and discharging untreated effluents/waste water to River Ganga directly or indirectly via drain/canal/khal/or any other mode as the final report from the Senior Environmental Engineer, West Bengal Pollution Control Board, Alipore Regional Office, is awaited.

21. That in view of the facts and circumstances stated above, it



is most respectfully prayed that this Hon'ble Tribunal may graciously be pleased to pass such further order or orders as deemed fit and proper in the interest of justice.

22. That the Statement made in paragraph No. 1 is true to my knowledge and those made in paragraph 2 to 19 hereof are based on information derived from the records including facts & figures which I verified and believe to be true to the best of my knowledge and belief and rest are my humble submissions before the Hon'ble Tribunal.


DEPONENT
District Magistrate,
South 24-Parganas

Solemnly Affirmed & Declared
before me on Identification


BIPLAB SARDAR,
NOTARY
Regd. No 06/2016
Govt Of W Bengal



IDENTIFIED BY ME

Advocate

VERIFICATION

I, Sumit Gupta, District Magistrate, South 24 Parganas, do hereby verify that the contents of the compliance report in the form of affidavit are true and correct to the best of my knowledge and belief. No part of the report is false and nothing material has been concealed there from.

Verified at Kolkata on this 20th day of February, 2024.


DEPONENT
District Magistrate,
South 24-Parganas



20 FEB 2024



Annexure - R/1

32492

Government of West Bengal
Office of the Additional District Magistrate &
District Land & Land Reforms Officer, South 24 Parganas
New Treasury Building (8th & 9th Floor), Alipore, Kolkata - 700027.
TEL. NO. 2479-1955, 2479-2196, FAX- 2499-4820, email ID-
dllro.s24pgs@gmail.com

AN ISO 9001:2008 CERTIFIED ORGANIZATION

Memo No..- 13/10651(14)/NGT/R/23

Dated: 19/12/2023

- To,
- 1-10. The Block Development Officer,
Budge Budge -I/Budge Budge- II/Falta/Diamond
Harbour-I/Diamond Harbour-II/Kulpi/Kakdwip/
Namkhana/Sagar/Patharpratima Block of
District South 24-parganas.
- 11-14. The Executive Officer,
Budge Budge/Pujali/Mahestala/Diamond Harbour
Municipality of District South 24-Parganas.

Sub: **Regarding solemn order dated 24.11.2023 i.c.w, O.A no 200
of 2014/PB passed by the Hon'ble National Green Tribunal, New
Delhi in the matter of M.C Mehta Vs Union of India & Ors.**

Ref: **Solemn Order dated 24.11.2023 in the above stated matter.**

Reference to the above, this is to inform you that Hon'ble National Green Tribunal (Principal Bench) was pleased pass the solemn order dated 24.11.2023 by directing the concerned District Ganga Protection committees in the state of West Bengal through their Ex-officio Chairman (District Magistrate) for submitting the report regarding Ganga Protection Plan.

Under such circumstances, you are requested to send the desired reports as directed by the Hon'ble Tribunal to this end at the earliest, for submitting compliance report before the Hon'ble Tribunal.

This may be treated as **Extremely Urgent**.

Encl : Order dated 24.11.2023.

Additional District Magistrate and
District Land and Land Reforms Officer
South 24 Parganas

Memo No..- 13/10651/1/NGT/R/23

Dated: 19/12/2023

Copy forwarded for information to :

1. The C.A. to the District Magistrate, South 24 Parganas.

Additional District Magistrate and
District Land and Land Reforms Officer
South 24 Parganas

Item No.04

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No.200/2014
(C.W.P. No. 3727/1985)
(I.A. No. 340/2022)

M.C. Mehta

Applicant

Versus

Union of India & Ors.

Respondent(s)

Date of hearing: 24.11.2023

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: Ms. Katyayni, Adv. for Applicant
Respondent: Mr. Kaushal Gautam, AAG with Ms. Snehpreet Kaur, Adv. for the
State of Uttarakhand
Mr. Rahul Verma, AAG for the State of Uttarakhand & SIIDCUL
Mr. Mukesh Verma, Adv. for UKPCB
Mr. Gigi.C.George, Adv. for NMCG

ORDER

1. The issue under consideration in this Original Application is about prevention, control and abatement of pollution of River Ganga. The Tribunal in the previous order dated 05.09.2023 had taken note of the fact that the main stream of river Ganga in Uttarakhand flows from 7 district and its tributaries from 6 Districts thus, there are total 13 districts abating river Ganga or its tributaries. The Tribunal had also taken note of the written submission of the Counsel for the Applicant dividing the entire stretch of River Ganga in State of Uttarakhand in three parts and accordingly had reproduced the issues pointed out by counsel for the applicant for each of the stretch and directed the District Collector, the Ex-Officio Chairman of District Ganga Protection Committee to submit a report and such reports were called from each of the 13 Districts in pursuance to the direction of the Tribunal. The reports have

been submitted for district of Nainital, Champawat, Udham Singh Nagar, Pithoragarh, Tehri, Devprayag, Chamoli, Haridwar, Pauri Garhwal and Bageshwar and we have gone through those reports. We find that the basic information for proper consideration of the issue have not been disclosed by any of the District. For each of the District with respect to each city/town of the District apart from the other information, following information is required to be disclosed

I. Sewage

- a) Per day generation of sewage in each city/town within the District.
- b) Quantity of sewage treated per day, city/town wise.
- c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in each city/town.
- d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform.
- e) Time bound plan to meet the gap, if any, in generation and treatment of sewage
- f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.
- g) Water quality in river and its tributaries in adjoining districts / towns in terms of fecal coliform (MPN/100ml)

II. Municipal Solid Waste disposal:

- a) Per day generation of Solid waste in each city/town within the District.
- b) Quantity of solid waste treated per day. in each city/town of the District.
- c) The gap in treatment of solid waste.

- d) Legacy waste and the time bound plan to treat legacy waste.
- e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.
- f) Current status of dumping of solid waste with reference to location.

III. Construction and Demolition waste:

- a) Total per day generation of C & D Waste within the District.
- b) The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization.

IV. Industrial Effluent discharge

- a) Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units.
- b) Total daily generation of such industrial waste within the District.
- c) The manner of treatment of the industrial waste so generated.
- d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.
- e) The per day generation of industrial solid waste and manner of its treatment and disposal in the District.

V. Regulation of Flood Plain Zone:

- f) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District.
- g) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.

VI. Bio medical Waste:

- a) The per day total generation of bio medical waste in the District.
- b) The manner of its treatment and disposal.

VII. Mining:

- a) Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016.

2. The concerned hydro project set up on river Ganga and its tributaries will ensure maintaining and complying with the prescribed minimum 15 % of flow of water in the river Ganga and its tributaries.

3. On the perusal of the reports filed by the District Magistrates of different Districts of Uttarakhand, we find that the above relevant information is missing. Such information is also required by the concerned District Magistrate of other Districts of the State from where river Ganga or its tributaries are flowing. Therefore, we direct that this order be circulated to the Chief Secretaries of all the concerned States i.e. Uttarakhand, Uttar Pradesh, Jharkhand, Bihar and West Bengal so that the report filed by the concerned District Magistrates include the above information.

4. Let the fresh report be submitted by the concerned District Magistrates of State of Uttarakhand within eight weeks.

5. List this matter on 9th February, 2024

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Dr. A. SenthilVel, EM

November 24, 2023
Original Application No.200/2014
(I.A. No. 340/2022)
HB

OFFICE OF THE
DISTRICT MAGISTRATE & COLLECTOR
SOUTH 24 PARGANAS

Office: 12, Biplabi Kanai Bhattacharya Sarani, Alipore, Kolkata – 700027
Phone: 033-2449 9944 / 2479 1694, Fax: 033-2448 7871
Email: dm.s24pgs@gmail.com, dm-ali@nic.in



Memo No..- 13/~~100016~~/NGT/R/23

Dated: 09/11/2023

- To,
1. The Director of Marine,
Shayamaprasad Mukherjee Port,
15, Strand Road, Kolkata – 700 001.
 2. The Executive Engineer –II,
Canal Division,
South 24 parganas.
 3. The Executive Engineer,
Kakdwip Irrigation Division,
South 24 Parganas.

Sub: **Regarding solemn order dated 25.09.2023 i.c.w, O.A no 200 of 2014/PB passed by the Hon'ble National Green Tribunal, New Delhi in the matter of M.C Mehta Vs Union of India & Ors.**

Reference to the above, this is to inform you that Hon'ble National Green Tribunal (Principal Bench) was pleased pass the solemn order dated 25.09.2023 (copy enclosed) by directing the concerned District Ganga Protection committees in the state of West Bengal through their Ex-officio Chairman (District Magistrate) for submitting the report regarding Ganga Protection Plan.

Therefore, you are requested to send a comprehensive report in connection with solemn order dated 25.09.2023 passed by the Hon'ble National Green Tribunal, (Principal Bench), New Delhi specifically on point no. 07 sub point no. 03 at page no. 05 of the said order (as enclosed) to this end within 10th November, 2023.

This may be treated as **Extremely Urgent**.


District Magistrate
South 24 Parganas.

GOVERNMENT OF WEST BENGAL
DEPARTMENT OF URBAN DEVELOPMENT & MUNICIPAL AFFAIRS
NAGARAYAN, DF-8, SECTOR-I,
SALT LAKE CITY, KOLKATA 700064

No. 9 /UDMA-15011(15)/11/2023-LS-MA SEC-Dept. of UDMA

Date: 16.01.2024

From: Smt. Nandini Ghosh, IAS,
Senior Special Secretary to the Govt. of West Bengal.

To: District Magistrate & Ex Officio Chairperson- South 24 Parganas District Ganga Protection Committee

Sub: Submission of information for the purpose of complying with the directions given by Hon'ble NGT in Original Application No. 200/2014/PB [M.C. Mehta -Vs- Union of India & Ors.].

Ref: Order dated 24.11.2023 (to be read with 6.12.2023) given by Hon'ble NGT (Principal Bench) under OA 200.

Sir/Madam,

With reference to the above subject, this is for your kind perusal that the information and data pertaining to point no. 1 (I) 'a' to 'g' excepting 'f' and point no 1 (VI), 'a' and 'b' of the order of Hon'ble NGT as stated above are enclosed herewith.

With regard to the information on other points of the order as desired by Hon'ble NGT, you are sincerely requested to co-ordinate with concerned Department/Authority/Executing Agency at the earliest.

You are kindly requested to provide a copy of the affidavit filed by you to the Environment Department with intimation to this Department and WBSPMG.

You may kindly like to contact the under mentioned Officials for any other query relating to filing of affidavit:

1. Special Law Officer (Dr. S.Das), UD & MA Department (+918777838130)
2. Senior Law Officer (Mr. P.Chakraborty), UD & MA Department (+918777578990)

This may kindly be treated as extremely urgent.

- Encl: 1. Orders of HNGT given under OA 200/2014
2. The templates containing the data as stated above.
3. The Water Quality Report as received from WBPCB.

Yours faithfully,

Senior Special Secretary to the Govt. of West Bengal.

No.9 /1(12)/UDMA-15011(15)/11/2023-LS-MA SEC-Dept. of UDMA

Date: 16.01.2024

Copy forwarded for kind information to:

1. The Member Secretary, WBPCB.
2. The Director General, NMCG.
3. The Principal Secretary, Environment Department
4. The Principal Secretary, UD & MA Department & Executive Chairperson, WBSPMG.
5. The Municipal Commissioner, KMC and CEO, KMDA.
6. The Secretary, KMDA.
7. The Executive Director (Technical), NMCG.
8. The Executive Director (Admin), NMCG.
9. The Special Law Officer, UD & MA Department.
10. The Engineering Wing, WBSPMG.
11. Sr. PS to the Principal Secretary, UD & MA Department
12. Sr. PS to the Sr. Special Secretary, UD & MA Department.

NANDINI GHOSH, IAS
Senior Special Secretary
Department of Urban Development &
Municipal Affairs
Govt. of West Bengal

Senior Special Secretary to the Govt. of West Bengal.

**GOVERNMENT OF WEST BENGAL
DEPARTMENT OF URBAN DEVELOPMENT & MUNICIPAL AFFAIRS
NAGARAYAN, DF-8, SECTOR-1,
SALT LAKE CITY, KOLKATA 700064**

No. 20(9)/UDMA-15011(15)/11/2023-LS-MA SEC-Dept. of UDMA

Date: 24.01.2024

From: Smt. Nandini Ghosh, IAS,
Senior Special Secretary to the Govt. of West Bengal.

To:

1. Chairperson – Howrah District Ganga Protection Committee
2. Chairperson – Hooghly District Ganga Protection Committee
3. Chairperson – North 24 Parganas District Ganga Protection Committee
4. Chairperson – South 24 Parganas District Ganga Protection Committee
5. Chairperson – Nadia District Ganga Protection Committee
6. Chairperson – Malda District Ganga Protection Committee
7. Chairperson – Murshidabad District Ganga Protection Committee
8. Chairperson – Purba Burdwan District Ganga Protection Committee
9. Chairperson – Purba Medinipur District Ganga Protection Committee

Sub: *Corrigendum in connection with submission of information for the purpose of complying with the directions given by Hon'ble NGT in Original Application No. 200/2014/PB [M.C. Mehta -Vs- Union of India &Ors.]*

Ref:

1. Our letter(s) dated 16.01.2024 with regard to *Submission of information for the purpose of complying with the directions given by Hon'ble NGT in Original Application No. 200/2014/PB [M.C. Mehta -Vs- Union of India &Ors.]*
2. *Order dated 24.11.2023 (to be read with 6.12.2023) given by Hon'ble NGT (Principal Bench) under OA 200.*

Sir/Madam,

With reference to the above subject, I am directed to forward herewith the corrigendum and data pertaining to point no. 1 (I) 'a' to 'g' excepting 'f' of the order of Hon'ble NGT dated 24.11.2023.

You are kindly requested to provide a copy of the affidavit filed by you to the Environment Department with intimation to this Department and WBSPMG.

You may kindly like to contact the under mentioned Officials for any other query relating to filing of affidavit:

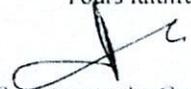
1. Special Law Officer (Dr. S.Das), UD & MA Department (+918777838130)
2. Senior Law Officer (Mr. P.Chakraborty), UD & MA Department (+918777578990)

This may kindly be treated as extremely urgent.

Encl: *Corrigendum and data pertaining in connection with point no. 1 (I) 'a' to 'g' excepting 'f' of the order of Hon'ble NGT dated 24.11.2023.*

N.B.: *The earlier communication in connection with point no. 1 (I) 'a' to 'g' excepting 'f' only of the order of Hon'ble NGT dated 24.11.2023 as forwarded vide our letter(s) dated 16.01.2024 may kindly be ignored.*

Yours faithfully,


Senior Special Secretary to the Govt. of West Bengal.

No. 20(9)/I(12)/UDMA-15011(15)/11/2023-LS-MA SEC-Dept. of UDMA

Date: 24.01.2024

Copy forwarded for kind information to:

1. The Member Secretary, WBPCB.
2. The Director General, NMCG.
3. The Principal Secretary, Environment Department
4. The Principal Secretary, UD & MA Department & Executive Chairperson, WBSPMG
5. The Municipal Commissioner, KMC and CEO, KMDA.
6. The Secretary, KMDA.
7. The Executive Director (Technical), NMCG.
8. The Executive Director (Admin), NMCG.
9. The Special Law Officer, UD & MA Department.
10. The Engineering Wing, WBSPMG.
11. Sr. PS to the Principal Secretary, UD & MA Department
12. Sr. PS to the Sr. Special Secretary, UD & MA Department.


Senior Special Secretary to the Govt. of West Bengal.

Progress report regarding Solid Waste Management of 43 Ganga Towns up to December, 2023

Sl. No.	Name of the Components	Status	Remarks
1.	100% Scientific Management of municipal Solid waste in Ganga Towns	<p>9(Nine) waste processing plants at Baidyabati, Rishra, Srerampore, Konnagar, Uttarpara Kotrang, Champdany, Haldia, Kolkata MC and Krishnanagar are functioning at present including one no RWMC with SLF has been set up at Baidyabati, that caters six Ganga towns of Hooghly District. Upgradation of the plants has been proposed by the Transaction Advisors engaged for assisting State Govt, towards Scientific planning of SWM.</p> <p>For waste processing unit and O&M : Work order issued for 17 ULBs, Tender in different stages for 17 ULBs and to be processed through SHG mode in 6 ULBs, out of that workorder issued for 3 ULBs. Plant in operation (Krishnanagar and Haldia) and 500 TPD plant is under operation in Kolkata MC.</p> <p>For legacy waste removal through bio mining: Out of 41 dumpsites of 39 ULBs work completed in 24 dumpsites of 20 ULBs, work started in 17 dumpsites of 19 ULBs and remaining are in different stages of tender.</p> <p>Till date 34.44 lakh household bins (green and blue colour) provided to these Ganga Towns and 23684 Community bins (green and blue colour) also provided</p>	Microplanning Organizations have been engaged for assisting State Govt, towards Scientific planning of SWM for each and every ULBs.
2.	Status of open dump sites and GVPs along River Ganga.	There are no open dump sites present along River Ganga.	
3.	Screening arrangements and their regular cleaning at all nullahs in Ganga Towns.	<p>Out of 402 drains discharging to River Ganga 400 Drains on which screens have been provided and they are being cleaned at a regular intervals.</p> <p>In rest 2 no. of drains, screen installation is not technically feasible, bio-remediation & phyto-remediation measures undertaken.</p>	List showing the name of the ULBs with details has been attached.
4.	Regular Ghat cleaning.	100% cleaning operation is being done by all the respective ULBs on regular basis. Bins have been provided at every Ghat.	
5.	Anti littering message	Anti littering messages have been displayed on each and every Ghats.	
6.	Progress in SBM-U matters	<p>ODF status Achieved- Self Declared: 43 ULBs, Gol declared ODF: 38 ULBs</p> <p>Target for IHHL construction-67851 nos</p> <p>IHHL construction Completed=66262 nos (98%)</p> <p>IHHL Geo-tagging Completed-65773 nos</p>	
7	Inspection of Ghats	Report Annexed	

Fresh Waste Processing Status of Ganga Towns

51
32502

Sl. No.	District	ULB	Ward	Per day Total Fresh Waste Generation	Segregation in no of wards	Per day quantity of Total Waste being collected in Segregated Manner (TPD)	Collection and Transportati on Total In TPD	Waste Processing in TPDTOTAL	Tender Status
1	HOOGHLY	Baidyabati	23	66.45	23	66.45	66.45	65	LoA cum Work Order Issued
2	HOOGHLY	Bansberia	22	40	22	37.00	40	29.5	Work started
3	HOOGHLY	Bhadreswar	22	22.53	22	22.53	22.53	22.53	LoA cum Work Order Issued
4	HOOGHLY	Champdany	22	19.06	22	13.04	3.238	20	LoA cum Work Order Issued
5	HOOGHLY	Chandannagore MC	33	71.44	33	71.44	71.44	71.44	Integrated Fresh Tender to be floated both for Legacy and Fresh Waste
6	HOOGHLY	Hooghly Chinsurah	30	75	30	39.78	75	39.78	Integrated Fresh Tender to be floated both for Legacy and Fresh Waste
7	HOOGHLY	Konnagar	20	25.4	20	24.12	25.4	25	LoA cum Work Order Issued
8	HOOGHLY	Rishra	23	53.87	21	51.97	53.87	45	LoA cum Work Order Issued
9	HOOGHLY	Serampore	29	95	29	18.82	95	78	LoA cum Work Order Issued
10	HOOGHLY	Uttarpara Kotrung	24	89.945	24	89.95	89.945	40	LoA cum Work Order Issued
TOTAL			248	558.695	246	435.095	542.873	436.25	
11	HOWRAH	Howrah MC	50	911	29	206.18	911	10.57	Standalone Tender to be floated. ASCI is preparing the DPR for collection, transportation and setting up Fresh Waste Processing Unit including Waste to Energy Plant for remaining waste at HMC
12	HOWRAH	Uluberia	32	120	32	92.78	120	0	LoA cum Work Order Issued
TOTAL			82	1031	61	298.96	1031	10.57	
13	KOLKATA	Kolkata MC	144	4236	144	1091.00	4236	550	500 MTD Plant in operation. Tender for remaining waste under process
14	MURSHIDABAD	Berhampore	28	100	18	77.00	100	0	Integrated Fresh Tender to be floated both for Legacy and Fresh Waste
15	MURSHIDABAD	Dhulian	21	38.23	4	6.01	38.23	0	Integrated Fresh Tender to be floated both for Legacy and Fresh Waste
16	MURSHIDABAD	Jangipur	21	48	9	19.90	48	0	To be processed through SHG/ HUB & Spoke Model

32503

52

Sl. No.	District	ULB	Ward	Per day Total Fresh Waste Generation	Segregation in no of wards	Per day quantity of Total Waste being collected in Segregated Manner (TPD)	Collection and Transportati on Total In TPD	Waste Processing in TPDTOTAL	Tender Status
17	MURSHIDABAD	Jiaganj-Azimganj	17	16.33	17	11.17	16.33	0	To be processed through SHG/ HUB & Spoke Model
18	MURSHIDABAD	Murshidabad	16	30.524	16	22.43	30.52	2.5	To be processed through SHG/ HUB & Spoke Model
TOTAL			103	233.084	64	136.513	233.08	2.5	
19	NADIA	Chakdah	21	51	0	0.00	51	0	Standalone Tender to be floated
20	NADIA	Gayeshpur	18	23.477	18	16.50	19.477	0	Standalone Tender to be floated
21	NADIA	Kalyani	21	51	18	26.22	51	2.65	Standalone Tender to be floated
22	NADIA	Krishnanagar	25	150	25	107.06	130	130	Already Existing
23	NADIA	Nabadwip	24	60	24	60.00	60	10.6	Standalone Tender to be floated
24	NADIA	Santipur	24	83	12	31.09	83		LoA cum Work Order Issued
TOTAL			133	418.477	97	240.8689	394.477	143.25	
25	NORTH 24-PGS	Baranagar	34	167	34	150.43	167		LoA cum Work Order Issued
26	NORTH 24-PGS	Barrackpore	24	50	24	50.00	50		LoA cum Work Order Issued
27	NORTH 24-PGS	Bhatpara	35	205	35	205.00	205	15.98	Standalone Tender to be floated
28	NORTH 24-PGS	Garulia	21	35.77	17	24.60	35.77	21	Integrated Fresh Tender to be floated both for Legacy and Fresh Waste
29	NORTH 24-PGS	Halisahar	23	52	23	40.60	52	11.3	Integrated Fresh Tender to be floated both for Legacy and Fresh Waste
30	NORTH 24-PGS	Kamarhati	35	160	28	135.97	160		LoA cum Work Order Issued
31	NORTH 24-PGS	Kanchrapara	24	53.84	19	37.33	53.84	20.33	LoA cum Work Order Issued
32	NORTH 24-PGS	Khardah	22	46.437	22	30.18	46.437		Integrated Fresh Tender to be floated both for Legacy and Fresh Waste
33	NORTH 24-PGS	Naihati	31	107	31	80.55	107	8.76	Work Started
34	NORTH 24-PGS	North Barrackpore	23	73	23	73.00	73		Tender to be floated
35	NORTH 24-PGS	Panihati	35	176	35	129.77	176		After resolving the local issues by the Hon'ble MP (Sri Sougata Roy), decision will be taken.

Sl. No.	District	ULB	Ward	Per day Total Fresh Waste Generatio	Segregation in no of wards	Per day quantity of Total Waste being collected in Segregated Manner (TPD)	Collection and Transportati on Total In TPD	Waste Processing in TPDTOTAL	Tender Status
36	NORTH 24-PGS	Titagarh	23	47.7	14	26.00	47.7	5.73	Integrated Fresh Tender to be floated both for Legacy and Fresh Waste
TOTAL			330	1173.747	305	983.4316	1173.747	83.1	
37	Purba BARDDHAMAN	Katwa	20	47.09	10	20.79	47.09		Tender to be floated alongwith Dainhat in Cluster
38	PURBA MEDINIPUR	Haldia	29	168	29	68.00	168	80	Already Existing
39	SOUTH 24-PGS	Budge Budge	20	30	8	16.14	27.13	28.54	LoA cum Work Order Issued
40	SOUTH 24-PGS	Diamond Harbour	16	19.53	16	12.68	19.53	12.69	Work Order Issued for soil testing, designing, drawing and estimate including vetting by JU for SHG Mode ULBs in Fresh Waste Processing
41	SOUTH 24-PGS	Maheshtala	35	210	22	159.60	210	27.32	LoA cum Work Order Issued
42	SOUTH 24-PGS	Pujali	16	12.63	4	2.90	12.63	2.53	Work Order Issued for soil testing, designing, drawing and estimate including vetting by JU for SHG Mode ULBs in Fresh Waste Processing
TOTAL			87	272.16	50	191.32	269.29	71.08	
43	UTTAR DINAJPUR	Raiganj	27	95	17	44.50	95		Soil testing completed, Designing, drawing and estimate under preparation for SHG Mode ULBs in Fresh Waste Processing
Total			1203	8233.253	1023	3510.48	8190.56	1376.75	

SL. No.	District	ULB	No. of Dump sites	Area (In Acre)	Estimated Quantity of Legacy Waste (in MT)	Status	Legacy Waste Processed	Acre reclaimed
1	HOOGHLY	Chandannagore MC	1	4.94	2,15,916	Completed	214950	2.91
2	HOOGHLY	Hooghly Chinsurah	1	6.5	1,26,266	Completed	126266	6.00
3	HOOGHLY	Baidyabati	1	52.00	2,20,794	Started		
4	HOOGHLY	Champdany						
5	HOOGHLY	Rishra						
6	HOOGHLY	Serampore						
7	HOOGHLY	UttarparaKotrung						
8	HOOGHLY	Konnagar						
9	HOOGHLY	Bhadreswar	1	0.42	14,238	Started	2150	0.1
10	HOOGHLY	Bansberia	2	2.79	7354.00	Tender finalised		
TOTAL			6	67	242386	0	343366	9
11	HOWRAH	Howrah MC	1	21.99	9,61,567	Started	8230	1.0
12	HOWRAH	Uluberia	2	6.50	28394.00	Completed	28394	6.5
TOTAL			3.00	28.49	989961.00	0.00	36624.00	7.50
13	KOLKATA	Kolkata MC	2	79.00	4150000.00	Started	812000	18.00
14	MURSHIDABAD	Berhampore	1	2.16	1,23,981	Completed	150005	2.00
15	MURSHIDABAD	Dhulian	1	2.00	2068	Started	0	
16	MURSHIDABAD	Jangipur	1	0.28	3211.21	Completed	3200	0.28
17	MURSHIDABAD	Jiaganj-Azimganj	1	3.00	19,426	Completed	18024	3
18	MURSHIDABAD	Murshidabad	1	5.38	94,059	Completed	0	5.38
TOTAL			5	12.82	242745.21		171229	10.66
19	NADIA	Gayeshpur	2	5.00	12465.00	Completed	12465	5
20	NADIA	Kalyani	2	14.00	60543.00	Completed	55121.91	14
21	NADIA	Krishnanagar	1	8.00	51802	Completed	50942	8
22	NADIA	Nabadwip	1	12.35	83967	Completed	83967	12.35
23	NADIA	Santipur	1	4.55	22097	Completed	21873	4.55
24	NADIA	Chakdah	1	5.00	19426	Started		
TOTAL			8	48.897798	250300		224368.91	43.9

32506

SL. No.	District	ULB	No. of Dump sites	Area (In Acre)	Estimated Quantity of Legacy Waste (in MT)	Status	Legacy Waste Processed	Acre reclaimed
25	NORTH 24-PARGANAS	New Barrackpore	1	22.68	854726	Started	674254	11.75
26	NORTH 24-PARGANAS	Baranagar						
27	NORTH 24-PARGANAS	Bhatpara	2	2.57	58260.00	Completed	58100	2.57
28	NORTH 24-PARGANAS	Garulia	1	1.8	52,449	Started	22650	0.50
29	NORTH 24-PARGANAS	Halisahar	1	0.84	6799	Started	2290	0.34
30	NORTH 24-PARGANAS	Kamarhati	1	8.00	155764	Started	26000	3.00
31	NORTH 24-PARGANAS	Kanchrapara	1	3.00	24,282	Completed	24082.6	3
32	NORTH 24-PARGANAS	Khardah	1	2.75	46118	Completed	46120	2.34
33	NORTH 24-PARGANAS	Naihati	3	23.94	300000.00	Started	220000	15.12
34	NORTH 24-PARGANAS	Panihati	1	1.50	51767	Completed	51769	1.5
35	NORTH 24-PARGANAS	Titagarh	1	4.9	120886	Completed	119935.00	1.40
TOTAL			13	71.98	1671051	0	1245200.60	41.5219
36	SOUTH 24-PARGANAS	Budge Budge	1	3.48	20,721	Completed	20721	3.48
37	SOUTH 24-PARGANAS	Diamond Harbour	1	2.00	9350	Completed	9350	2
38	SOUTH 24-PARGANAS	Maheshtala	1	19.61	2,30,517	Completed	230622	19.61
TOTAL			3	25.09	260588		260693	25.09
39	PURBA BARDHAMAN	Katwa	1	2.00	3885	Started		
TOTAL			41	334.92	7810916		3093481.51	156

SI No	ULB	District	BINS Supplied	Battery Operated Tipper Seperated Supplied	TOTAL FUEL OPERATED TIPPER, Seperated Supplied	TRI-CYCLE VAN supplied	BACK HOE LOADER	DUMPER	MOVABLE COMPACTOR, LARGE, 14 cum	MOVABLE COMPACTOR, SMALL, 8 cum	STATIONARY COMPACTOR, 10.5 cum	HOOK LOADER	Community Bin
1	Katwa	Bardwaman	48000	6	5	70		1	1				399
2	KMC	Kolkata			0								1716
3	Howrah MC	Howrah	549344		8	200							696
4	Uluberia	Howrah	148408	6	14	180		1	2	1	1	1	528
5	Baidyabati	Hooghli	79800	12	15	154	1	1	2				528
6	Bhadreswar	Hooghli	56000	12	14	100	1	1	2				528
7	Champdany	Hooghli	68000	4	4	100		1	2				858
8	Chandannagore MC	Hooghli	95242	14	16	140	1	1	2	1	1	1	720
9	Hooghly Chinsurah	Hooghli	92042	5	5	80	1	1	2	1			420
10	Konnagar	Hooghli	48374	5	4	72	1	1	1				552
11	Rishra	Hooghli	60138	10	14	95	1	1	2				696
12	Serampore	Hooghli	84000	6	5	132	1	1	2	1			576
13	Uttarpara Kotrung	Hooghli	104370	5	16	195	1	1	2				672
14	Berhampore	Murshidabad	96400	6	5	170		1	2	1			456
15	Dhuliyon	Murshidabad	43484	7	8	60	1	1	2				480
16	Jangipur	Murshidabad	42016	6	6	20		1	2				357
17	Jiaganj-Azimganj	Murshidabad	30228	5	4	30	1	1	1				336
18	Murshidabad	Murshidabad	25490	6	5	80	1	1	1				504
19	Chakdah	Nadia	60750	5	4	50		1	2				378
20	Gayeshpur	Nadia	37562	4	9	50		1	1				480
21	Kalyani	Nadia	71000	9	9	143	1	1	2				800
22	Krishnanagar	Nadia	84616	8	8	140		1	2				504
23	Nabadwip	Nadia	70926	10	16	100		1	2				800
24	Santipur	Nadia	78124		8	160		1	2				200
25	Baranagar	North 24 Pgs	110000	5	15	160		1	2	3	1	1	576
26	Barrackpore	North 24 Pgs	75312	4	16	80		1	2				510
27	Bhatpara	North 24 Pgs	0	6	8	241		1	2	1	1	1	378
28	Garulia	North 24 Pgs	37764	5	13	102		1	2				552
29	Halisahar	North 24 Pgs	71000	5	16	33	1	1	2				840
30	Kamarhati	North 24 Pgs	190000	10	21	220	1	1	2	1	1	1	525
31	Kanchrapara	North 24 Pgs	59588	5	10	105		1	2				528
32	Khurdah	North 24 Pgs	52000	4	13	113		1	2				800
33	Naihati	North 24 Pgs	26300	5	15	80		1	2	1	1	1	552
34	North Barrackpore	North 24 Pgs	65128	5	5	60		1	2		1	1	552
35	Panihati	North 24 Pgs	180000	5	15	320		1	2	1	1	1	552
36	Titagarh	North 24 Pgs	47738	6	5	102	1	1	2				624
37	Haldia	Purba Medinipur	114014	6	15	40		1	2	1			420
38	Budge Budge	South 24 Pgs	29476	5	4	100		1	1				336
39	Diamond Harbour	South 24 Pgs	33484	5	4	82		1	1				840
40	Maheshtala	South 24 Pgs	192943	11	6	270		1	3	1	1	1	315
41	Pujali	South 24 Pgs	18600	5	5	32		1	0				600
42	Raiganj	Uttar Dinajpur	66388	14	0	50		1	2	1			23684
TOTAL			3444049	262	388	4711	15	40	72	15	9	9	

Status Report for Installation of Screen at the Drains

Serial No.	Name of the Ganga Town	No. of Nallahs discharging into Ganga	Nallahs having screens	No. of Nallahs where Screens yet to be installed	Date for completing installation of Screens	How many screens are temporary ?	date for matting screens permanent	Whether regular cleaning arrangement exists	Remarks
1	Baidyabati	24	24	0		0	N.A.	Yes	
2	Bansberia	16	16	0		0	N.A.	Yes	
3	Baranagar	5	5	0		0	N.A.	Yes	
4	Barrackpore	2	2	0		0	N.A.	Yes	
5	Bhadreswar	6	6	0		0	N.A.	Yes	
6	Bhatpara	21	21	0		0	N.A.	Yes	
7	BudgeBudge	3	3	0		0	N.A.	Yes	
8	Chakdah	0	0	0					
9	ChandernagoreMC	9	9	0		0	N.A.	Yes	
10	Dhuliyani	13	13	0		0	N.A.	Yes	
11	DiamondHarbour	7	7	0		0	N.A.	Yes	
12	Gayeshpur	0	0	0					
13	Halisahar	11	11	0		0	N.A.	Yes	
14	Jangipur	16	16	0		0	N.A.	Yes	
15	Jagan-Azimganj	5	5	0		0	N.A.	Yes	
16	Kalyani	2	2	0		0	N.A.	Yes	
17	Kamarhati	11	11	0		0	N.A.	Yes	
18	Kanthrapara	0	0	0		0	N.A.	Yes	
19	Katwa	7	7	0		0	N.A.	Yes	
20	Khardah	12	12	0		0	N.A.	Yes	
21	Konnagar	6	6	0		0	N.A.	Yes	
22	Krishnanagar	0	0	0	It is not a Ganga Town	0	N.A.	Yes	
23	Murshidabad	8	8	0		0	N.A.	Yes	
24	labadwip	3	3	0		0	N.A.	Yes	
25	Igaihati	4	4	0		0	N.A.	Yes	
26	North Barrackpore	11	11	0		0	N.A.	Yes	
27	Panihati	7	7	0		0	N.A.	Yes	
28	Pujali	2	2	0		0	N.A.	Yes	
29	Santipur	0	0	0		0	N.A.	Yes	
30	Serampore	15	15	0		0	N.A.	Yes	
31	Titagarh	3	3	0		0	N.A.	Yes	
32	Uttarpara-Kotrung	9	9	0		0	N.A.	Yes	
33	Rishra	4	4	0		0	N.A.	Yes	
34	nooghly-Ehinsurah	42	42	0		0	N.A.	Yes	
35	Uluberia	10	10	0		0	N.A.	Yes	
36	Maheshtala	10	10	0		0	N.A.	Yes	
37	Champdany	3	3	0		0	N.A.	Yes	
38	Berhampur	33	33	0		0	N.A.	Yes	
39	Garulia	10	10	0	31.10.2019	0	N.A.	Yes	
40	Haldia	8	8	0	13.02.2020	0	N.A.	Yes	
41	Kolkata MC	14	14	0		0	N.A.	Yes	
	TOTAL	372	372	0					
1	Howrah MC	30	28	2		0	N.A.	Yes	2 belongs to KMDA, 2 nos under Irrigation Dept. As per Exe. Engg. all the works for Installation of screen, has been awarded to KMOA & 2 nos screen has already been installed.
	TOTAL	30	28	2					
	GRAND TOTAL	402	400	2					

Sl No	District	ULB	Initial Target	Final Revised Target	Construction completed	Online uploaded	ODF Inspection done by Gol Third Party Org.	ODF Certified by Gol Third Party Org.	Self Declared as ODF
1	HOOGHLY	Baidyabati	1303	632	632	629	Yes	Yes	Yes
2	HOOGHLY	Bansberia	2993	1140	1140	1140	Yes	Yes	Yes
3	HOOGHLY	Bhadreswar	3006	1200	1200	1200	Yes	Yes	Yes
4	HOOGHLY	Chanddany	2666	2315	1780	1633	Yes	Yes	Yes
5	HOOGHLY	Chandannagore MC	2860	144	144	144	Yes	Yes	Yes
6	HOOGHLY	Hooghly Chinsurah	6355	710	707	651	Yes	Yes	Yes
7	HOOGHLY	Konnagar	409	47	47	47	Yes	Yes	Yes
8	HOOGHLY	Rishra	1716	616	616	616	Yes	Yes	Yes
9	HOOGHLY	Serampore	1821	582	547	547	Yes	Yes	Yes
10	HOOGHLY	Uttarpara Kotrung	2409	183	183	183	Yes	Yes	Yes
11	HOWRAH	Howrah MC	6822	0	0	0	No	Not visited Gol Third Party Org.	Yes
12	HOWRAH	Uluberia	8837	8670	8670	8670	Yes	Yes	Yes
13	KOLKATA	Kolkata MC	68868	0	0	0	No	Not visited Gol Third Party Org.	Yes
14	MURSHIDABAD	Berhampore	1953	2837	2837	2837	Yes	Yes	Yes
15	MURSHIDABAD	Dhulian	6104	7990	7990	7990	Yes	Yes	Yes
16	MURSHIDABAD	Jangipur	2132	2702	2702	2702	Yes	Yes	Yes
17	MURSHIDABAD	Jiaganj-Azimganj	1888	2017	2017	2017	Yes	Yes	Yes
18	MURSHIDABAD	Murshidabad	1221	1500	1500	1500	Yes	Yes	Yes
19	NADIA	Chakdah	495	705	517	436	Yes	Yes	Yes
20	NADIA	Gayeshpur	574	519	519	519	Yes	Yes	Yes
21	NADIA	Kalyani	659	654	654	651	Yes	Yes	Yes
22	NADIA	Krishnanagar	1736	1817	1817	1817	Yes	Yes	Yes
23	NADIA	Nabadwip	2454	2454	2454	2454	Yes	Yes	Yes
24	NADIA	Santipur	2629	1852	1852	1852	Yes	Yes	Yes
25	NORTH 24-PGS	Baranagar	1355	516	516	516	Yes	Yes	Yes
26	NORTH 24-PGS	Barrackpore	2115	335	300	300	Yes	Yes	Yes
27	NORTH 24-PGS	Bhatpara	2346	1618	1575	1398	Yes	Yes	Yes
28	NORTH 24-PGS	Garulia	1323	222	222	222	Yes	Yes	Yes
29	NORTH 24-PGS	Halisahar	4502	163	163	163	No	Not visited Gol Third Party Org.	Yes
30	NORTH 24-PGS	Kamarhati	2621	342	300	300	Yes	Yes	Yes
31	NORTH 24-PGS	Kanchrapara	1366	704	704	702	Yes	Yes	Yes
32	NORTH 24-PGS	Khardah	908	208	208	205	Yes	Yes	Yes
33	NORTH 24-PGS	Naihati	1520	1115	1115	1115	No	Not visited Gol Third Party Org.	Yes
34	NORTH 24-PGS	North Barrackpore	2132	302	302	302	Yes	Yes	Yes
35	NORTH 24-PGS	Panihati	4193	1000	1000	985	Yes	Yes	Yes
36	NORTH 24-PGS	Titagarh	440	440	440	438	Yes	Yes	Yes
37	Purba BARDHAMAN	Katwa	832	1232	1232	1232	Yes	Yes	Yes
38	PURBA MEDINIPUR	Haldia	2813	2813	2813	2813	Yes	Yes	Yes
39	SOUTH 24-PGS	Budge Budge	2707	977	977	977	Yes	Yes	Yes
40	SOUTH 24-PGS	Diamond Harbour	896	1595	1595	1595	Yes	Yes	Yes
41	SOUTH 24-PGS	Maheshtala	45658	6562	6562	6562	Yes	Yes	Yes
42	SOUTH 24-PGS	Pujali	716	510	510	510	Yes	Yes	Yes
43	UTTAR DINAJPUR	Raiganj	5431	5911	5203	5203	No	Not visited Gol Third Party Org.	Yes
			215784	67851	66262	65773	Yes=38 No=5	Yes=38	Yes=43

I. Sewage**Name of the District: South 24 Parganas**

SL No	Name of Town	Sewage Generation per day (in MLD) *	Quantity of Sewage treated per day (in MLD)	Status of existing Sewage Treatment Plant (STP)				Quality of discharged treated sewage from each STP, particularly for Faecal Coliform	Time bound plan to meet up the gap	Details of Hotels, Dharmashala, Ashram operating without proper consent and discharging untreated effluent	Water Quality in terms of Faecal Coliform (MPN/100 ml)
				Number of STP	Built up Capacity in MLD	Capacity Utilization in(%) **	Mode of disposal in each town				
		[a]	[b]	[c]				[d]	[e]	[f]	[g]
1	Diamond Harbour	5.49	0.2	1	2.03	9.90%	A) Treated Water is being re-used for different purposes as per policy prepared by UD&MA Deptt. (June, 2020) B) Balance treated water is being discharged in surface water body	a) Newly constructed STPs are compliant with the standard set by Hon'ble NGT in its order dated 30-04-2019 b) Old STPs are compliant with the standard set by MoEFF&CC in its notification dated 13-10-2017	a) 10.4 MLD capacity STP at (Diamond Harbour) is under Proposal Stage b) 35 MLD capacity STP at (Maheshtala) are under construction stage c) 8 KLD capacity FSTP at (Pujali) is under process of sanction d) State is planning for setting up of STP/s & FSTP/s for the projected population in the year 2037 funding from NMCG, AMRUT, & State Funds for mitigating the gap in a phased manner.		Water Quality report including Faecal Coliform for the month of Oct - Dec, 2023 is enclosed in Annexure-A The report is received from WBPCB. Graphical representation of Biochemical Oxygen Demand (BOD) level upto the month of Dec'23 as received from WBPCB is enclosed in Annexure - B
2	Budge Budge	8.63	3.45	1	9.30	41.20%					
3	Maheshtala	60.93	-	-	-	-					
4	Pujali	4.48	-	-	-	-					
Total		79.53		2	11.33						

* Sewage generation is based on the estimated population in Urban Areas as of 2022 taking 2011 Census as base and the same has been approved in the meeting of Technical Committee UD&MA Department held on 23.11.2023.

** Utilization capacity is worked out on the basis of as on date design flow of each STP.

Fresh Waste Processing Status of Ganga Towns										
Sl. No.	ULB	Ward	Per day Total Fresh Waste Generation (TPD)	Segregation in no of wards	Per day quantity of Total Waste being collected in Segregated Manner (TPD)	Collection and Transportation Total In TPD	Waste Processing in TPDTOTAL	Processing gap	Tender Status	Dumping of daily solid waste at location
1	Budge Budge	20	30	8	16.14	27.13	28.54	1.46	LoA cum Work Order Issued	Earlier Legacy waste sites
2	Diamond Harbour	16	19.53	16	12.68	19.53	12.69	6.84	Work Order Issued for soil testing, designing, drawing and estimate including vetting by JU for SHG Mode ULBs in Fresh Waste Processing	Earlier Legacy waste sites
3	Maheshtala	35	210	22	159.60	210	27.32	182.68	LoA cum Work Order Issued	Earlier Legacy waste sites
4	Pujali	16	12.63	4	2.90	12.63	2.53	10.1	Work Order Issued for soil testing, designing, drawing and estimate including vetting by JU for SHG Mode ULBs in Fresh Waste Processing	Earlier Legacy waste sites

Legacy Waste Processing Status of Ganga Towns								
SL. No.	ULB	No. of Dump sites	Area (In Acre)	Estimated Quantity of Legacy Waste (in MT)	Status/ Time of completion	Legacy Waste Processed	Acre reclaimed	Manner of Utilisation of treated waste
1	Budge Budge	1	3.48	20,721	Completed	20721	3.48	Good Earth for land filling; RDF being carried to Integrated Cement plant
2	Diamond Harbour	1	2.00	9350	Completed	9350	2	
3	Maheshtala	1	19.61	2,30,517	Completed	230622	19.61	
TOTAL		3	25.09	260588		260693	25.09	

IHHL and ODF Status : 4 ULBs (Ganga Town)

1. ODF Inspection done by Gol Third Party Org. - 4 ULBs

2. ODF Declared by Gol Third Party Org.- 4 ULBs

3. Self Declared as ODF- 4 ULBs

4. ODF Inspection need to be done-

SI No	District	ULB	Initial Target	Final Revised Target	Construction completed	Online uploaded	ODF Inspection done by Gol	ODF Certified by Gol Third	Self Declared as ODF
1	SOUTH 24-PGS	Budge Budge	2707	977	977	977	Yes	Yes	Yes
2	SOUTH 24-PGS	Diamond Harbour	896	1595	1595	1595	Yes	Yes	Yes
3	SOUTH 24-PGS	Maheshtala	45658	6562	6562	6562	Yes	Yes	Yes
4	SOUTH 24-PGS	Pujali	716	510	510	510	Yes	Yes	Yes

Status of supply of SWM Vehicles and Equipments

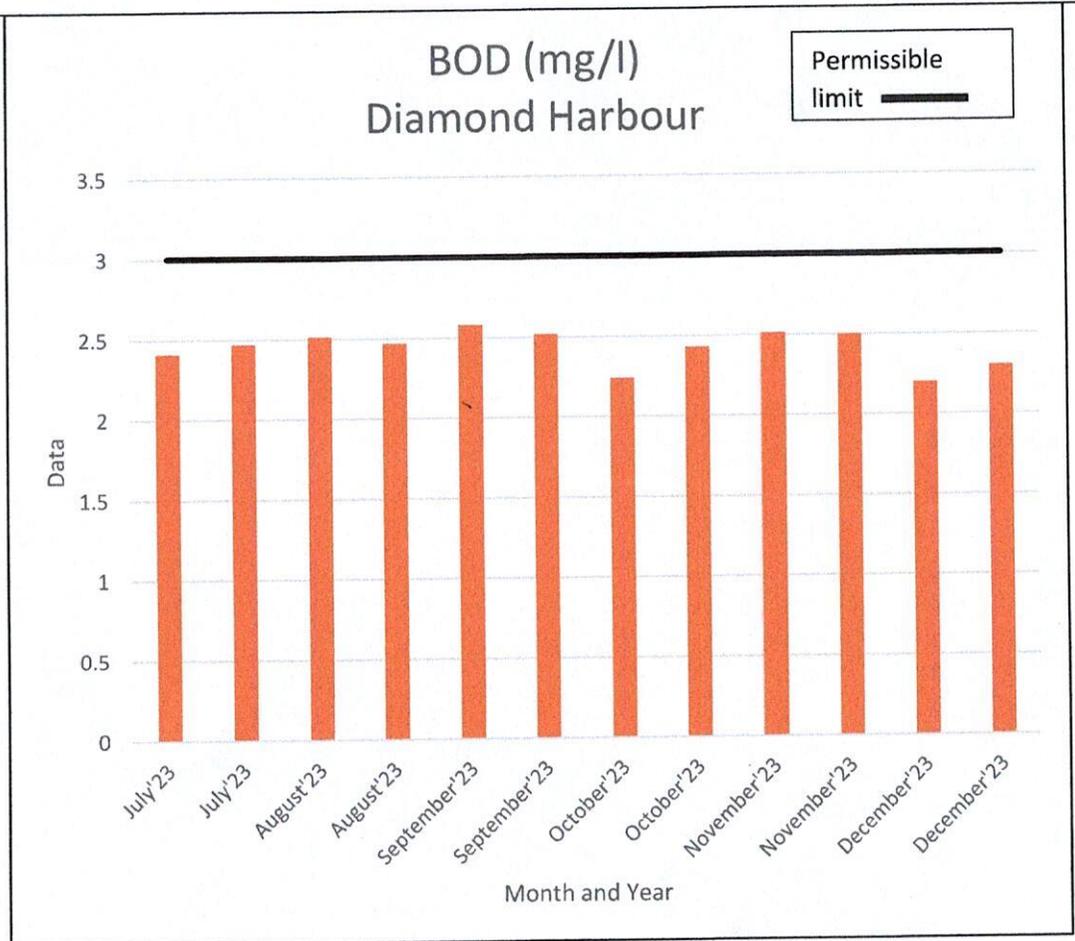
SI No	ULB	District	BINS Supplied	Battery Operated Tipper Seperated Supplied	TOTAL FUEL OPERATED TIPPER, Seperated Supplied	TRI-CYCLE VAN supplied	BACK HOE LOADER	DUMPER	MOVABLE COMPACTOR, LARGE, 14 cum	MOVABLE COMPACTOR, SMALL, 8 cum	STATIONARY COMPACTOR, 10.5 cum	HOOK LOADER	Community Bin
1	Budge Budge	South 24 Pgs	29476	5	4	100		1	1				420
2	Diamond Harbour	South 24 Pgs	33484	5	4	82		1	1				336
3	Maheshtala	South 24 Pgs	192943	11	6	270		1	3	1	1	1	840
4	Pujali	South 24 Pgs	18600	5	5	32		1	0				315

Construction and Demolition waste of Ganga Towns					
Sl. No.	District	Name of Ganga Town	Total per day generation of C & D Waste within the District (TPD)	The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization	Remarks, if any
1	South 24 Parganas	Budge Budge	4.19	0	
2	South 24 Parganas	Diamond Harbour	2.25	0	
3	South 24 Parganas	Maheshtala	25	0	
4	South 24 Parganas	Pujali	2	0	

VI. Report on Bio-medical Waste**Name of District: South 24 Parganas**

Sl. No.	Name of the District	Number of Health Care Units	Bio-medical Waste Generation (Kg/day)	Bio-medical Waste Treatment and disposal (Kg/day) in Common Bio-medical Waste Treatment Facilities
1.	South 24 Parganas	687	2866.11	2866.11

District: South 24-Parganas



Water Quality of Polluted River stretches of 17 rivers in West Bengal during October 2023

[Priority changed based on Polluted River stretches for Restoration of Water Quality -
2022 (Draft) , published by CPCB]

Priority	River	Stations	pH(Unit)	(DO) (mg/l)	BOD (mg/l)	Total Colifor m(MP N/100 ml)	Fecal Colifor m(MP N/100 ml)	Fecal Strepto cocci (MPN/ 100ml)
IV	KANSI	Downstream at Midnapore	8.1	8.4	1.9	4900	2200	68
IV	JALANGLI	Downstream of Krishna nagar	7.01	4.7	1.8	11000	3500	460
V	Damodar	Dishergarh	7.4	7.8	1.95	3200	2100	17
	Damodar	IISCO near Dhenna Village.	7.1	7.7	2	3300	2700	17
	Damodar	Narainpur	7.85	7.8	2.1	2600	1700	17
	Damodar	Near Mujher Mana Village	7.68	7.5	2.35	1700	1400	21
	Damodar	Andal D/s	7.55	7.6	2.45	3300	2600	21
	Damodar	Andal U/s	7.45	7.7	2.25	3200	2100	17
	Damodar	Asansol U/s	7.1	7.8	1.8	3200	2200	26
	Damodar	Durgapur U/s	8.43	7.6	2.55	2700	2200	26
	Damodar	Raniganj D/s	7.9	7.7	2.05	3900	3200	22
	Damodar	Water intake point for Burdwan Town	7.39	7.8	2.2	1700	1100	22
V	Dwarka	Upstream of Tarapith at Sadhak Bamdeb ghat	6.91	7.6	2.35	4000	1700	21
	Dwarka,	Downstream of Tarapith Satighat	6.89	7.5	2.75	3300	2600	17
V	Barakar	Asansol	7.36	7.8	2.1	3400	2100	21
V	Rupnarayan	Geonkhali	8.1	5.1	2.9	7000	3300	140
	Rupnarayan	Kolaghat (Down Stream)	7.9	5.4	2.8	11000	4900	170
V	Dwarakeshwar	Bankura town	7.6	7.8	2.4	2600	2100	17
V	Teesta	At Jalpesh	7.55	6	2.8	22000	3300	49
	Teesta	At Sevoke	7.87	8.9	0.9	7000	3000	17

The following four rivers have been removed from this list of polluted River stretches based on improvement in water quality in 2022 compared to 2018

Priority	River	Stations	pH(Unit)	(DO) (mg/l)	BOD (mg/l)	Total Coliform (MPN/100 ml)	Fecal Colifor m(MP N/100 ml)	Fecal steptoco cci (MPN/10 0 ml)
Delisted	Silabati	Ghatal (Downstream)	8.37	8	1.55	6300	3300	110
	Mayurakshi	Suri Town	7.93	9.1	1.55	2600	1700	14

**Water Quality of Polluted River stretches of 17 rivers in West Bengal
during October 2023**
[Priority changed based on Polluted River stretches for Restoration of Water Quality -
2022 (Draft) , published by CPCB]

Priority	River	Stations	pH(Unit)	(DO)(mg/l)	BOD(mg/l)	Total Coliform(MPN/100 ml)	Fecal Coliform(MPN/100ml)	Fecal Streptococci(MPN/100ml)
I	Mahananda	Siliguri (Upstream)	7.2	6.2	1.6	220000	33000	70
	Mahananda	Ramghat(Downstream)	6.75	4.5	23.5	1100000	220000	7000
II	Vidyadhari	Haroa bridge (upstream)	7.29	0.59	8.53	94000	40000	390
	Vidyadhari	Malancha (downstream)	7.32	0.88	10.1	70000	34000	460
II	Churni	Downstream of Ranaghat town	6.79	2.3	3	79000	33000	1400
	Churni	Majhdia	7.01	2.9	1.71	17000	5400	490
III	Matha bhanga	Gobindapur	7.1	4.8	1.71	28000	13000	790
IV	Ganga	Farakka	7.3	6	1.35	5400	1300	33
	Ganga	Farakka	7.96	6.9	2.8	2200	940	49
	Ganga	Baharampore	7.34	6.2	1.3	11000	5400	490
	Ganga	Baharampore	7.85	6.9	1.9	17000	5400	460
	Ganga	Gorabazar	7.14	7	1.8	14000	3500	330
	Ganga	Gorabazar	7.82	7.5	2.5	13000	3500	310
	Ganga	Khagra	7.37	6.3	2.3	3500	1700	49
	Ganga	Khagra	7.92	6.9	2.1	2400	1100	70
	Ganga	Nabadip	7.52	6.3	1.4	7000	2400	140
	Ganga	Nabadip	7.97	6.6	2.1	11000	3500	230
	Ganga	Tribeni	7.36	5.9	1.05	11000	5400	230
	Ganga	Tribeni	7.94	6.5	2.6	7900	2400	170
	Ganga	Palta Shitalatala	7.23	5.4	2.9	33000	11000	490
	Ganga	Palta Shitalatala	7.09	5.7	2.8	23000	7900	490
	Ganga	Palta,	7.46	5.4	2.6	46000	13000	790
	Ganga	Palta	7.43	6.5	2.85	33000	11000	700
	Ganga	Serampore	7.3	5.7	2.7	46000	17000	790
	Ganga	Serampore	7.42	6.8	2.65	49000	17000	940
	Ganga	Dakshmineswar	7.34	5.46	2.43	120000	70000	490
	Ganga	Dakshmineswar	6.91	5.59	2.5	110000	63000	400
	Ganga	Garden reach	7.24	5.56	2.53	130000	84000	490
	Ganga	Garden reach	7.1	5.39	2.74	120000	70000	470
	Ganga	Howrah-shivpur	7.26	5.46	2.48	110000	63000	400
	Ganga	Howrah-shivpur	7.1	5.29	2.79	84000	33000	330
	Ganga	Uluberia,	7.68	5.29	2.69	43000	21000	260
	Ganga	Uluberia,	7.46	5.49	2.59	32000	23000	220
	Ganga	Durgachak near Pathikhali,	8.1	5.4	2.25	9400	4900	210
	Ganga	Durgachak near Pathikhali,	8.1	5.9	1.8	11000	6300	210
Ganga	Diamond harbour,	7.3	5.56	2.24	11000	6800	22	
Ganga	Diamond harbour,	7.3	5.78	2.43	9200	4500	17	

**Water Quality of Polluted River stretches of 17 rivers in West Bengal
during November 2023**

Priority	River	Stations	pH(Unit)	(DO) (mg/l)	BOD (mg/l)	Total Colifor m(MPN N/100 ml)	Fecal Colifor m(MPN N/100 ml)	Fecal Strepto cocci (MPN/ 100ml)
IV	KANSI	Downstream at Midnapore	7.20	5.90	2.45	4600	2300	110
IV	JALANGI,	Downstream of Krishna nagar	7.67	4	2.85	7900	2200	330
V	Damodar	Dishergarh	7.54	7.9	2.05	2400	1400	21
	Damodar	IISCO near Dhenna Village,	7.65	7.9	2.25	3300	2100	26
	Damodar	Narainpur	7.44	7.9	2.25	2100	1700	26
	Damodar	Near Mujher Mana Village	8.1	8.1	2.25	2600	1700	21
	Damodar	Andal D/s	7.5	8	2.3	2200	1700	21
	Damodar	Andal U/s	7.4	7.9	2.15	2600	2100	17
	Damodar	Asansol U/s	7.76	8	1.95	2600	2100	22
	Damodar	Durgapur U/s	7.53	7.9	2.45	3300	2200	26
	Damodar	Raniganj D/s	7.58	8	2.15	2700	2200	26
V	Dwarka	Water intake point for Burdwan Town	7.75	7.9	2.05	2200	1400	17
	Dwarka	Upstream of Tarapith at Sadhak Bamdeb ghat	7.66	7.7	2.25	3300	2200	21
V	Dwarka,	Downstream of Tarapith Satighat	7.46	7.5	2.65	4700	2600	17
	Barakar	Asansol	7.8	8	2.15	2100	1700	17
V	Rupnarayan	Geonkhali	7.50	6.40	1.55	7900	3300	92
	Rupnarayan	Kolaghat (Down Stream)	8.40	8.10	1.15	7000	3300	120
V	Dwarakesh war	Bankura town	7.9	7.9	2.25	2100	1700	26
V	Teesta	At Jalpesh	7.69	8.3	2.8	17000	2200	27
	Teesta	At Sevoke	7.56	8.9	0.9	11000	5000	22

The following four rivers have been removed from this list of polluted River stretches based on improvement in water quality in 2022 compared to 2018

Priority	River	Stations	pH(Un it)	(DO) (mg/l)	BOD (mg/l)	Total Colifor m(MPN /100ml)	Fecal Colifo rm(M PN/10 0ml)	Fecal steptoc occi (MPN/1 00 ml)
Delisted	Silabati	Ghatal (Downstream)	8.37	8	1.55	6300	3300	110
	Mayurakshi	Suri Town	7.93	9.1	1.55	2600	1700	14
	Kaljani	Downstream of Alipurduar	7.48	7.5	1.5	17000	8000	94
	Karola	Downstream of Jalpaiguri	7.13	8.2	2	17000	8000	94
Primary Water quality Criteria for bathing water			6.5-8.5	≥5	≤3		<2500	,500

Note: Implementation of Polluted River Stretches Action Plan, presently the above four Rivers i.e. , Silabati, Mayurakshi, Kaljani, Karola have been improved and is removed from the list. Therefore Polluted River Stretches in West Bengal stands with 13 rivers.

**Water Quality of Polluted River stretches of 17 rivers in West Bengal
during November 2023**

Priority	River	Stations	pH(Unit)	(DO)(mg/l)	BOD(mg/l)	Total Coliform(MPN/100ml)	Fecal Coliform(MPN/100ml)	Fecal Streptococci(MPN/100ml)
I	Mahananda	Siliguri (Upstream)	7.58	6.9	2.5	170000	27000	49
	Mahananda	Ramghat(Downstream)	7.37	5.5	11	900000	110000	7800
II	Vidyadhari	Haroa bridge (upstream)	7.62	0.81	10.44	110000	43000	400
	Vidyadhari	Malancha (downstream)	7.49	0.61	6	79000	34000	460
II	Churni	Downstream of Ranaghat town	7.56	1	2.71	46000	22000	1100
	Churni	Majhdia	7.63	3.5	2.42	17000	3500	330
III	Matha bhanga	Gobindapur	7.82	1.5	2.85	70000	24000	1700
IV	Ganga	Farakka	7.26	7.9	2.1	3500	1300	46
	Ganga	Farakka	7.43	8	2.25	3500	1700	33
	Ganga	Khagra	7.49	7.5	1.85	3500	1700	110
	Ganga	Khagra	7.89	8.1	1.75	5400	1300	49
	Ganga	Baharampore	7.32	7.4	1.65	13000	3500	330
	Ganga	Baharampore	7.49	8.1	2	17000	3500	490
	Ganga	Gorabazar	7.31	7.2	1.9	14000	2800	460
	Ganga	Gorabazar	7.64	8.1	2.2	13000	2400	330
	Ganga	Nabadip	7.36	7.8	1.6	4900	1700	110
	Ganga	Nabadip	7.43	7.3	2.1	5400	1400	130
	Ganga	Tribeni	7.5	6.5	2.5	5400	1700	130
	Ganga	Tribeni	7.6	7.6	1.8	9200	3500	130
	Ganga	Palta Shitalatala	7.49	7.3	2.4	22000	7900	330
	Ganga	Palta Shitalatala	7.61	6.9	2.8	33000	11000	790
	Ganga	Palta,	7.75	7.4	2.9	31000	7900	490
	Ganga	Palta	7.69	7.2	2.3	23000	7000	460
	Ganga	Serampore	7.11	7.3	2.4	46000	14000	790
	Ganga	Serampore	7.76	7.0	2.6	49000	17000	700
	Ganga	Dakshmineswar	6.88	5.5	2.83	140000	84000	470
	Ganga	Dakshmineswar	7.02	5.5	2.83	130000	79000	460
	Ganga	Garden reach	7.69	5.4	2.67	140000	79000	490
	Ganga	Garden reach	7.17	5.39	2.71	140000	84000	490
	Ganga	Howrah-shivpur	7.52	5.4	2.77	120000	70000	400
	Ganga	Howrah-shivpur	7.26	5.87	2.79	120000	79000	460
	Ganga	Uluberia,	7.76	5.6	2.62	40000	21000	270
	Ganga	Uluberia,	7.04	5.77	2.64	39000	22000	240
	Ganga	Durgachak near Pathikhali.	8.00	6.30	1.35	9400	4700	170
	Ganga	Durgachak near Pathikhali.	7.80	6.40	1.20	14000	7900	220
	Ganga	Diamond harbour,	7.67	5.88	2.51	7800	4000	27
	Ganga	Diamond harbour,	7.53	6.27	2.5	9200	6800	24

	Kaljani	Downstream of Alipurduar	7.48	7.5	1.5	17000	8000	94
	Karola	Downstream of Jalpaiguri	7.13	8.2	2	17000	8000	94
Primary Water quality Criteria for bathing water			6.5-8.5	≥ 5	≤ 3		<2500	,500

Water Quality of Polluted River stretches of 17 rivers in West Bengal during December 2023

Priority	River	Stations	pH(Unit)	(DO) (mg/l)	BOD (mg/l)	Total Coliform (MPN/100 ml)	Fecal Coliform (MPN/100 ml)	Fecal Streptococci (MPN/100ml)
IV	KANSI	Downstream at Midnapore	8	8.3	2.15	4900	2600	110
IV	JALANGI,	Downstream of Krishna nagar	7.78	5.1	2.6	11000	2400	490
V	Damodar	Dishergarh	7.4	8.2	1.95	2600	1700	14
	Damodar	IISCO near Dhenna Village.	7.15	8.1	2.15	3300	2100	21
	Damodar	Narainpur	7.68	8.2	2.2	2200	1700	17
	Damodar	Near Mujher Mana Village	6.9	8.2	2.3	3300	2100	22
	Damodar	Andal D/s	7.45	8.2	2.35	2700	2200	26
	Damodar	Andal U/s	7.58	8.1	2.25	3300	2600	22
	Damodar	Asansol U/s	7.9	8.3	1.75	2200	1700	17
	Damodar	Durgapur U/s	7.48	8.2	2.4	3200	2000	21
	Damodar	Raniganj D/s	7.5	8.3	2.25	3300	2100	26
	Damodar	Water intake point for Burdwan Town	7.12	8.3	2.15	2200	1400	17
V	Dwarka	Upstream of Tarapith at Sadhak Bamdeb ghat	7.85	7.9	2.45	3900	2600	17
	Dwarka.	Downstream of Tarapith Satighat	7.9	7.8	2.75	4900	2200	27
V	Barakar	Asansol	7.75	8.4	2.25	2700	1700	27
V	Rupnarayan	Geonkhali	8.4	7	1.7	6300	3200	93
	Rupnarayan	Kolaghat (Down Stream)	8	7.5	2.9	8400	4600	140
V	Dwarakeshwar	Bankura town	7.84	8.3	2.2	3200	1700	20
V	Teesta	At Jalpesh	7.65	8.6	2.1	50000	7000	33
	Teesta	At Sevoke	7.41	8.2	1	13000	3000	15

The following four rivers have been removed from this list of polluted River stretches based on improvement in water quality in 2022 compared to 2018

Priority	River	Stations	pH(Unit)	(DO)(mg/l)	BOD (mg/l)	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/100ml)	Fecal streptococci (MPN/100 ml)
Delisted	Silabati	Ghatal (Downstream)	8.37	8	1.55	6300	3300	110
	Mayurakshi	Suri Town	7.93	9.1	1.55	2600	1700	14
	Kaljani	Downstream of Alipurduar	7.48	7.5	1.5	17000	8000	94
	Karola	Downstream of Jalpaiguri	7.13	8.2	2	17000	8000	94
Primary Water quality Criteria for bathing water			6.5-8.5	≥5	≤3		<2500	≤500

Note: Implementation of Polluted River Stretches Action Plan, presently the above four Rivers i.e. , Silabati, Mayurakshi, Kaljani, Karola have been improved and is removed from the list. Therefore Polluted River Stretches in West Bengal stands with 13 rivers.

**Water Quality of Polluted River stretches of 17 rivers in West Bengal
during December 2023**

Priority	River	Stations	pH(Unit)	(DO)(mg/l)	BOD(mg/l)	Total Coliform(MPN/100ml)	Fecal Coliform(MPN/100ml)	Fecal Streptococci(MPN/100ml)
I	Mahananda	Siliguri (Upstream)	7.43	7.3	2.2	140000	50000	70
	Mahananda	Ramghat(Downstream)	7.31	4.9	14	1300000	270000	7000
II	Vidyadhari	Haroa bridge (upstream)	7.11	0.99	11.44	94000	32000	460
	Vidyadhari	Malancha (downstream)	7.29	0.69	9.36	63000	26000	390
II	Churni	Downstream of Ranaghat town	8	2.3	2	49000	24000	1300
	Churni	Majhdia	7.82	2.5	2.31	22000	5400	490
III	Matha bhanga	Gobindapur	7.76	2.6	2.63	79000	24000	2200
IV	Ganga	Farakka	7.67	8.2	1.35	2400	790	33
	Ganga	Farakka	7.29	9	2.3	3500	1300	79
	Ganga	Khagra	7.21	8.3	1.4	3500	1100	46
	Ganga	Khagra	7.44	8.6	1.7	2400	790	46
	Ganga	Baharampore	7.4	8	1.8	13000	3500	330
	Ganga	Baharampore	7.61	8.5	1.7	11000	3500	330
	Ganga	Gorabazar	7.34	8	1.5	7900	1300	130
	Ganga	Gorabazar	7.07	8.5	1.9	9400	1700	230
	Ganga	Nabadip	7.76	7.8	2.8	3500	1400	79
	Ganga	Nabadip	7.49	8.5	1	2400	790	78
	Ganga	Tribeni	7.96	7.8	2.9	3500	1300	79
	Ganga	Tribeni	7.94	8.2	1.6	2400	1100	70
	Ganga	Palta Shitalatala	7.84	7.5	2.5	31000	7000	700
	Ganga	Palta Shitalatala	7.15	8	2.5	24000	5400	490
	Ganga	Palta,	7.79	7.4	2.8	33000	9400	490
	Ganga	Palta	7.31	8	2.5	22000	5400	330
	Ganga	Serampore	7.72	7.6	2.9	49000	17000	940
	Ganga	Serampore	7.29	8.2	2.8	33000	13000	700
	Ganga	Dakshmineswar	7.39	6.27	2.66	120000	63000	490
	Ganga	Dakshmineswar	7.26	6.94	2.5	110000	58000	470
	Ganga	Garden reach	7.17	6.25	2.74	130000	70000	460
	Ganga	Garden reach	7.35	7.01	2.52	120000	63000	470
	Ganga	Howrah-shivpur	7.08	6.15	2.69	110000	58000	390
	Ganga	Howrah-shivpur	7.43	7.11	2.47	94000	47000	400
	Ganga	Uluberia,	7.18	5.83	2.6	33000	21000	220
	Ganga	Uluberia,	7.56	6.72	2.69	32000	22000	270
	Ganga	Durgachak near Pathikhali,	7.9	4.1	1.4	13000	7900	240
	Ganga	Durgachak near Pathikhali,	8.4	7.5	1.1	14000	7000	240
	Ganga	Diamond harbour,	6.79	6.65	2.2	9200	6100	17
	Ganga	Diamond harbour,	7.19	6.96	2.3	7800	4500	14

32525



Annexure R/14

74

10482
Docket No.
Date 30/11/23



श्यामा प्रसाद मुखर्जी पोर्ट, कोलकाता
Syama Prasad Mookerjee Port, Kolkata
15, स्ट्रैंड रोड/15, Strand Road,
कोलकाता Kolkata - 700 001

वेबसाइट-Website : www.Kolkataporttrust.gov.in

सामान्य प्रशासन विभाग/ General Administration Deptt.

"Corruption free India for a developed Nation ;

भ्रष्टाचार मुक्त भारत - विकसित भारत"

No. Admn/Misc./988/NGT

Dated, 28th November, 2023.

The District Magistrate
South 24 Parganas, West Bengal
12. Biplabi Kanai Bhattacharya Sarani, Alipore
Kolkata-700027

ADN(LR)

SPEED POST

Sir,

Sub:-	Regarding solemn order dated 25.09.2023 i.c.w, O.A No.200 of 2014/PB passed by the National Green Tribunal, New Delhi in the matter of M.C.Mehta Vs Union of India & Ors.
Ref:-	Your Memo No. 13/10001(3)/NGT/R/23 dated 09.11.2023

The comments of Syama Prasad Mookerjee Port, Kolkata(SMPK) in the regard to Sub-para No. 03 of Para No.07 of aforesaid order of NGT are furnished below-

- i) The limits of the Port have been defined in Gazette of India bearing G.S.R. 627(E) dated 24th June, 2016, a copy enclosed.
- ii) Any encroachment observed in the flood plains is reported to the local Municipality/Corporation and Police. The party committing such encroachment is notified and asked to stop all such constructions in the flood plains i.e. foreshore of the river, and break the illegal construction forthwith.
- iii) However, SMPK allows private construction within port limit on either side of the river following certain guidelines which are broadly as given hereunder:
 - a) The party has to submit a preliminary plan in SMPK river chart along with the Engineering drawing. This is followed by joint inspection of the site by SMPK team consisting of experts from Marine, Civil Engineering, Hydraulic Study and Estate Department/Division to determine the mean high water spring line so as to ensure that no encroachment is there in the foreshore of the river. Such construction is allowed subject to the following :
 - The party has to submit a plan prepared by Jadavpur University/IIT (Kharagpur)/IEST as regards to bank protection work to be undertaken

P.T.O

-: 2 :-

which is thereafter vetted by Civil Engineering Department and modified as necessary. Such bank protection work is to be executed without altering the bank line.

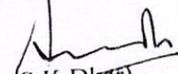
- No construction is allowed on the foreshore except for Water intake jetties and passenger jetties/terminals.
- A clean clear corridor of 11m from Mean High Water Spring line is to be maintained for undertaking such construction.
- As per NGT-EZ bench guideline for construction within 20,000 square metre or where the built up area is within 20,000 square metre, the party concerned has to submit Environment Impact Assessment and Environment Management Plan through agencies which is again approved by a HOD committee comprising Director Marine Department, Chief Engineer and Chief Hydraulic Engineer. For projects where built up area more than 20,000 square metre, the party has to obtain Environment Clearance from State Government.

2. SMPK undertakes anti-erosion works, aligned with the nature, dynamics and morphology of the river by way of executing River Training works in the river bank(s) adjacent to shipping channel, only if shipping channel is threatened, to accomplish the following:

- i) To restrict widening of the river due to bank erosion.
- ii) To optimize / reduce / eliminate the requirement of Dredging.
- iii) To hold the estuarine frame.

Encl.: As stated

Yours faithfully,


(S.K. Dhar)
Secretary(I/C)



भारत का राजपत्र The Gazette of India

असाधारण

EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (i)

PART II—Section 3—Sub-section (i)

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

सं. 437]

नई दिल्ली, शुक्रवार, जून 24, 2016/आषाढ़ 3, 1938

No. 437]

NEW DELHI, FRIDAY, JUNE 24, 2016/ASADHA 3, 1938

रोट परिवहन मंत्रालय

(पत्तन स्कंध)

अधिसूचना

नई दिल्ली, 24 जून 2016

सा.का.नि.626(अ).— भारतीय पत्तन अधिनियम, 1908 (1908 का 15) की धारा 3 के खंड (8) और धारा 5 के उपखंड 2 द्वारा प्रदत्त अधिकारों का उपयोग करते हुए, केन्द्र सरकार एतद्वारा यह घोषणा करती है कि 'शोर सागर पत्तन लिमिटेड' एक महापत्तन होगा और इसकी सीमाओं की भौगोलिक स्थिति निम्नानुसार होगी, अर्थात् :-

उत्तर में:

अक्षांश 21°-48'-18"उ, देशांतर 88°05'40"पू में स्थित एक बिन्दु से पश्चिम की ओर अक्षांश 21°-48'-33"उ, देशांतर 88°-05'-05"पू पर स्थित एक बिन्दु तक वो जोड़ने वाली एक रेखा।

दक्षिण में:

अक्षांश 21°-40'-36"उ, देशांतर 88°-02'-48"पू में स्थित एक बिन्दु से पश्चिम की ओर अक्षांश 21°-40'-36"उ, देशांतर 88°-01'-25"पू पर स्थित एक बिन्दु तक वो जोड़ने वाली एक रेखा।

पूर्व में:

अक्षांश 21°-48'-18"उ, देशांतर 88°-05'-40"पू में स्थित एक बिन्दु से दक्षिण की ओर अक्षांश 21°-40'-36"उ, देशांतर 88°-02'-48"पू पर स्थित एक बिन्दु तक वो जोड़ने वाली एक रेखा।

पश्चिम में:

अक्षांश 21°-48'-33"उ, देशांतर 88°-05'-05"पू में स्थित एक बिन्दु से दक्षिण की ओर अक्षांश 21°-40'-36"उ, Long 88°-01'-25"पू पर स्थित एक बिन्दु तक वो जोड़ने वाली एक रेखा।

[सं. पी डी-14015/01/2016-पी डी 3]

प्रदीप कृष्ण, संयुक्त सचिव

MINISTRY OF SHIPPING

(Ports Wing)

NOTIFICATION

New Delhi, the 24th June, 2016

G.S.R.626(E).—In exercise of the powers conferred by clause (8) of section 3 and sub-section 2 of section 5 of the Indian Ports Act, 1908 (15 of 1908), the Central Government hereby declares that the 'Bhor Sagar Port Limited' shall be a major port and the geographical coordinates of its limits shall be as follows, namely:-

On the North:

A line joining from a point having Lat 21°-48'-18"N, Long 88°05'-40"E towards west upto a point having Lat 21°-48'-33"N, Long 88°-05'-05"E.

On the South:

A line joining from a point having Lat 21°-40'-36"N, Long 88°-02'-48"E towards west upto a point having Lat 21°-40'-36"N, Long 88°-01'-25"E.

On the East:

A line joining from a point having Lat 21°-48'-18"N, Long 88°-05'-40"E towards south upto a point having Lat 21°-40'-36"N, Long 88°-02'-48"E.

On the West:

A line joining from a point having Lat 21°-48'-33"N, Long 88°-05'-05"E towards south upto a point having Lat 21°-40'-36"N, Long 88°-01'-25"E.

[No.PD-14015/01/2016-PD3]

PRAVIR KRISHN, Jt. Secy.

अधिसूचना

नई दिल्ली, 24 जून 2016

सा.का.नि.627(अ).—भारतीय पत्तन अधिनियम, 1908 (1908 का 15) की धारा 5 तथा महापत्तन न्यास अधिनियम, 1963 (1963 का 38) की धारा 2 के खंड (क्यू) द्वारा प्रदत्त अधिकारों का उपयोग करते हुए और तत्कालीन पोत परिवहन तथा परिवहन मंत्रालय (परिवहन स्कंध) में भारत सरकार की अधिसूचना संख्या 439 (अ) दिनांक 19 जून 2001 के अर्थिक्रमण में, केन्द्र सरकार एतद्वारा घोषणा करती है कि कलकत्ता पत्तन की सीमाएँ और कोलकाता पत्तन को जाने वाली नौगम्य नदी तथा नहरों की सीमाएँ निम्नानुसार होंगी, अर्थात् :-

कोलकाता पत्तन

(क) उत्तर में - हुगली नदी के दाहिने किनारे पर हुगली जिले में कोल्हगर में मैसर्स डी. बाल्डी एंड कंपनीज़ कैमिकल वर्कस एंड डिस्टिलैरी की दक्षिणी सीमा पर एक खंभे से हुगली नदी के आर पार पूर्व की ओर 24 परगना के जिले में पानीहाटी के नज़दीक नदी के बाएँ किनारे पर एक खंभे तक खींची गई एक रेखा ;

(ख) दक्षिण में - अक्षांश 21°-42'-36"उ, देशांतर 087°-48'-17"पूर्व (लगभग) पर स्थित सोला कॉलम से सागर दीपस्तंभ के दक्षिण में 2 ½ मील तक और फिर अक्षांश 21°-33'-30"उ, देशांतर 088°-15'-42"पू पर स्थित लोन टार्न तक को जोड़ने वाली एक रेखा ।

2. निम्नलिखित क्षेत्र को छोड़कर :-

(क) उत्तर पूर्व में - अक्षांश 22°-06'-21.6" उ और देशांतर 088°-13'-29.7" पू (बलारी एफ.डब्ल्यू. कॉलम)

(ख) दक्षिण पूर्व में - अक्षांश 22°-04'-51.6"उ और देशांतर 088°-13'-56.2"पू (तुल्पी पैगोडा)

(ग) उत्तर पश्चिम में- अक्षांश 22°-06'-21.6" उ और देशांतर 088°-13'-12" पू अर्थात्, वलारी एफ. डब्ल्यू कॉलम के पश्चिम की ओर रेखा के साथ बहाव की दिशा के विपरीत विस्तार की गई प्रस्तावित जेटी के दो नदी के तट के दो किनारों को जोड़ने वाली रेखा का कटाव का बिन्दु

(घ) दक्षिण पश्चिम में - अक्षांश 22°-04'-51.6" उ और देशांतर 88°-13'-29.8" पू अर्थात् कुल्पी पैगोडा के पश्चिम की ओर रेखा के साथ बहाव की दिशा में विस्तार की गई प्रस्तावित जेटी के नदी के तट के दो किनारों को जोड़ने वाली रेखा का कटाव का बिन्दु।

(ङ.) उत्तर में:

अक्षांश 21°-48'-18"उ, देशांतर 88°-05'-40"पू में स्थित एक बिन्दु से अक्षांश 21°-48'-33"उ, देशांतर 88°-05'-05"पू में स्थित पश्चिम की ओर एक बिन्दु को जोड़ने वाली एक रेखा।

(च) दक्षिण में :

अक्षांश 21°-40'-36"उ, देशांतर 88°-02'-48"पू में स्थित एक बिन्दु से अक्षांश 21°-40'-36"उ, देशांतर 88°-01'-25"पू में स्थित पश्चिम की ओर एक बिन्दु को जोड़ने वाली रेखा।

(छ) पूर्व में :

अक्षांश 21°-48'-18"उ, देशांतर 88°-05'-40"पू में स्थित एक बिन्दु से अक्षांश 21°-40'-36"उ, देशांतर 88°-02'-48"पू में दक्षिण की ओर स्थित एक बिन्दु को जोड़ने वाली एक रेखा।

(झ) पश्चिम में:

अक्षांश 21°-48'-33"उ, देशांतर 88°-05'-05"पू में स्थित एक बिन्दु से दक्षिण की ओर अक्षांश 21°-40'-36"उ, देशांतर 88°-01'-25"पू में स्थित एक बिन्दु को जोड़ने वाली रेखा।

3. पत्तन की सीमाओं में हुगली नदी का पूर्व और पश्चिम शामिल है-

(क) हुगली नदी का वह भाग तथा उसके किनारे जो स्प्रिंग टाईड्स पर उच्च जल चिह्न के 45.7 मीटर के भीतर हों।

(ख) कलकत्ता जेट्टिज़, गार्डन रीच जेट्टिज़, किडुरपोर डॉक्स, नेताजी सुभाष डॉक, बज बज में पेट्रोलियम डिपो द्वारा अधिवासित क्षेत्र में शामिल सभी ज़मीनें, शेड, ब्रह्मार्फ, क्वे, स्थायी रास्ते, रेलवे की पटरियां आदि तथा कोलकाता पत्तन न्यास के कब्जे में जुड़ी जमीनें तथा इस प्रकार की जेट्टियों, डॉक्स और स्थापनाओं के प्रयोजन से निर्मित शालाएं।

(ग) हेस्टिंग्स ब्रिज के 7.6 मीटर पश्चिम में नाला के आर पार खींची गई रेखा के पश्चिम में अवस्थित टॉली नाला का वह भाग।

(घ) हल्दिया साउथ मार्क से होकर उत्तर तथा दक्षिण के बीच खींची एक रेखा तक (अक्षांश 22°-00'-00" उ, देशांतर 88°-02'-49.5" पू (लगभग)) हुगली नदी के प्रवेश से, हल्दी नदी का वह भाग तथा स्प्रिंग टाईड्स पर उच्च जल चिह्न के 45.7 मीटर के भीतर उसके किनारे।

(ङ.) हल्दिया डॉक परिसर द्वारा अधिवासित क्षेत्र में शामिल सभी ज़मीनें, शेड, ब्रह्मार्फ, क्वे, स्थायी रास्ते, रेलवे की पटरियां आदि तथा कोलकाता पत्तन न्यास के कब्जे में जुड़ी जमीनें तथा इस प्रकार डॉक परिसर के प्रयोजन से निर्मित शालाएं तथा संबंधित अथवा आकस्मिक प्रयोजनों से सभी स्थापनाएं।

4. कलकत्ता पत्तन की ओर जाने वाली नौगम्य नदी तथा जलमार्ग निम्नानुसार होंगे:-

(क) उत्तर में: - जंगीपुर वैराज की मध्य रेखा से भागीरथी नदी के बहाव की दिशा में 400 मीटर तथा भागीरथी नदी से जालेंगी नदी के संगम से 0.8 किलोमीटर नदी के बहाव के विपरीत तक।

(ख) दक्षिण में: - समानांतर अक्षांश 20° 45' उ. उक्त नदी तथा नहरों की सीमाओं में नौगम्य जलमार्गों के सभी भाग शामिल हैं जो हुगली नदी के 87°-40' पू तथा 88°-40' पू अक्षांशों के बीच स्थित हैं तथा ज्वारीय भाग के लिए वर्ष के किमी भी मौसम में सामान्य स्प्रिंग लहरों द्वारा पहुँचे जा सकने वाले उच्चतम बिन्दु के नीचे उत्तरी तथा दक्षिणी सीमाओं के बीच भागीरथी तथा हुगली नदी के सभी भाग, तथा गैर ज्वारीय भाग के लिए वर्ष के किमी भी समय जल द्वारा सामान्यतः आच्छादित नदी का तल।

[सं.पीडी-14015/01/2016-पीडी3]

प्रवीर कृष्ण, संयुक्त सचिव

NOTIFICATION

New Delhi, the 24th June 2016

G.S.R.627(E).- In exercise of the powers conferred by section 5 of the Indian Ports Act, 1908 (15 of 1908) and clause (q) of section 2 of the Major Port Trusts Act, 1963 (38 of 1963) and in supersession of the notification of the Government of India in the erstwhile Ministry of Shipping and Transport (Transport Wing) Number G.S.R. 439 (E) dated the 19th June 2001. the Central Government hereby declares that the limits of the Port of Calcutta and the navigable river and channels leading to the Port of Kolkata shall be as follows, namely:-

Port of Kolkata

(a) On the North - A line drawn due east across the River Hooghly from a pillar at the southern boundary of Messrs. D. Waldie and Company's Chemical Works and Distillery at Konnagar in the district of Hooghly on the right bank of the river to a pillar on the left bank of the river near Panihati in the district of the 24-Pargannas;

(b) On the South - A line joining Sola Column in position Lat 21°-42'-36"N, Long 087°-48'-17"E (Approx.) to 2 ½ miles south of Saugar Lighthouse and then to Lone Tarl in position Lat 21°-33'-30"N, Long 088°-15'-42"E.

2. Excluding the following area:-

(a) On the north-east - Lat 22°-06'-21.6" N & Long 088°-13'-29.7" E (Balari F.W. Column)

(b) On the south-east - Lat 22°-04'-51.6"N & Long 088°-13'-56.2"E (Kulpi Pagoda)

(c) On the north-west - Lat 22°-06'-21.6" N & Long 088°-13'-12" E i.e., the point of intersection of the line joining the two river side corners of the proposed jetty extended due upstream with the line due west of balari F.W. Column

(d) On the south-west- Lat 22°-04'-51.6" N & Long 088°-13'-29.8" E i.e., the point of intersection of the line joining the two river side corners of the proposed jetty extended due downstream with the line due west of Kulpi Pagoda.

(e) On the NORTH:

A line joining from a point having LAT 21°-48'-18"N, Long 88°-05'-40"E towards west upto a point having Lat 21°-48'-33"N, Long 88°-05'-05"E.

(f) On the SOUTH:

A line joining from a point having LAT 21°-40'-36"N, Long 88°-02'-48"E towards west upto a point having Lat 21°-40'-36"N, Long 88°-01'-25"E.

(g) On the EAST:

A line joining from a point having LAT 21°-48'-18"N, Long 88°-05'-40"E towards south upto a point having Lat 21°-40'-36"N, Long 88°-02'-48"E.

(h) On the WEST:

A line joining from a point having LAT 21°-48'-33"N, Long 88°-05'-05"E towards south upto a point having Lat 21°-40'-36"N, Long 88°-01'-25"E.

3. The limits of the Port include to the east and west of the River Hooghly -

(a) that part of the River Hooghly and the shores thereof as are within 45.7 metres of high water mark at spring tides.

(b) all lands, sheds, wharves, quays, permanent ways, railways sidings etc. comprised in the area occupied by the Calcutta jetties, Garden Reach Jetties, Kidderpore Docks, Netaji Subhas Dock, Petroleum Depot at Budge Budge and the adjoining lands in possession of the Kolkata Port Trust and works constructed for the purpose of such jetties, docks and installations.

(c) that part of Tolly's Nala as lies to the west of line drawn across the Nala 7.6 metres to the west of Hastings Bridge.

(d) that part of river Haldi, from entrance to River Hooghly to the line drawn North and South through Haldia South Mark, (Lat 22°-00'-00" N, Long 88°-02'-49.5" E (Approx.) and the shores thereof within 45.7 metres of the high water mark at spring tides.

(e) all lands, sheds, wharves, quays, permanent ways, railway sidings etc. comprised in the area occupied by Haldia Dock Complex and adjoining lands in possession of the Kolkata Port Trust and works constructed for the purpose of such dock complex and all installations for allied or incidental purposes.

4. The navigable river and channels leading to the Port of Kolkata shall be as follows:-

(a) On the North: - 400 metres down the River Bhagirathi from the centre line of the Jangipur barrage and 0.8 kilometre up the River Jalengi from its confluence with River Bhagirathi.

(b) On the South: - The parallel of latitude $20^{\circ} 45'$ N. The limits of the said river and channels include all parts of the navigable channels which lie between the longitudes of $87^{\circ} 40'$ E and $88^{\circ} 40'$ E of River Hooghly and all parts of River Bhagirathi and Hooghly between the northern and southern limits below the highest point reached by ordinary spring tides at any season of the year for tidal portion, and the bed of the river habitually covered by water at any time of the year for the non-tidal portion.

[No.PD-14015/01/2016-PD3]

PRAVIR KRISHN, Jt. Secy.



श्यामा प्रसाद मुखर्जी पत्तन, कोलकाता
SYAMA PRASAD MOOKERJEE PORT, KOLKATA
समुद्री विभाग MARINE DEPARTMENT



वसुधैव कुटुम्बकम्
ONE EARTH - ONE FAMILY - ONE FUTURE

सं / No. Mrn/9B/O/876

समुद्री विभाग / Marine Department,
तारीख / Date: 21.11.2023

The District Magistrate
South 24 Parganas
Office of the District Magistrate & Collector
South 24 Paraganas,
12, Biplabi Kanai Bhattacharya Sarani,
Alipore,
Kolkata - 700 001.

Sub: Regarding solemn order dated 25.09.2023 i.c.w., O.A. No. 200 of 2014/PB passed by the Hon'ble National Green Tribunal, New Delhi in the matter of M.C. Mehta Vs. Union of India & Ors.

Sir,

This has reference to your endorsement in Memo No. 13/10001(3)/NGT/R/23 dated 09.11.2023 from DM South 24 Parganas regarding the subject matter. As regards to point No. 7 sub point no.3 at page no.5, the submission of SMPK is as follows:-

As per G.S.R. 627(E) dated 24th June, 2016, the limits of the Port include to the east and west of the River Hooghly and that part of the River Hooghly and the shores thereof as are within 45.7 metres of high water mark at spring tides.

Any encroachment observed in the flood plains is reported to the local Municipality/Corporation and Police. The party undergoing such encroachment is notified to stop all such construction in the flood plains i.e. foreshore of the river and break the illegal construction forthwith.

However, SMPK allow private construction within port limit on either side of the river following certain guidelines which are broadly as follows:-

1. The party has to submit a plan in SMPK river chart along with the Engineering drawing. Accordingly the SMPK team consisting of experts from Marine, Civil, Hydrology and Estate undertake a joint inspection of the site to determine the mean high water spring line

Arach

so as to ensure that no encroachment is there in the foreshore of the river. Such construction is allowed subject to the following.

- a. The party has to submit a plan prepared by Jadavpur University/IIT (Kharagpur)/IEST as regards to bank protection work to be undertaken which is thereafter vetted by Civil Engineering Department and modified as necessary. Such bank protection work is to be executed without altering the bank line.
 - b. No construction is allowed on the foreshore except for Water intake jetties and passenger jetties/terminals.
 - c. A clean clear corridor of 11m from Mean High Water Spring line is to be maintained for undertaking such construction.
 - d. As per NGT-EZ bench guideline for construction within 20,000 square metre or where the built up area is within 20,000 square metre, the party concerned has to submit Environment Impact Assessment and Environment Management Plan through agencies which is again approved by a HOD committee comprising of Director, Marine Department, Chief Engineer and Chief Hydraulic Engineer. For projects where built up area more than 20,000 square metre the party has to obtain Environment Clearance from State Government.
2. SMPK undertakes anti-erosion work aligned to the Nature by way of executing River Training works in the River bank(s) adjacent to shipping channel to restrict widening of the river due to bank erosion, to optimise/reduce/eliminate the requirement of dredging and to hold the estuarine frame.

Abhijit Ghosh 21/11/23

(Capt. Abhijit Ghosh)

निदेशक, समुद्री विभाग

Director, Marine Department

एसएमपी, कोलकाता

Syama Prasad Mookerjee Port, Kolkata



Government of West Bengal
Office of the Additional District Magistrate &
District Land & Land Reforms Officer, South 24 Parganas
New Treasury Building (8th & 9th Floor), Alipore, Kolkata - 700027.
TEL. NO. 2479-1955, 2479-2196, FAX- 2499-4820, email ID-
dlro.s24pgs@gmail.com

AN ISO 9001:2008 CERTIFIED ORGANIZATION

Memo No. 13/NGT/112(2)/R/23.

Date : 05.01.2024,

- To,
- I. The Executive Engineer -II,
Canal Division,
South 24 Parganas.
 - II. The Executive Engineer,
Kakdwip Irrigation Division,
South 24 Parganas.

Sub : Regarding solemn order dated 24.11.2023 i.c.w, O.A. No. 200 of 2014/PB
passed by the Hon'ble National Green Tribunal, New Delhi in the matter
of M.C. Mehta Vs. Union of India & Ors.

With reference to the above, this is to inform you that Hon'ble National Green Tribunal (Principal Bench) was pleased pass the solemn order dated 24.11.2023 (copy enclosed) by directing the concerned District Ganga Protection committees in the state of West Bengal through their Ex-officio Chairman (District Magistrate) for submitting the report regarding Ganga Protection Plan.

Therefore, you are requested to send a comprehensive report in connection with solemn order dated 24.11.2023 passed by the Hon'ble National Green Tribunal, (Principal Bench), New Delhi specifically with regard to the regulation of Flood Plain Zone - a) if the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the District. b) the details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the District.

The report may be sent to this end within 15th of January, 2024.

This may be treated as Extremely Urgent.

Additional District Magistrate and
District Land and Land Reforms Officer
South 24 Parganas

Date : 05.01.2024,

Memo No. 13/NGT/112/1/R/23.

1. The C.A to the D.M, South 24 Parganas.

Additional District Magistrate and
District Land and Land Reforms Officer
South 24 Parganas



Government of West Bengal
Office of the Additional District Magistrate &
District Land & Land Reforms Officer, South 24 Parganas
New Treasury Building (8th & 9th Floor), Alipore, Kolkata - 700027.
TEL. NO. 2479-1955, 2479-2196, FAX- 2499-4820, email ID-
dllro.s24pgs@gmail.com

AN ISO 9001:2008 CERTIFIED ORGANIZATION

Memo No. 13/NGT/111(5)/R/23

Date: 05/01/2024

To,
The SDL & LRO (All),
South 24 Parganas.

Sub : Seeking report regarding the issues in terms of order dated 24.11.2023 passed by the Hon'ble NGT, Principal Bench in OA 200/2014/PB (M.C. MEHTA VS. UNION OF INDIA)

With reference to the subject cited above, you are requested to kindly send a compiled report on the following issue:

1. Mining :

- a) Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM-2020) and sustainable Sand Mining Management Guidelines 2016

The compiled report may be send to this end within 11th of January, 2024.

This may be treated as **Extremely URGENT**.

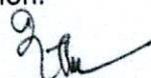
Enclo : Hon'ble NGT order copy dated 24.11.2023.


Additional District Magistrate and
District Land and Land Reforms Officer
South 24 Parganas

Date : 05/01/2024

Memo No. 13/NGT/111/1(11)/R/23,
Copy forwarded to :-

- 1-10. The Block Land & Land Reforms Officer, Budge Budge - I & II / Falta / Diamond Harbour - I & II / Kulpi / kakdwip / Namkhana / Patharpratima / Sagar Block, South 24 parganas for Necessary action.
11. The C.A to the District Magistrate, South 24 Parganas for information.


Additional District Magistrate and
District Land and Land Reforms Officer
South 24 Parganas.



GOVERNMENT OF WEST BENGAL
Office of the Sub-Divisional Land & Land Reforms Officer
Diamond Harbour South 24 Parganas ,Pin no – 743 331
Ph. - 03174-255307 / 255880 email- sdllrodhr@gmail.com

MEMO NO. : (01)/ 33 / Mining /SDL&LRO-DH/2024 **DATE : 10.01.2024**

To
The Additional District Magistrate
&
District Land & Land Reforms Officer
South 24 Parganas.
8th Floor, N.T. Building
Alipore, Kolkata – 700027.

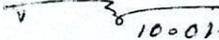
Sub : Report regarding the issues in terms of order dated 24.11.2023 Passed by the Hon'ble NGT, Principal Bench in OA 200/2014/PB (M.C. Mehta Vs. UNION OF INDIA)
Ref . Memo. No. 13/NGT/111(5) /R/23 Dated 05.01.2024 of the Office A.D.M. (LR), 24 Pgs (s)

Sir,

With reference to the subject and memo, this is to inform you that the report of our four blocks i.e. Diamond Harbour –I, Diamond Harbour –II, Kulpi & Falta as mentioned by you is nil.

This is for your kind information.

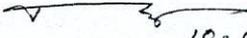
Encl. : As stated


10.01.24
Deputy Director, WBLRS

&
Sub-Divisional Land & Land Reforms Officer
Diamond Harbour, South 24 Parganas

MEMO NO. : (01)/ 33/1 / Mining /SDL&LRO-DH/2024 **DATE : 09.01.2024**

Copy forwarded to the BL&LRO, Diamond Harbour –I, Diamond Harbour –II, Falta & Kulp, south 24 Parganas for information.


10.01.24
Deputy Director, WBLRS

&
Sub-Divisional Land & Land Reforms Officer
Diamond Harbour, South 24 Parganas

32537

R. R. No. 112
Date 09/01/2024



GOVERNMENT OF WEST BENGAL
Office of the Block Land & Land Reforms Officer
Diamond Harbour-I, South 24 Parganas

MEMO NO. 08 /BL&LRO/DH-I/2024

Dated:- 09/01/2024

To
The Additional District Magistrate
&
District Land & Land Reforms Officer,
Alipore, Kol – 700027

Sub.:- Report regarding the issues in terms of order dated 24.11.2023 passed by the Hon'ble NGT, Principal Bench in OA 200/2014/PB(M.C. MEHTA VS UNION OF INDIA)

Ref:- His Office memo no. 13/NGT/111(5) /R/23 dated 05/01/2024.

Sir,

As far as this office record is concerned, there is no authorized/unauthorized sand mining block within the jurisdiction of Diamond Harbour – I, and no cases have been registered within a year against illegal mining in the bed or flood plains of the concerned part of the River Hooghly.

Yours faithfully,

sd/

Block Land & Land Reforms Officer,
Diamond Harbour-I, South 24 Parganas.

MEMO NO.:- 08/1 /BL&LRO/DH-I/2023

Dated:- 09/12/2023
09/01/2024

Copy to -

✓ The Sub-divisional Land & Land Reforms Officer - for kind information

A. D. M. H. S.
10-01-24

f
09/01/24
Block Land & Land Reforms Officer,
Diamond Harbour-I, South 24 Parganas
Block Land & Land Reforms Officer
Diamond Harbour-I, South 24 Parganas

R. R. No. 113

Date 09/01/2024

32538



GOVERNMENT OF WEST BENGAL
OFFICE OF THE BLOCK LAND & LAND REFORMS OFFICER
DIAMOND HARBOUR II
e-Mail ID: blrodh2@gmail.com

Memo no. 19/BL&LRO/DH II

Date: 09.01.2024

To
The Sub- Divisional Land & Land Reforms Officer
Diamond Harbour
South 24 Parganas

Sub: Seeking report regarding the issues in terms of Order dated 24.11.2023 passed by the Hon'ble NGT, Principal Bench in OA 200/2014/PB(M.C.MEHTA VS. UNION OF INDIA)
Ref: Memo no. 13/NGT/111(5)/R/23 Dated 05.01.2024 of the O/o the ADM and DL&LRO, South 24 Parganas.

Madam,

Apropos the subject and Memo under reference this is to bring to your kind knowledge that after searching of Office records, no information is found regarding any case being registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries under the jurisdiction of the Office of the undersigned.

This is for your kind perusal.

Yours faithfully,

Block Land & Land Reforms Officer
Diamond Harbour II
South 24 Parganas

Block Land & Land Reforms Officer
Diamond Harbour-II, South 24 Parganas

No. D. H. 10.01.24

R. R. No. 114.....

Date..... 09/01/2024.



GOVERNMENT OF WEST BENGAL
OFFICE OF THE BLOCK LAND & LAND REFORMS OFFICER,
FALTA, SOUTH 24 PARGANAS

Memo No. 62 /BL&LRO/Falta /2024

Date: 09/01/2024

To
The Sub-Divisional Land & Land Reforms Officer,
Diamond Harbour
South 24 Parganas.

Sub: Report regarding the issues in terms of order dated 24.11.2023 passed by the Hon'ble
NGT, Principal Bench in OA 200/2014/PB (M.C. Mehta Vs Union of India)

Ref: Memo no. 13/NGT/111(5)/R/23 dated 05.01.2024 of the Office of the ADM & DL&LRO,
South 24 Parganas

Madam,

With reference to the above-mentioned subject and reference, this is to inform you that the number of cases registered within a year against illegal mining in the bed or flood plains of River Ganga is nil under the jurisdiction of the undersigned.

This is for your kind information and necessary action.

Yours faithfully,

Block Land & Land Reforms Officer,
Falta, District: South 24 Parganas

Block Land & Land Reforms Officer
South 24 Pgs, Falta

A. D. H. A.
T
10.01.24

R. R. No. 119
Date 09/01/2024



Government of West Bengal
Office of the Block Land & Land Reforms Officer
Kulpi, South 24 Parganas.

Memo No. / 38 /BLR-Kulpi/2022

Date : 9th January, 2024.

To
The Dy. Director &
Sub-Div. Land & Land Reforms Officer,
Diamond Harbour,
South 24 Parganas.

Sub : Report regarding the issues in terms of Order dtd. 24.11.2023
Passed by Hon'ble NGT, Principle Bench in O.A. 200/2014/PB
(M.C. Mehta -vs- Union of India).

Madam,

Apropos the subject above, the desired report is furnished below :

1) MINING

(a) Number of cases registered within a year
Against mining in the bed or flood plain of
River Ganga and its tributaries.

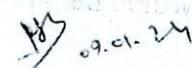
NIL

(b) Enforcement of Mining Policy of State and
Sustainable Sand Mining Management
Guideline, 2016.

NOT APPLICABLE

This is for favour of your kind information and taking necessary action.

Yours faithfully,


Block Land & Land Reforms Officer
Kulpi, South 24 Parganas.

A. Datta
10-01-24



GOVERNMENT OF WEST BENGAL
Office of the Sub-divisional Land & Land Reforms Officer
Kakdwip, South 24 Parganas

Memo No. 34 /SDL-KDP/2024

Dated: 10/01/2024

To
The Additional District Magistrate
And District Land & Land Reforms Officer,
South 24 Parganas, Alipore.

sub : Compiled report regarding the issues in terms of order dated 21.11.2023 passed by the Hon'ble NGT, Principal bench in OA 200/2014/PB (M.C.MEHTA-Vs-UNION OF INDIA) under Kakdwip Sub-division.

Ref : Your office memo no. 13/NGT/111/(5)/R/23 dated 05/01/2024

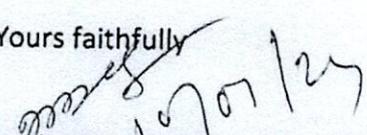
Sir,

With reference to the above subject matter this is to inform you that no case has been registered there within a year against illegal mining in the bed of flood plains of river Ganga and its tributaries under the jurisdiction of kakdwip Sub-division.

This is for your kind perusal and taking necessary action.

Encl: copy of report of four (4)
Block under Kakdwip subdivision

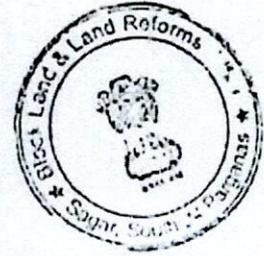
Yours faithfully


Sub-divisional Land & Land Reforms Officer
Kakdwip, South 24 Parganas.

Deputy Director, WBLRS.
&
Sub-Divisional Land & Land Reforms Officer
Kakdwip, South 24 Parganas



GOVERNMENT OF WEST BENGAL
OFFICE OF THE BLOCK LAND & LAND REFORMS OFFICER
SAGAR, SOUTH 24 PARGANAS



Memo No:- 07 /BLRO/SAGAR/24

Date:- 08/01/2024

To

The Additional District Magistrate

&

District Land & Land Reforms Officer,

South 24 Parganas

New Treasury Building (8th & 9th floor)

Alipore, Kolkata-700027

Through Proper Channel

SUB:- Report regarding the issues in terms of order dt. 24.11.2023 passed by the Hon'ble NGT, Principal Bench in O.A 200/2014/PB(MC Mehta - Vs - Union of India)

Ref:- His memo no. 13/NGT/111(5)/R/23 dt.- 05.01.2024.

Sir,

In reference to the captioned subject matter this is to inform you that there is no case has been registered within a year against illegal mining in the bed of flood plains of river Ganga and its Tributaries under the jurisdiction of Sagar Block.

This is for your kind perusal and taking w/a.

Yours faithfully

Block Land & Land Reforms Officer
Sagar, South 24 Parganas

Block Land & Land Reforms Officer
Sagar, South 24 Pgs.



R. R. No... 36...
Dated 10/01/24..



GOVERNMENT OF WEST BENGAL
OFFICE OF BLOCK LAND & LAND REFORMS OFFICER
KAKDWIP :: SOUTH 24-PARGANAS
MAIL: blrokak@gmail.com



Memo No- 17

/BLLRO/KDP/2024

Date-10.01.2024

To

The S.D.L. & L.R.O.,
Kakdwip, South 24 Parganas.

Sub:- Report regarding the issues in terms of order dated 24.11.2023 passed by the Hon'ble NGT, Principle Bench in OA200/2014/PB (M.C. MEHTA VS. UNION OF INDIA).

Ref:- Memo no 13/NGT/111(5)/R/23 dated 05.01.2024 of A.D.M. & D.L. & L.R.O., South 24 Parganas.

Sir,

The undersigned would like to inform you that no such cases have been registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM-2020) and sustainable Sand Mining Management Guidelines 2016.

This is for your kind information and taking necessary action.

Yours faithfully,

/Block Land & Land Reforms Officer,
Kakdwip, South 24-Parganas.
Block Land & Land Reforms Officer
Kakdwip, South 24 Parganas

K. Mondal
SPO-IT
Prepare a consolidated
report and send to
AOM, D2222, immediately
10/1/24



Government of West Bengal
Office of the Block Land & Land Reforms Officer
Namkhana South 24 Parganas

Memo No. 24 /BL&LRO/Nam/2023

Date: 8.1.24

To
The Sub-Divisional Land & Land Reforms Officer
Kakdwip
South 24 Parganas.

Sub Report regarding the issues in terms of order dated
24.11.2023 passed by the Hon'ble NGT, Principal Bench
in OA-200/2014/PB (M.C.MehTa VS. Union of India)

Sir,

With reference to the subject cited above, the detailed report is given below as desired.

1. Mining-- Number of cases registered with a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of state and "enforcement & Monitoring Guidelines for Sand Mining" (EMGDM-2020) and sustainable sand mining management guidelines 2016

.....NIL

This is for favour of his kind information and taking necessary action.

Yours faithfully

Asi 8/1/24
Block Land & Land Reforms Officer
Namkhana
South 24 Parganas

Block Land & Land Reforms Officer
Namkhana
South 24 Parganas

GOVERNMENT OF WEST BENGAL

Office of the Block Land & Land Reforms Officer

Patharpratima, South 24-Parganas.

Memo No. 50 /BLLRO/Pathar/2024

Dated:-9/1/2024

To

The Additional District Magistrate &

District Land & Land Reforms Officer

South 24-Parganas. Alipore, Kol-27.

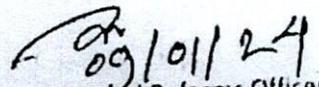
(Through proper channel)

Sub: Seeking report regarding the issues in terms of order dated 24.11.23 passed by the Hon'ble NGT, principal Bench in OA 200/2014/PB(M.C MEHTA VS UNION OF INDIA).

Ref: vide of Memo no 13/NGT/111/1/(11)/R/23.

According to the subject & reference, cited above, sending herewith the above, Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for sand mining"(EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016-NIL

This is for his kind information and taking necessary action.


09/01/24
Block Land & Land Reforms Officer,
Patharpratima, South 24-Parganas.



GOVERNMENT OF WEST BENGAL
OFFICE OF THE BLOCK LAND & LAND REFORMS
OFFICER, BUDGE BUDGE-I,
SOUTH 24 PARGANAS,
Kolkata - 700 138.
e-mail: blrobb1@gmail.com

পশ্চিমবঙ্গ সরকার
ভূমি ও ভূমি সংস্কার আধিকারিকের কার্য
বজ বজ - ১ দক্ষিণ ২৪-পরগণা ,
কোলকাতা - ৭০০ ১৩৮
দূরভাষ -

Memo No: 13. /BL&LRO/Budge Budge -1/23

Dated: 08.01.2024.

To
The Additional District Magistrate
And
District Land & Land Reforms Officer
South 24 Parganas

Sub : Submitting Report regarding the issues in terms of order dated 24.11.2023 passed by the Hon'ble NGT, Principal Bench in OA 200/2014/PB(MC MEHETA VS. UNION OF INDIA)
Ref : i. Office Memo No 13/NGT/111/1/(11)/R/23 of ADM & DL&LRO Dt 05.01.2023

Sir,

In reference to the above noted subject the desired report is furnished below :

Sl No	Matter	Remarks
1.	Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries	NIL
2.	Details of enforcement of mining policy of State and ' Enforcement & Monitoring Guidelines for Sand Mining ' & sustainable Sand Mining Management Guidelines 2016	NA

It is also pertinent to mention here that there is no sand mining zone under the jurisdiction of this block.

This is for your kind information .

Yours faithfully

Assistant Director

and

Block Land & Land Reforms Officer
Budge Budge - I, South 24 Parganas

Memo No: 13/1 (1) /BL&LRO/Budge Budge -1/23

Dated: 08.01.2024

Copy forwarded to the

Deputy Director & Sub-Divisional Land & Land Reforms Officer , Alipore Sadar for her kind information

Assistant Director

and

Block Land & Land Reforms Officer
Budge Budge - I, South 24 Parganas

Budge Budge-II, Noida, South 24 Parganas, West Bengal

Memo no.: 13/BLRO-BB-II/24

Date: 08/01/2024

To
The SDL & LRO,
Sadar Alipore,
NTB 6th floor, Kol-27,
South 24 Parganas.

Sub Report regarding the issues in terms of order dated 24.11.23 passed by the Hon'ble National Green Tribunal, Principal Bench in OA 200/2014/PB(M.C. Mehta VS Union of India)

Ref.: Memo No: 13/NGT/111(5)/R/23, Dt- 05.01.24 of ADM & DL & LRO, South 24 Pgs

Madam,

With reference to above mentioned matter this is to state that no case has been registered within a year against illegal mining in the bed or flood plain of river Ganga & its Tributaries.

This is also to mention that there is no permitted sand mine situated under the jurisdiction of this Block. So, the question of enforcement of mining policy of the state and "Enforcement & Monitoring Guidelines for Sand Mining (EMGSM-2020) & Sustainable Sand Mining Management Guidelines 2016 is not applicable in this case.

This is for your kind information & taking necessary action.

sd/r
Assistant Director
AND

Block Land and Land Reforms Officer
Budge Budge-II, South 24 Parganas

Memo no.: 1/13 /1/BLLRO-BB-II/24

Date: 08/01/2024

Copy to-

1. ADM & DL & LRO, 24 PGS South, for his information and taking necessary action.

sd/r
08/01/24
Assistant Director
AND

Block Land and Land Reforms Officer
Budge Budge-II, South 24 Parganas

Government of West Bengal
Office of the Block Development Officer
Budge Budge - I Development Block
 Village: Kalipur P.O.: Purba Nischintapur
 P.S - Budge Budge District: South 24 Parganas
 Kolkata - 700138
 Phone no - (033) 2482-1697 / 8335079052
 E-mail: bdobudgebudge1@gmail.com



পশ্চিমবঙ্গ সরকার
 সমষ্টি উন্নয়ন আধিকারিকের কার্য
 বজুবজ - ১ সমষ্টি উন্নয়ন
 গ্রাম - কালিপুর, পোষ্ট - পূর্ব নিশ্চিন্তপুর
 থানা - বজুবজ, দক্ষিণ ২৪ পরগনা
 কোলকাতা - ৭০০১৩৮
 দূরভাষ : (০৩৩) ২৪৮২-১৬৯৭ / ৮৩৩৫০৭৯০৫২
 ই-মেইল : bdobudgebudge1@gmail.com

Memo No. : 154

Dated : 22.01.2024

To
 The Additional District Magistrate and
 District Land and Land Reforms Officer
 South 24-Parganas

Sub : Forwarding Reports regarding solemn order dated - 24.11.2023 i.c.w. O.A. no 200 of 2014/PB passed by the Hon'ble national Green Tribunal, New Delhi in the matter of M.C. Mehta Vs. Union of India & Ors.

Ref : Your good Office memo no. 13/10651(14)/NGT/R/23 dt. 19/12/2023

Respected Sir,

In connection with the above cited subject I am sending herewith the report regarding solemn order dated - 24.11.2023 i.c.w. O.A. no 200 of 2014/PB passed by the Hon'ble national Green Tribunal, New Delhi in the matter of M.C. Mehta Vs. Union of India & Ors for your kind perusal and necessary action thereof.

Encl. : Effluent treatment report and test report of Birlapur
 Jute Mills unit.

Yours faithfully,


 Block Development Officer
 Budge Budge-I Development Block
 South 24-Parganas

Memo No. : 154/1(3)

Dated : 22.01.2024

Copy forwarded for kind information to

1. The Sub-Divisional, Alipore Sadar
2. CA to DM, South 24 Parganas.
3. Office file.


 Block Development Officer
 Budge Budge-I Development Block
 South 24-Parganas

Report regarding solemn order dated 24.11.2023 i.c.w. O.A. no 200 of 2014/PB passed by the Hon'ble National Green Tribunal, New Delhi in the matter of M.C. Mehta Vs Union of India & Ors.

I. Sewage-

- a) Per day generation of sewage – 6650 Cubic Meter.
- b) Quantity of sewage treated per day- 5400 Cubic Meter
- c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal –1 no. Sewage treatment plant has been completed under Budge Budge Municipality and it is now in discharging condition. In future the service will be available to our Budge Budge-I Block areas (As the STP will cover within 15 KM radius areas)
- d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform- Now there is no STP connection.
5400 cubic meter sewage in our Block area, is totally absorbed to the underground through the soak pits.
- e) Time bound plan to meet the gap, if any, in generation and treatment of sewage- Gap 1250 Cubic meter.

At different places under Budge Budge-I, constructions of Leach pits and Soak pits at community level are going on within this Financial year.

Also 1 no. Sewage treatment plant has been completed under Budge Budge Municipality with capacity 9.3 MLD and it is now in discharging condition.

As our Block areas is within 15 KM range of the said STP, the Block areas will get connections.

f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them- No Hotels, Dharamshala and Ashrams discharge untreated effluent.

g) Water quality in river and its tributaries in abutting districts /towns in terms of fecal coliform (MPN/100ml)- 22000 MPN/100ml

II. Municipal Solid Waste disposal:

a) Per day generation of Solid waste – This cannot be assessed due to absence of municipal solid waste disposal under Budge Budge I Block

b) Quantity of solid waste treated per day - This cannot be assessed due to absence of municipal solid waste disposal under Budge Budge I Block

c) The gap in treatment of solid waste- This cannot be assessed due to absence of municipal solid waste disposal under Budge Budge I Block

d) Legacy waste and the time bound plan to treat legacy waste- This cannot be assessed due to absence of municipal solid waste disposal under Budge Budge I Block

e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste- This cannot be assessed due to absence of municipal solid waste disposal under Budge Budge I Block

f) Current status of dumping of solid waste with reference to location- This cannot be assessed due to absence of municipal solid waste disposal under Budge Budge I Block

III. Construction and Demolition waste:

- a) Total per day generation of C & D Waste – No such data available.
- b) The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization- No such data available.

IV. Industrial Effluent discharge

- a) Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units- 1 no., Birlapur Jute Mills, Birlapur, PS – Nodakhali, Pin – 743318.
- b) Total daily generation of such industrial waste – (Copy enclosed)
- c) The manner of treatment of the industrial waste so generated- Disposal to CHWTSDP. (Copy enclosed)
- d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet- Copy enclosed.
- e) The per day generation of industrial solid waste and manner of its treatment and disposal – 0.01 Ton (Copy enclosed).

V. Regulation of Flood Plain Zone:

- f) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone – No flood plain zone has been demarcated under Budge Budge-I

g) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries – There is no such encroachers by the side of the river Ganga and its tributaries.

VI. Bio medical Waste:

- a) The per day total generation of bio medical waste – Yellow Bag – 16Kg, Blue Bag – 0.5 Kg, Red Bag – 4 Kg, PPC – 2.8 Kg
- b) The manner of its treatment and disposal - at first healthcare staffs safely handle the bio medical waste and then segregate properly. Segregated waste carefully sent for treatment to “GreenTech”. The BPHC staffs follow bio medical waste rules. The hospital has deep burial pit for non-infectious waste management.

VII. Mining:

Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and “Enforcement & Monitoring Guidelines for Sand Mining” (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016- There is no mines or flood plains of river Ganga and its tributaries.

Ref. No. : Mill/PI/Admin.- B.D.O.- 1/'23-'24/ 125

Date: 28.11.2023

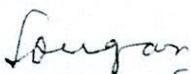

 To
 The Block Development Officer
 Budge Budge Block – 1
 Office of the Block Development Officer
 South 24 – Parganas

Subject: Regarding effluent treatment of our waste water

Sir

Apropos above subject and pursuant to your visit yesterday, i.e. on 27.08.2023, we write to inform you that the effluent water from the process is treated by us at our effluent treatment plant (ETP) and the treated water from the outlet is discharged in the Hooghly river.

Yours faithfully


Joint President (Works)

Enclosed

- 1) ETP outlet Water Test Report dated - 03/10/2023.
- 2) Authorization for storage of Hazardous waste by West Bengal Pollution Control Board dated - 06/08/2021
- 3) ETP Disposal Sludge - dated - 13/05/2023.

Registered Office :

 Birla Building,
 9/1 R. N. Mukherjee Road, Kolkata - 700 001
 Phone : (033) 6603 6777 / 726
 Fax : (033) 2248 2872 / 7988
 CIN : L01132WB1919PLC003334
 E-mail : coordinator@birlacorp.com
 Website : www.birlacorporation.com

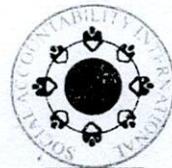

ISO 9001 : 2008



ISO 14001 : 2004



OHSAS 18001 : 2007



SA 8000

SEDEX



LIFE
Lifestyle for
Environment

WEST BENGAL POLLUTION CONTROL BOARD

Central Laboratory
Paribesh Bhawan, 10A, Block LA, Sector III, Salt Lake City, Kolkata 700 106.
Tel: (033) 2335-5953

32554
103

TEST REPORT

Issue Date: 03/10/2023

Report No: 396

Sample Details	Industry (Effluent)	A.R.F No.	380/2023
Sample Received From	Alipore Regional Office	Sampling Date	12/09/2023
Test Material	ETP sample	Sample Received on	13/09/2023
Sampling Location	Outlet of ETP & Inlet of ETP	Total no of Sample	2
Height/Depth	NA	Period of Analysis	13/09/2023 to 29/09/2023
Sample Condition	Good	Climate Condition	NA
Name of Industry	Birla Corporation Ltd. Unit: Birla Jute Mill	Address	City/Vill.-Birlapur, P.S.-Nodakhali, Dist.-South 24-Parganas, P.O.-Birlapur, PIN-743318
Sample Collected by	Bithika Goswami		

Sl	Treated/Untreated	Collection Time	Sampling Details (Collection / Discharge)
----	-------------------	-----------------	---

1		Treated		1130		Outlet of ETP	
parameters	Result	Unit	LOD	Method			
SAR	4.99	Units	--	By Calculation			
Sulfide	NT	mg/l	--	APHA 4500-S(-2)F (23rd edition, 2017)			

2		Untreated		1140		Inlet of ETP	
parameters	Result	Unit	LOD	Method			
SAR	16.29	Units	--	By Calculation			
Sulfide	NT	mg/l	--	APHA 4500-S(-2)F (23rd edition, 2017)			

LOD: Limit of Detection, BDL: Below Detection Limit, NT: Not Traceable, NA: Not Applicable, ND: Not Done
 1) For Sampling details pl. refer to A.R.F No. 380/2023 Dated: 13/09/2023. 2) Results are reported based on preserved materials.
 3) Sample will be destroyed after 2 months from the date of issue of the certificate unless otherwise specified. Sample will be preserved according to Standard Method
 4) The Test Report shall not be reproduced except in full, without the written permission of the Laboratory.

Remarks:-

Authorised Signatory :

Kaly
Jr. Scientist
(Checked by)

AB
Scientist
(Verified by)

Rachho
Chief. Scientist
(Issued by)

Copy To-

- Chief Engineer - O & E, WBPCB
- Chief Engineer, Planning / EIM Cell, WBPCB
- Alipore Regional Office, WBPCB

End of Report

Central Laboratory
Paribesh Bhawan, 10A, Block LA, Sector III, Salt Lake City, Kolkata 700 106.
Tel: (033) 2335-5953

Report No: 396

TEST REPORT

Issue Date: 03/10/2023

Sample Details	Industry (Effluent)	A.R.F No.	380/2023
Sample Received From	Alipore Regional Office	Sampling Date	12/09/2023
Sample Material	ETP sample	Sample Received on	13/09/2023
Sampling Location	Outlet of ETP & Inlet of ETP	Total no of Sample	2
Height/Depth	NA	Period of Analysis	13/09/2023 to 29/09/2023
Sample Condition	Good	Climate Condition	NA
Name of Industry	Birla Corporation Ltd. Unit: Birla Jute Mill	Address	City/Vill.-Birlapur, P.S.-Nodakhali, Dist.-South 24-Parganas, P.O.-Birlapur, PIN-743318
Sample Collected by	Bithika Goswami		

Sl	Treated/Untreated	Collection Time	Sampling Details (Collection / Discharge)	
1	Treated	1130	Outlet of ETP	
parameters	Result	Unit	LOD	Method
Ammoniacal Nitrogen	BDL	mg/L	0.1 mg/L	APHA 4500-NH3 D (23rd edition, 2017)
DO(3days@27°C)	Not Done	mg/L	0.20 mg/L	CLW/15.4/19 issue # 2 Issue Date 13/02/2015, 2015
DO	9.80	mg/L	6.00 mg/L	APHA 5220 B, 5220 D (23rd edition, 2017), USEPA Method 410.4, revision 2.0, August 1993
COG	BDL	mg/L	1 mg/L	APHA 5520 B (23rd edition, 2017)
phenols	0.22	mg/L	0.20 mg/L	APHA 5530 B, 5530 D (23rd edition, 2017)
(Unit)	7.54	Units	4 Units	APHA 4500-H+ B (23rd edition, 2017)
SS(@180°C)	468.00	mg/L	4 mg/L	APHA 2540 C (23rd edition, 2017)
Total Chromium	BDL	mg/L	0.35 mg/L	APHA 3030 E, 3030 K & 3111B (23rd edition, 2017)
SS	22.00	mg/L	4 mg/L	APHA 2540 D (23rd edition, 2017)

Sl	Treated/Untreated	Collection Time	Sampling Details (Collection / Discharge)	
2	Untreated	1140	Inlet of ETP	
parameters	Result	Unit	LOD	Method
Ammoniacal Nitrogen	9.88	mg/L	0.1 mg/L	APHA 4500-NH3 D (23rd edition, 2017)
DO(3days@27°C)	31.51	mg/L	0.20 mg/L	CLW/15.4/19 Issue # 2 Issue Date 13/02/2015, 2015
DO	107.84	mg/L	6.00 mg/L	APHA 5220 B, 5220 D (23rd edition, 2017), USEPA Method 410.4, revision 2.0, August 1993
COG	3.50	mg/L	1 mg/L	APHA 5520 B (23rd edition, 2017)
phenols	BDL	mg/L	0.20 mg/L	APHA 5530 B, 5530 D (23rd edition, 2017)
(Unit)	7.49	Units	4 Units	APHA 4500-H+ B (23rd edition, 2017)
SS(@180°C)	1088.00	mg/L	4 mg/L	APHA 2540 C (23rd edition, 2017)
Total Chromium	BDL	mg/L	0.35 mg/L	APHA 3030 E, 3030 K & 3111B (23rd edition, 2017)

Authorised Signatory :

Kalyan
Jr. Scientist
(Checked by)

[Signature]
Scientist
(Verified by)

[Signature]
Chief Scientist
(Issued by)

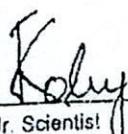
Copy To-
Chief Engineer - O & E, WBPCB
Chief Engineer, Planning / EIM Cell, WBPCB
Alipore Regional Office, WBPCB

Parameter	Result	Unit	LOD	Method
PFOS	32.00	mg/L	4 mg/L	APHA 2540 D (23rd edition, 2017)

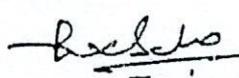
Note:- LOD: Limit of Detection, BDL: Below Detection Limit, NT: Not Traceable, NA: Not Applicable, ND: Not Done
 1) For Sampling details pl. refer to A.R.F No. 380/2023 Dated: 13/09/2023. 2) Results are reported based on preserved materials
 3) Sample will be destroyed after 2 months from the date of Issue of the certificate unless otherwise specified. Sample will be preserved according to Standard Method
 4) The Test Report shall not be reproduced except in full, without the written permission of the Laboratory.
 The Parameter are under the scope of NABL accreditation ISO/IEC 17025:2017 Certificate No TC-6291 valid upto 30/03/2025.

Remarks:-

Authorised Signatory :


 Jr. Scientist
 (Checked by)


 Scientist
 (Verified by)


 Chief, Scientist
 (Issued by)

- Copy To-
1. Chief Engineer - O & E, WBPCB
 2. Chief Engineer, Planning / EIM Cell, WBPCB
 3. Alipore Regional Office, WBPCB

End of Report



Memo No. 92/2S(HW)-138/98-99

Date: 06.08.2021

FORM 2

Grant of Authorization under the provisions of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

Ref.: Application authorization dated 04.02.2021 for management & handling of Hazardous & Other Waste (Management & Transboundary) Rules, 2016 and its amendment thereafter.

M/s. Birla Corporation Ltd., Unit- Birla Jute Mill

P.O.: Birlapur, PS:- Nodakhali, Dist: 24 Pps (S) -743318 is hereby granted an authorisation for generation, collection, reception, storage, transport, reuse, recycling, recovery, pre-processing, co-processing, utilisation, treatment, disposal, or any other use of hazardous or other wastes or both on the **P.O.: Birlapur, PS:- Nodakhali, Dist: 24 Pps (S) -743318**.

Details of Authorisation:

Sl. no.	Category of Hazardous Waste as per the Schedule I, II and III of these rules	Authorised mode of disposal or recycling or utilization or co-processing etc.	Quantity (Ton/month)
1.	35.3	Disposal to CHWTSDF. *	0.3

* For detail refer to Specific Conditions.

- (1) Authorization shall be valid for a period upto 30.11.2025 with effect from the date of issue
- (2) The authorization is subject to the following general and specific conditions:


 [Chief Engineer]
 West Bengal Pollution Control Board
 Subrata Ghosh
 Chief Engineer
 West Bengal Pollution Control Board
 (Department of Environment, Government of West Bengal)

WEST BENGAL WASTE MANAGEMENT LIMITED

J. L. No. - 103, Mouza - Purba Srikrishnapur, P.O. & P.S.-Sutahata, PIN - 721635, Haldia, Dist. - Purba Medinipur, West Bengal

MANIFEST FOR HAZARDOUS AND OTHER WASTE

1	Sender's name and mailing address (including Phone No. and e-mail):	Bilala Corporation		
2	Sender's authorization No.:			
3	Manifest Document No.:	1 24058		
4	Transporter's name and address (including Phone No. and e-mail)	West Bengal Waste Management Limited J. L. No. - 103, Mouza Purba Srikrishnapur, P.O. & P.S.-Sutahata, Haldia 721635 Dist. - Purba Medinipur, West Bengal, Ph. No.-03224-278238 / 39 E-mail : wbwml_Haldia@ramky.com		
5	Type of vehicle:	(Truck/Tanker/Special Vehicle)		
6	Transporter's registration No.:	1-MD(E)/X/06		
7	Vehicle registration No.:	WB 29A 8610		
8	Receiver's name and mailing address (including Phone No. and e-mail)	West Bengal Waste Management Limited J. L. No. - 103, Mouza Purba Srikrishnapur, P.O. & P.S.-Sutahata, Haldia 721635 Dist. - Purba Medinipur, West Bengal, Ph. No.-03224-278238 / 39 E-mail : wbwml_Haldia@ramky.com		
9	Receiver's authorization No.:			
10	Waste description:	BTP Sludge		
11	Total quantity No of Containers:	1.030 m ³ -or MT Nos.		
12	Physical form:	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)		
13	Special handling instructions and additional information:			
14	Sender's Certificate	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping categorized, packed, marked and name and are labeled and are in all respects in proper conditions for transport by road according to applicable National Government Regulations.		
	Name and Stamp	Signature	Day	Month Year
15	Transporter acknowledgement of receipt of Wastes:			
	Name and Stamp	Signature	Day	Month Year
16	Receiver's certificate for receipt hazardous and other wastes			
	Name and Stamp	Signature	Day	Month Year

1 White Colour forwarded to WBPCB by HzW Sender.
 2 Yellow Colour retained by HzW sender
 3 Pink Colour retained by HzW Receiver
 4 Orange Colour retained by transporter
 5 Green Colour forwarded to WBPCP after disposal by HzW Receiver
 6 Blue Colour returned to sender after disposal by HzW Receiver

Government of West Bengal
Office of the Block Development Officer
Budge Budge II Development Block
Dongaria, South 24 Parganas



Email Id : bdo.bb2.s24pgs@gmail.com

www.budgebudge2.in

Ph.No.(033)24806546

Memo No.54

Dated: 11.01.2024

To
The District Magistrate
South 24 Parganas

Sub: Submission of report in the matter of solemn order dated 24.11.2023 i.e.w. OA no 200 of 2014/PB passed by the Hon'ble National Green Tribunal, New Delhi in the matter of M.C Mehta Vs Union of India & Ors.

Ref. Memo No. solemn order dated 24.11.2023 in the above stated matter & Memo No. 13/1065 (14)/NGT/R/23, dt. 19/12/2023 of ADM (LR), South 24 Parganas.

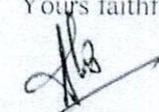
Sir,

Enclosed please find herewith template report in the matter of solemn order dated 24.11.2023 i.e.w. OA no 200 of 2014/PB passed by the Hon'ble National Green Tribunal, New Delhi in the matter of M.C Mehta Vs Union of India & Ors.

This is for your kind information and taking necessary action.

Thanking you.

Yours faithfully,


Block Development Officer
Budge Budge- II Development Block
South 24 Parganas

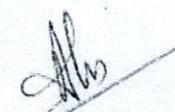
Encl: As stated above.

Memo No.54/1(3)

Dated: 11.01.2024

Copy forwarded for information to:

1. The Additional District Magistrate (LR), South 24 Parganas
2. The Sub-Divisional Officer, Alipore Sadar, South 24 Parganas
3. The Law Officer, South 24 Parganas


Block Development Officer
Budge Budge- II Development Block
South 24 Parganas

I. Sewage-

- a) Per day generation of sewage – No Sewage Generation from WTP
- b) Quantity of sewage treated per day- No Sewage Generation from WTP
- c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal – No Sewage Generation from WTP
- d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform- No Sewage Generation from WTP
- e) Time bound plan to meet the gap, if any, in generation and treatment of sewage- No Sewage Generation from WTP
- f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them- No Sewage Generation from WTP
- g) Water quality in river and its tributaries in abutting districts /towns in terms of fecal coliform (MPN/100ml)- No Sewage Generation from WTP

II. Municipal Solid Waste disposal:

- a) Per day generation of Solid waste – Municipality is not available under Block jurisdiction.
- b) Quantity of solid waste treated per day, - Municipality is not available under Block jurisdiction.
- c) The gap in treatment of solid waste- Municipality is not available under Block jurisdiction.
- d) Legacy waste and the time bound plan to treat legacy waste- Municipality is not available under Block jurisdiction.
- e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste- Municipality is not available under Block jurisdiction.

f) Current status of dumping of solid waste with reference to location- Municipality is not available under Block jurisdiction.

III. Construction and Demolition waste:

a) Total per day generation of C & D Waste – No C & D Generation from WTP

b) The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization- No C & D Generation from WTP ;

IV. Industrial Effluent discharge

a) Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units- No effluent water discharge

b) Total daily generation of such industrial waste - No effluent water discharge

c) The manner of treatment of the industrial waste so generated- No effluent water discharge

d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet- No effluent water discharge

e) The per day generation of industrial solid waste and manner of its treatment and disposal - No effluent water discharge

V. Regulation of Flood Plain Zone:

f) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone – No Flood plain exist

g) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries - No Flood plain exist

VI. Bio medical Waste:

a) The per day total generation of bio medical waste

Total 16kg various type of Bio Medical Waste material generate per day.

(Red Bucket -5 kg, Blue Bucket -3 kg, White Bucket 1-kg, yellow Bucket-7 kg .)

b) The manner of its treatment and disposal-

We keep all the Bio Medical Waste materials segregately in Red,Blue,White & Yellow Bucket and collect it by Green Tech Company from our hospital (L.B. Dutta Hospital)by 48 hours interval and they dispose these in their plant by their own mechanism.

VII. Mining:

a) Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and “Enforcement & Monitoring Guidelines for Sand Mining” (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016- No such case has been registered within a year

32563



1/2

Government of West Bengal
Office of the Block Development Officer
Falta, South 24 Parganas

Memo No:- 139/BDO/FALTA/2024

Dated : 24 /01/2024

To

The District Magistrate

South 24 Parganas

Sub:- Desired report icw OA 200 OF 2014 MC MEHTA VS UOI.

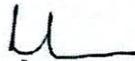
Respected Sir,

I am sending herewith desired report icw OA 200 OF 2014 MC MEHTA VS UOI of Falta Gram Panchayat & Mallickpur Gram Panchayat for your kind information and taking necessary action

Thanking you,

Enclosed:-As stated

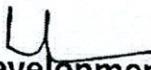
yours faithfully,


Block Development Officer
Falta Development Block
South 24 Parganas
Dated : 24/01/2024

Memo No:- 139/1(1)/BDO/FALTA/2024

Copy forwarded for information and taking necessary action to:-

1. The Sub-Divisional Officer, Diamond Harbour, South 24 Parganas.


Block Development Officer
Falta Development Block
South 24 Parganas

*JH BDO,
Pl. prepare a form
to the B.M., South 24 Parg.*

Mallickpur Gram Panchayat

Falta Panchayat Samity

South 24 Parganas

*160
24/1/24*

32564

Memo no: MP/027/24

Date: 11.01.2024

To

The BDO

Falta Block Dev. Office.

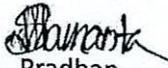
South 24 Parganas

Sub: Report of Template for compliance under OA 200.

Respected Sir,

With due respect this is to inform you that the Report of Template for compliance under OA 200 is herewith sending to you.

This for your kind information .


Pradhan
Pradhan
Mallickpur Gram Panchayat
Mallickpur Gram Panchayat
South 24 Parganas

DRFT TEMPLATE FOR COMPLIANCE UNDER OA 200

Name of the District: South 24 Parganas.

Name of the G.P: Mallickpur.

I. Sewage-

- a) Per day generation of sewage - 72 Litres
- b) Quantity of sewage treated per day- 40 Litres
- c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal - Under Process
- d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform-STP is under process.
- e) Time bound plan to meet the gap, if any, in generation and treatment of sewage- 4 Months.
- f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them- Dharmasala, Ashram & Hotel set up aer not under Mallickpur G.P.
- g) Water quality in river and its tributaries in abutting districts /towns in terms of fecal coliform (MPN/100ml)- Agency hasd been informed for testing.

II. Mallickpur Gram Panchayat Solid Waste disposal:

- a) Per day generation of Solid waste - 72KG
- b) Quantity of solid waste treated per day, - 40KG
- c) The gap in treatment of solid waste- 32KG



Executive Assistant
Mallickpur Gram Panchayat
Falta, South 24 Parganas



Pradhan
Mallickpur Gram Panchayat
Falta South 24 Parganas

- d) Legacy waste and the time bound plan to treat legacy waste-4Months.
- e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste-Mannure, Vermipart
- f) Current status of dumping of solid waste with reference to location- Near Bus stop of Mamudpur.

III. Construction and Demolition waste:

- a) Total per day generation of C & D Waste – Avarage 4Kg
- b) The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization- There is no such plant established but the waste are utilized for land filling and road bats preparing.

IV. Industrial Effluent discharge No Industries under Mallickpur G.P.

- a) Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units-Enfluent is not discharged.
- b) Total daily generation of such industrial waste – There is no Industrial waste.
- c) The manner of treatment of the industrial waste so generated- There is no needed treatment of the industrial waste.
- d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet- There is no needed the CETP & ETP treating the industrial waste.



Executive Assistant
Mallickpur Gram Panchayet
Falta, South 24 Parganas



Pradhan
Mallickpur Gram Panchayet
Falta South 24 Parganas

e) The per day generation of industrial solid waste and manner of its treatment and disposal – There is no question of industrial solid waste and manner of its treatment.

V. Regulation of Flood Plain Zone: No such flood plain zone are present.

f) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone – There is No such flood plain zone are present.

g) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries – no such encroachers are present by the side of Ganga river.

VI. Bio medical Waste:

- a) The per day total generation of bio medical waste – 0.5 Kg.
- b) The manner of its treatment and disposal- Destroyed

VII. Mining:

- a) Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and “Enforcement & Monitoring Guidelines for Sand Mining” (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016- No such sand mining is present under Mallickpur GP.


Executive Assistant
Mallickpur Gram Panchayet
Falta, South 24 Parganas


Pradhan
Mallickpur Gram Panchayet
Falta South 24 Parganas

32568

Phone : 225427

FALTA GRAM PANCHAYAT

P. O. + P. S. - FALTA, DIST. SOUTH 24 PARGANAS

REF. NO. 16/FGP/2024

DATE 18/01/2024



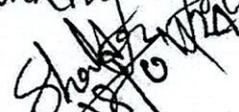
To
The Block Development officer,
Falta Development Block,
Harindanga, Falta
South 24 Parganas.

[Sub: Report of OA 200]

Respected Sir,

AS usual as respected knowing to you that,
My Falta Gram Panchayat send to you a report of
Template in OA 200 of 2019 PB for your kind information

So, you accepted the report of OA 200
enclosed herewith and taken necessary action.

Thanking you

Prodhan

Falta Gram Panchayat
Falta, 24 Pgs.(S)

Handwritten notes: 17. 18/10, TB. preparation, to the B.M. South 24 Pgs.

Handwritten notes: 159, 24/1/24

Name of the District: SOUTH 24 PARAGANAS

Name of the GP: FALTA



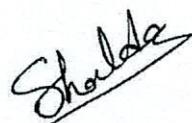
I. Sewage-

- a) Per day generation of sewage – 50 Litres
- b) Quantity of sewage treated per day- 40 Litres
- c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal - 2
- d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform- 20 Litres
- e) Time bound plan to meet the gap, if any, in generation and treatment of sewage- 3 months
- f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them : Dharamshala and Ashram setup are not under Falta GP and Hotels effluents are regularly collected and treated.
- g) Water quality in river and its tributaries in abutting districts /towns in terms of fecal coliform (MPN/100ml) : The water testing agency has been informed for testing of water in river .

II. Falta Gram Panchayat Solid Waste disposal:

- a) Per day generation of Solid waste : 50 kg.
- b) Quantity of solid waste treated per day : 40 kg.
- c) The gap in treatment of solid waste : 10 kg.
- d) Legacy waste and the time bound plan to treat legacy waste : 3 months
- e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste : Manne and Vermi Composed.
- f) Current status of dumping of solid waste with reference to location : Near Falta P.S. and Vat


Secretary
FALTA GRAM/PANCHAYAT
Falta, 24 Parganas (South)


Pradhan
Falta Gram Panchayat
Falta, 24 Pgs.(S)



2570

III. Construction and Demolition waste:

- a) Total per day generation of C & D Waste : 5 kg.
- b) The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization : There no such plant established but the wastes are utilized for land filling road beds preparing .

IV. Industrial Effluent discharge

- a) Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units : No Industries under Falta GP
- b) Total daily generation of such industrial waste : No Industries under Falta GP
- c) The manner of treatment of the industrial waste so generated : No Industries under Falta GP
- d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet : No Industries under Falta GP
- e) The per day generation of industrial solid waste and manner of its treatment and disposal : No Industries under Falta GP

V. Regulation of Flood Plain Zone:

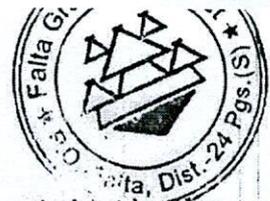
- f) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone : No such flood plain zones are present.
- g) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries : No such encroachers are present by the side of Ganga river .

VI. Bio medical Waste:

- a) The per day total generation of bio medical waste - 10Kg
- b) The manner of its treatment and disposal : Bio medical waste collect and destroy by burning .


Secretary
FALTA GRAM PANCHAYAT
Falta, 24 Parganas (South)


Pradhan
Falta Gram Panchayet
Falta, 24 Pgs.(S)



VII. Mining:

- a) Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016 : No such Sand Mining is present under Falta GP.


Secretary
FALTA GRAM PANCHAYAT
Falta, 24 Parganas (South)


Pradhan
Falta Gram Panchayat
Falta, 24 Pgs. (S)



Government of West Bengal
Office of the Block Development Officer
Sagar, South 24-Parganas
Email:bdo.sagar.2012@gmail.com

Memo No:- 1865

Dated:- 27/12/2023

To

The District Magistrate
South 24-Parganas, Alipore, Kolkata-27

Subject:- Report of compliance under original application No-200/2014(C.W.P.
No- 3727/1985) (I.A No 340/2022)

Respected Sir,

With due respect, I am submitting herewith the reports from all 9(Nine) Gram Panchayat under Sagar Development Block in compliance report under original application nO-200/2014(C.W.P. No- 3727/1985) (I.A No 340/2022 in excel Sheet.

Enclosed:- Excel Sheet

Yours faithfully

(Signature) 27/12/2023
Block Development Officer
Sagar, South 24-Parganas

Memo No:-

1865/1(u)

Dated:- 27/12/2023

Copy forwarded for kind information to:-

1. The Additional District Magistrate (LA), South 24-parganas..
2. The Additional District Magistrate (LR). South 24-Parganas.
3. The Additional District Magistrate (ZP), South 24-Parganas.
4. The Sub Divisional Officer, Kakdwip, South 24-Parganas.

(Signature) 27/12/2023
Block Development Officer
Sagar, South 24-Parganas

- I. Sewage-
- a) Per day generation of sewage - NA
 - b) Quantity of sewage treated per day- NA
 - c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal - NA
 - d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform- NA
 - e) Time bound plan to meet the gap, if any, in generation and treatment of sewage- NA
 - f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them- NA
 - g) Water quality in river and its tributaries in abutting districts /towns in terms of fecal coliform (MPN/100ml)- NA

II. ~~Municipal~~ Solid Waste disposal: (Sagar Block)

- a) Per day generation of Solid waste - 6 mt/day
- b) Quantity of solid waste treated per day, - 4 mt/day
- c) The gap in treatment of solid waste- 2 mt/day
- d) Legacy waste and the time bound plan to treat legacy waste- NA
- e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste- NA
- f) Current status of dumping of solid waste with reference to location- 4 SWM Centres in Sagar Block

III. Construction and Demolition waste: NA

a) Total per day generation of C & D Waste - NA

b) The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization- NA

IV. Industrial Effluent discharge NA

a) Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units- NA

b) Total daily generation of such industrial waste - NA

c) The manner of treatment of the industrial waste so generated- NA

d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet- NA

e) The per day generation of industrial solid waste and manner of its treatment and disposal - NA

V. Regulation of Flood Plain Zone: NA

f) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone - NA

g) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries - NA

VI. Bio medical Waste:

a) The per day total generation of bio medical waste - 1.8 Kg (avg)

b) The manner of its treatment and disposal- Green Tech, a bio medical waste treatment agency collects the wastes on a weekly basis.

VII. Mining:

NA

- a) Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and “Enforcement & Monitoring Guidelines for Sand Mining” (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016- NA

125
32576



Government of West Bengal
Office of the Block Development Officer
Namkhana Development Block

Office:- Village + P.O.+P.S.-Namkhana , South 24 Parganas,Pin-743357
Email : namkhana.bdo@gmail.com

Memo No: -50

Date: - 11/01/2024

To

The Additional District Magistrate &
District Land and Land Reforms Officer.
South 24 Parganas.

Sub:- Template Report regarding solemn order dated. 24.11.2023 i.c.w, O.A no 200 of 2014/PB passed by the Hon'ble National Green Tribunal, New Delhi in the matter of M.C Mehta Vs Union of India & Ors.

Ref: letter issued from your office vide your good office memo no- 13/10651(14)/NGT/R/23, dated.19.12.2023

Sir,

In connection with the above mentioned subject and reference, I am furnishing the report in specified format for your kind perusal and taking necessary action.

Yours faithfully,

[Handwritten Signature]
11/1/2024
Block Development Officer
Namkhana Development Block
Namkhana, South 24 parganas

I. Sewage-

a) Per day generation of sewage - Generation of sewage in the Block per day is approximately 9506332 ltr.

b) Quantity of sewage treated per day-NA

c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal - Proper Sewage treatment mechanism (Waste stabilization pond) has not been developed in this Block yet.

d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform-NA

e) Time bound plan to meet the gap, if any, in generation and treatment of sewage-Construction of community as well as individual Sock Pit and Leach Pit has been already taken up from LWM Project and will be completed by the end March of 2024.

f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them- Hotel and home stays under this block have sewage treatment facilities of their own.

g) Water quality in river and its tributaries in abutting districts /towns in terms of fecal coliform (MPN/100ml)- Data is not available regarding existence of fecal coliform in river Ganga and its tributaries

II. Municipal Solid Waste disposal:

a) Per day generation of Solid waste -30680 kg (Approx) solid waste is generated per day under Namkhana development block among which 21475 kg is biodegradable waste and the rest is non biodegradable.

b) Quantity of solid waste treated per day, -260 kg approx solid Waste is treated under this block with two SWM unit run at Budakhali G.P and Namkhana GP under this block.

c) The gap in treatment of solid waste- The gap between the generation and treatment maybe reduced only when SWM unit will run under rest five GP by the end of 2024.

Ⓟ

Arav
11/1/2024

d) Legacy waste and the time bound plan to treat legacy waste- Door to door collection started under two number of GP and decomposed at SWM unit. Under rest 5 number of GP solid waste are decomposed at Household level.

e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste- The collected biodegradable waste are converted into bio fertilizer and sold at local market. The non biodegradable waste such as plastic are graded according to their thickness and sold out to the retailers. Plastic management units is proposed to be constructed at Namkhana block by the end of 2024. This will help us to recycle huge amount of plastic which are collected every day.

f) Current status of dumping of solid waste with reference to location- The door to door collection mechanism of solid waste has been grown up at Namkhana and Budhakhali GP under this block. The collected waste are dumped inside the periphery of the project at Shibnagar Abad and Budhakhali Mouza respectively.

III. Construction and Demolition waste:

a) Total per day generation of C & D Waste - No data available regarding generation of C&D Waste within the block territory.

b) The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization- NA

IV. Industrial Effluent discharge :- Namkhana Development Block is situated at the extreme south of the south 24 parganas district surrounded by different tributaries of Ganga / Hooghly river. The block is socio economically relied on agriculture. Large or medium industries are yet to be grown up in this area. Hence change for industries effluence discharge to Hooghly river or it's tributaries from the area under our block is very less.

a) Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units- NA

b) Total daily generation of such industrial waste -NA

c) The manner of treatment of the industrial waste so generated- NA

d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet- NA

Q

[Handwritten signature]
11/11/2024

e) **The per day generation of industrial solid waste and manner of its treatment and disposal -NA**

V. Regulation of Flood Plain Zone:

f) **If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone** - As Namkhana is a riverine block. Hence most of the parts of this block are flood prone. Iswaripur, Ganeshnagar, Narayanpur, Patbunia, Baliara, Amrabati are most flood affected mouzas under Namkhana. No details of encroachment is available with the Block.

g) **The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries** - Not Available

VI. Bio medical Waste:

a) **The per day total generation of bio medical waste** -Per day generation of bio medical waste under this Block is 65 Kg(Approx)

The manner of its treatment and disposal- The biomedical waste generated per day at different sub center and rural hospitals are collected Centrally by Dwariknagar Rural hospitals and disposed of at their end maintaining all the norms as communicated to them by the Government of West Bengal time to time.

VII. Mining:

a) **Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016- NA**

[Handwritten Signature]
11/1/2024
**Block Development Officer
Namkhana Development Block
Namkhana, South 24 parganas**



MEMO No: 77/KLP

DATE: 18.01.2024

To
The Additional District Magistrate
&
District Land & Land Reforms Officer
South 24 Parganas

Sub: Submission of report regarding solemn order dated-24.11.2023 i.c.w., O.A No-200 of 2014/PB passed by the Hon'ble National Green Tribunal, New Delhi in the matter of M.C. Mehta Vs Union of India & Ors

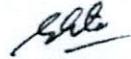
Ref: Your Good Office Memo No-13/10651(14)/NGT/R/23, dated-19.12.2023

Sir,

In apropos to the above stated subject & memo quoted under reference, I am sending herewith the required report in prescribed template for your kind perusal.

Yours faithfully,

Encl: As stated.


Block Development Officer
Kulpi, South 24 Parganas

I. Sewage-

- a) Per day generation of sewage - Approximately 3499308 Ltrs. Per Day. (Calculated as per present population)
- b) Quantity of sewage treated per day - NIL
- c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal - Proper Sewage treatment mechanism (Waste Stabilization Pond) yet to be developed in this Block.
- d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform - NIL
- e) Time bound plan to meet the gap, if any, in generation and treatment of sewage - Construction of Soak pits/Leach pits both in community and individual level has already been started under Liquid Waste Management and expected to be completed by the end of March 2024.
- f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them - No such big Hotels or Home stays under this Block jurisdiction except some food joints who have their own mechanism.
- g) Water quality in river and its tributaries in abutting districts /towns in terms of fecal coliform (MPN/100ml) - Data is not available regarding existence of fecal coliform in river Ganga and its tributaries.

II. Municipal Solid Waste disposal:

- a) Per day generation of Solid waste - No Municipal areas under this block jurisdiction. Hence not applicable.
- b) Quantity of solid waste treated per day - NA
- c) The gap in treatment of solid waste - NA
- d) Legacy waste and the time bound plan to treat legacy waste - NA
- e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste - NA
- f) Current status of dumping of solid waste with reference to location - NA

III. Construction and Demolition waste:

- a) Total per day generation of C & D Waste - No mechanism at block level to ascertain such data of C & D waste.
- b) The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization - NA

IV. Industrial Effluent discharge:

- a) Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units - Beyond the jurisdiction of block. This is also to mentioned that no such big industries under block jurisdiction.
- b) Total daily generation of such industrial waste - NA
- c) The manner of treatment of the industrial waste so generated - NA
- d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet - NA
- e) The per day generation of industrial solid waste and manner of its treatment and disposal - NA

V. Regulation of Flood Plain Zone:

- f) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone - River Hoogly flows through West side of Kulpi Development Block. Being a riverine block many parts of it are Flood Prone. Mainly Hanra, Bishnurampur, Roytala, Dwari Ratneswarpur, Kalitala, Masamari, Insinberia, Durganagar, Daksin Bhagabanpur, Garankati, Jadabnagar, Rangafala, Tangrarchar are most Flood Prone Mouzas of this Block.
- g) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries - No such data available as no mechanism there.

VI. Bio medical Waste:

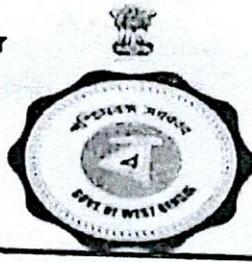
- a) **The per day total generation of bio medical waste** - Approximately 12 Kgs. Per Day. (As per information provided by Block Medical Officer of Health, Kulpi)
- b) **The manner of its treatment and disposal-** The biomedical waste generated per day at different PHCs, Sub-centers and Rural Hospital are collected by "Green Take", an Organization engaged by their department and dispose their end maintaining all the norms as communicated to them by the Government of West Bengal time to time.

VII. Mining:

- a) **Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016 - Beyond jurisdiction of this office.**


Block Development Officer
Kulpi, South 24 Parganas

Government of West Bengal
Office of the Block Development Officer
Kakdwip, South 24 Parganas
Vill + P.O-Pukurberia, P.S.-Kakdwip
South 24 Parganas, Pin-743347
Phone No- 8335079067, 02310-225126
email: bdo.kakdwip@gmail.com



পশ্চিম বঙ্গ সরকার
সমষ্টি উন্নয়ন আধিকারিকের কার্যালয়
কাকদ্বীপ, দক্ষিণ ২৪ পরগণা
গ্রাম + পোস্ট - পুকুরবেরিয়া, থানা-কাকদ্বীপ
জেলা - দক্ষিণ ২৪ পরগণা, পিন নং ৭৪৩৩৪৭
দুরাভাষ - ৮৩৩৫০৭৯০৬৭, ০৩২১০-২৫৫১২৬
ই-মেল: bdo.kakdwip@gmail.com

Memo No: 127/BDO/KDP

Date: 22-01-2024

To,
The Additional District Magistrate &
District Land and Land Reforms Officer
South 24 Parganas

Sub: Template Report regarding solemn order dated: 24.11.2023 iew O.A no 200 of 2014/PB passed by the Hon'ble National Green Tribunal, New Delhi in the matter of M.C Mehta vs Union of India & Ors

Ref: Your good office Memo No: 13/10651(14)/NGT/R/23, dated: 19.12.2023

Sir,

Apropos above, the desired report in specified format is furnished herewith for your kind perusal and taking necessary action.

Encl: as stated

Yours faithfully

Block Development Officer
Kakdwip, South 24 Parganas

I. Sewage-

a) **Per day generation of sewage** – Generation of sewage in the Block per day is approximately 12606332 ltr.

b) **Quantity of sewage treated per day-** This data is not available

c) **The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal** - Proper Sewage treatment mechanism (Waste stabilization pond) has not been developed in this Block yet. But construction of leach pit and soak pit for both the individuals and community level have been done in all GPs except Srinagar GP. The process of installation of screeners in every drainage system has been initiated for physical treatment.

d) **Quantity of discharged treated sewage from each STP, particularly for fecal coliform-** This data is not available

e) **Time bound plan to meet the gap, if any, in generation and treatment of sewage-**Construction of community as well as individual Sock Pit and Leach Pit has been already taken up. At present 39nos out of 42 nos of IMIS villages have been covered under this project and will be completed remaining by the end March of 2024.

f) **Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them-** Hotels, Dharamshala and Ashram of this block have sewage treatment facilities of their own.

g) **Water quality in river and its tributaries in abutting districts /towns in terms of fecal coliform (MPN/100ml)-** This data is not available

II. Municipal Solid Waste disposal:

a) **Per day generation of Solid waste** -120000 kg/day (Approx) solid waste if generated per day under Kakdwip development block among which 9000/kg kg is biodegradable waste and the rest is non biodegradable.

b) **Quantity of solid waste treated per day,** -90000 kg approx solid Waste is treated under this block with 5 SWM unit run at Pratapadityanagar, Madhusudanpur, Surjanagr, Eishibankimchandra, Ramgopalpur GP under this block.

c) The gap in treatment of solid waste- There are seven GP have already covered by SWM units and the gap between the generation and treatment maybe reduced only when SWM unit will run under rest five GP by the end of 2024.

d) Legacy waste and the time bound plan to treat legacy waste- Door to door collection started under seven number of GP and decomposed at SWM unit. Under rest four numbers of GP solid waste are decomposed at Household level and it have been used on their kitchen garden and farms.

e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste- The collected biodegradable waste are converted into bio fertilizer and sold at local market. The non biodegradable waste such as plastic are graded according to their thickness and sold out to the retailers. Plastic management units is proposed to be constructed at Kakdwip block by the end of 2024. This will help us to recycle huge amount of plastic which are collected every day.

f) Current status of dumping of solid waste with reference to location-The door to door collection mechanism of solid waste has been grown up at Prtapatityanagr, Swamivivekanandan, Sri Sri Ramkrishna , Madhusudanpur, Rishimbankimchandra and surjanagr and Ramgopalpur GP under this block..

III. Construction and Demolition waste:

a) Total per day generation of C & D Waste - This data is not available

b) The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization- This data is not available

IV. Industrial Effluent discharge :- Kakdwip Development Block is situated at the extreme south of the south 24 parganas district surrounded by different tributaries of Ganga / Hooghly river. The block is socio economically relied on agriculture. Large or medium industries are yet to be grown up in this area. Hence change for industries effluence discharge to Hooghly river or it's tributaries from the area under our block is very less.

a) Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units- NA

b) Total dally generation of such industrial waste - This data is not available

c) **The manner of treatment of the industrial waste so generated-** This data is not available

d) **The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet-** This data is not available

e) **The per day generation of industrial solid waste and manner of its treatment and disposal -** This data is not available

V. Regulation of Flood Plain Zone:

f) **If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone -** As Kakdwip is a riverine block. Hence most of the parts of this block are flood prone. No details of encroachment are available with the Block.

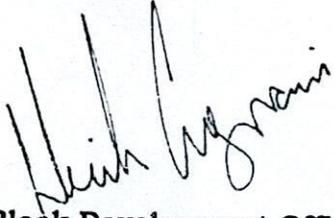
g) **The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries -** This data is not available

VI. Bio medical Waste:

a) **The per day total generation of bio medical waste -** Per day generation of bio medical waste under this Block is 205 Kg (Approx). The manner of its treatment and disposal- The biomedical waste generated per day at the Kakdwip super specialty hospital and different sub center and rural hospitals are collected Centrally by Kakdwip super specialty hospital and disposed of at their end maintaining all the norms as communicated to them by the Government of West Bengal time to time.

VII. Mining:

Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016: This data is not available


**Block Development Officer
Kakdwip Development Block
Kakdwip, South 24 parganas**



Government of West Bengal
Office of the Block Development Officer
Patharpratima Development Block
Ramganga, South 24 Parganas.

Memo No: 63/PBDO

Date: 11.01.2024

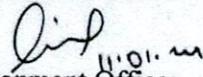
To
The Additional District Magistrate
&
District Land & Land Reforms Officer
South 24 Parganas

Sub :- Forwarding of Compliance Report under OA 200/2014 of Patharpratima Block.
Ref memo:13/10651(14)/NGT/R/23, Dated:19/12/2023: ADM & DL&LRO, S24PGS

Sir,

In reference to the subject mentioned above I am sending herewith the compliance report
under **OA 200/2014 of 15nos of Gram Panchayats under Patharpratima Dev. Block.**

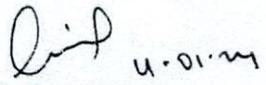
Enclos: Compiled report.


Block Development Officer
Patharpratima Development Block
Ramganga, South 24 Parganas.
Date:

Memo No.

Copy forwarded for information and taking necessary action

1-15. Pradhan, All Gram Panchayat.


Block Development Officer
Patharpratima Development Block
Ramganga, South 24 Parganas.

Template in OA 200 OF 2014 PB (1)

	PATHARPRATIMA	GOPAL NAGAR	DURBACHATI	S. PURNACHANDRAPUR	DK GANGADHARPUR	DK RAYPUR	RAMGANGA	BRABALLAVPUR	BANASHYAMNAGAR	G-PLOT	HERAMBAGOPALPUR	ACHINTYANAGAR	LAXMIJANARDANPUR	SRIDHARNAGAR	DIGAMBARPUR	
I. Sewage-																
a) Per day generation of sewage -	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
b) Quantity of sewage treated per day-	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal -	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform-	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
e) Time bound plan to meet the gap, if any, in generation and treatment of sewage-	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them-	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
g) Water quality in river and its tributaries in abutting districts / towns in terms of fecal coliform (MPN/100ml)-	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
II. Municipal Solid Waste disposal:																
a) Per day generation of Solid waste	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
b) Quantity of solid waste treated per day, -	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
c) The gap in treatment of solid waste-	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
d) Legacy waste and the time bound plan to treat legacy waste-	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste-	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
f) Current status of dumping of solid waste with reference to location-	SLWM PROJECT IN MADHABNAGAR MOUZA IS RUNNING	SLWM PROJECT AT DURGAGOBINDOPUR IS ON GOING AND WILL START IN FEW DAYS	SLWM PROJECT AT MOUZA RADHAKRISHNANAGAR, DURBACHATI, KRISHNAPUR, PASCHIM SURENDRANAGAR, CHITAMANNIPUR, KAMIDERNAGAR	SLWM PROJECT AT MOUZA TARAMNAGAR IS GOING ON, WILL START IN FEW DAYS	SLWM PROCESS IS UNDER PROCESS	SLWM PROJECT AT MOUZA PIPRAKHALI IS GOING ON, WILL START IN FEW DAYS	SLWM PROJECT AT MOUZA DEBICHAK IS GOING ON	SLWM PROJECT AT KSHETRAMOHANPUR MOUZA IS GOING ON, IT WILL START WITHIN A FEW DAYS	SLWM PROJECT AT SHIBNAGAR	SLWM PROJECT AT DK SURENDRAGANJ JAY MATITER GHAT GOING ON	APPROVAL SOUGHT FOR SLWM PROJECT	NIL	MAHESHIPUR	SLWM PROJECT AT RAKHALPUR MOUZA IS GOING ON, IT WILL START IN FEW DAYS	SLWM PROJECT ALREADY SEEN 2017	

Handwritten Signature
 11.01.24
Block Development Officer
Patharpratima Dev. Block
South 24 Parganas

GOVERNMENT OF WEST BENGAL
OFFICE OF THE BLOCK DEVELOPMENT OFFICER
DIAMOND HARBOUR - I DEVELOPMENT BLOCK
SOUTH 24 PARGANAS



পশ্চিমবঙ্গ সরকার
সমষ্টি উন্নয়ন আধিকারিকের কারন
ডায়মন্ড হারবার - I ব্লক
দক্ষিণ ২৪ পরগনা

Website: www.bdodh1.in E-mail: bdodiamond1@gmail.com, bdo.dh1-wb@s24pgs.gov.in Ph. & Fax: 03174 356128

Memo no- 230/D.H-L

Date-08.02.2024

To

The Additional District Magistrate and

District Land & Land Reforms Officer

South 24 parganas

Sub- Report icw O.A 200 of 2014/PB(MC Mehta vs UOI)

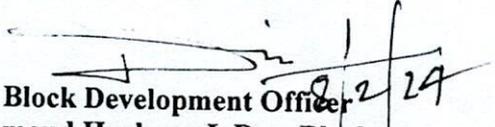
Ref- 1) Memo no-13/10651(14)/NGT/R/23 Dt-19.12.2023

2) Memo no-Misc/569(17)/2024 Dt-31.01.2024

Sir

In reference to the subject mentioned above enclosed please find herewith the required reports from 2 ganga adjoining gram panchayats under this block ie Parulia & Kanpur Dhanberia Gram panchayats

Enclosed: as stated.


Block Development Officer
Diamond Harbour-I Dev. Block
South 24 Parganas

Memo No : 230/1(1)

Date: 08.02.2024

Copy forwarded for information to-

1. The Sub-Divisional Officer, Diamond Harbour Sub-Division


Block Development Officer
Diamond Harbour-I Dev. Block
South 24 Parganas

OFFICE OF THE
PARULIA GRAM PANCHAYET

At - Sonamukhi, P.S. - Parulia Coastal
Dist- South 24 Parganas.

Ref. 73/PGP/24

Date 08/02/24

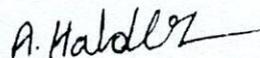
To,
The Block Development Officer ,
Diamond Harbour – I Development Block,
Diamond Harbour ,

Date-- 02/02/24

Sub :- Report on Discharging Untreated Effluent / waste Water

Sir ,

Hereby it is informed in reply of letter from Office of the Additional District Magistrate & District Land & Land Reforms , South24Pgs Vide Memo No.Misc /569(17)/2024 Dated 31.01.2024 That There is no Such Hotels ,Dharmashala and Ashram within Parulia Gram Panchayat Area Which are operating without proper consent and discharging untreated effluents/waste water to the river Ganga directly or indirectly via drain /canal/khal or any other mood .



Signature of prodhan
Prodhan
Parulia Gram Panchayet
D Harbour-I 212

Name of the Block-...DIAMOND HARBOUR ROAD

Name of the Gram Panchayat(Ganga Bordering)-...PARULIA GRAM
PANCHAYAT

I. Sewage-

- a) Per day generation of sewage - N.A., Cause There are septic tank and soak pit for office, school, individual house in our G.P. area
- b) Quantity of sewage treated per day- N.A.
- c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal - NIL
- d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform- N.A.
- e) Time bound plan to meet the gap, if any, in generation and treatment of sewage- N.A.
- f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them-N.A.
- g) Water quality in river and its tributaries in abutting districts /towns in terms of fecal coliform (MPN/100ml)-N.A.

II. Municipal Solid Waste disposal:

- a) Per day generation of Solid waste -
- b) Quantity of solid waste treated per day, -
- c) The gap in treatment of solid waste-
- d) Legacy waste and the time bound plan to treat legacy waste-
- e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste-
- f) Current status of dumping of solid waste with reference to location-

. Construction and Demolition waste:

Total per day generation of C & D Waste -NIL

) The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization- NIL

7. Industrial Effluent discharge

Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units-NIL

) Total daily generation of such industrial waste -N.A.

) The manner of treatment of the industrial waste so generated-N.A.

) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet-NIL

) The per day generation of industrial solid waste and manner of its treatment and disposal -NIL

8. Regulation of Flood Plain Zone:

) If the flood plain zone has been demarcated and the extent of encroachment in the flood plain zone -NIL

) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries - NIL

9. Bio medical Waste:

a) The per day total generation of bio medical waste - **1.3 kg per day**

b) The manner of its treatment and disposal-**this is sent to BMOH Hospital**

VII. Mining:

- a) Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016- N.A.

Sundar
02/02/24
Signature of N.S

N.S.
Parulia Gram
Diamond Harbour-1
Panchayat
Pgs. (S)

[Signature]
Executive Assistant
Parulia Gram Panchayat
Diamond Harbour-1, 24 Pgs (S)
Signature of EA/secretary

A. Halder
Signature of Pradhan
Pradhan
Parulia Gram Panchayat
D. Harbour-1, 24 Pgs. (S)

KANPUR DHANBERIA GRAM PANCHAYET**Diamond Harbour - 1 Panchayet Samity**Vill.- Ratneswarpur, P.O.- Diamond Harbour,
Dist.- South 24 Parganas, Pin - 743331

Ref. No. 252/KDHP/24

Date. 8.02.2024

To
The BDO
Diamond harbour 1,

Sub: O.A. 200 of 2014/PB (M.C. Mehta v.s. U.O.I)

- Ref: 1. Solemn order dated 24.11.2023
-
2. Letter from West Bengal Pollution Control Board
-
- Alipore Regional Office.

With reference to the above, this is to inform you that there is no list of Hotels, Dharmashala, Asram with in Kanpur dhanberia G.P, operating without proper consent and discharging untreated effluents / waste water to river ganga directly or indirectly via drain / Canal / khal or any other mode.

Dns,

08.02.2024
South 24 Pgs
Diamond Harbour No-1
Kanpur - Dhanberia G.P.
Diamond Harbour No-1
South 24 Pgs

H. Mondal

Pradhan
Kanpur - Dhanberia G.P.
Diamond Harbour No - 1
South 24 Pgs.

Name of the District-...SOUTH 24
PARGANAS.....

Name of the Block-DIAMONDHARBOUR -
1.....

Name of the Gram Panchayat(Ganga Bordering)-KANPUR
DHANBERIA.....

I. Sewage-NA

- a) Per day generation of sewage -NA
- b) Quantity of sewage treated per day-NA
- c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal -NA
- d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform-NA
- e) Time bound plan to meet the gap, if any, in generation and treatment of sewage-NA
- f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them-NA
- g) Water quality in river and its tributaries in abutting districts /towns in terms of fecal coliform (MPN/100ml)-NIL

II. Municipal Solid Waste disposal:

- a) Per day generation of Solid waste -NA
- b) Quantity of solid waste treated per day, -NA
- c) The gap in treatment of solid waste-NA
- d) Legacy waste and the time bound plan to treat legacy waste-NA
- e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste-NA

Current status of dumping of solid waste with reference to location-NA

III. Construction and Demolition waste:

- a) Total per day generation of C & D Waste -NIL
- b) The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization-NA

IV. Industrial Effluent discharge

- a) Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units-NIL
- b) Total daily generation of such industrial waste -NA
- c) The manner of treatment of the industrial waste so generated-NA
- d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet- NA
- e) The per day generation of industrial solid waste and manner of its treatment and disposal -NIL

V. Regulation of Flood Plain Zone:

- f) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone -NA
- g) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries -NA

VI. Bio medical Waste:

- a) The per day total generation of bio medical waste -3
- b) The manner of its treatment and disposal-Sent to Panchagram rural hospital

VII. Mining:

a) Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016- NIL

.....
Ankur
08.02.2024
Signature of N. Shanberia G.P.
Kanpur Diamond Harbour No.-1
South 24 Pgs.

.....
Signature of EA/secretary

.....
HK Mondal
08.02.2024
Signature of Pradhan
Kanpur Diamond Harbour No.-1
South 24 Pgs.

GOVERNMENT OF WEST BENGAL
OFFICE OF THE BLOCK DEVELOPMENT OFFICER
DIAMOND HARBOUR-II DEVELOPMENT BLOCK
SOUTH 24-PARGANAS

Memo No: 158 /DH-II

Dated: 06/02/2024

To,
The District Magistrate ,
South 24 Paragnas,
Alipore,Kolkata.

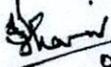
Sub: Ganga Protection Plan –regarding
Ref order no:-13/10651(14)/NGT/R/23 dated 19.12.2023
of Additional District Magistrate (Dev.) , South 24 Parganas

Sir,

With reference to the subject cited above, I am sending herewith the report relating to Ganga Protection Plan, in prescribed format for your kind perusal.

Encl.: As stated

Yours faithfully ,


06.02.24
Block Development Officer,
Diamond Harbour-II Development Block,
South 24 Parganas.

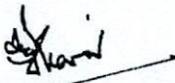
Government of West Bengal
Office of the Block Development Officer
Diamond Harbour- II Development Block
Sarisha:: South 24 Parganas

Name of the Block: Diamond Harbour- II

Sl.No.	Particulars	
I.	Sewage-	
a)	Per day generation of sewage -	Data is not available within our jurisdiction
b)	Quantity of sewage treated per day-	Data is not available within our jurisdiction
c)	The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal -	Data is not available within our jurisdiction
d)	Quantity of discharged treated sewage from each STP, particularly for fecal coliform-	Data is not available within our jurisdiction
e)	Time bound plan to meet the gap, if any, in generation and treatment of sewage-	Data is not available within our jurisdiction
f)	Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them-	Data is not available within our jurisdiction
g)	Water quality in river and its tributaries in abutting districts /towns in terms of fecal coliform (MPN/100ml)-	Data is not available within our jurisdiction
II.	Municipal Solid Waste disposal:	
a)	Per day generation of Solid waste -	4730 Kg.
b)	Quantity of solid waste treated per day, -	4730 Kg
c)	The gap in treatment of solid waste-	3 days
d)	Legacy waste and the time bound plan to treat legacy waste-	Data is not available within our jurisdiction
e)	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste-	Data is not available within our jurisdiction
f)	Current status of dumping of solid waste with reference to location-	Kalatalahat, Bhadura Haridas newly started.
III.	Construction and Demolition waste:	
a)	Total per day generation of C & D Waste -	Data is not available within our jurisdiction
	The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization-	Data is not available within our jurisdiction

[Signature]

IV.	Industrial Effluent discharge	
a)	Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributaries and details of defaulting industrial units-	Data is not available within our jurisdiction
b)	Total daily generation of such industrial waste -	Data is not available within our jurisdiction
c)	The manner of treatment of the industrial waste so generated-	Data is not available within our jurisdiction
d)	The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet-	Data is not available within our jurisdiction
e)	The per day generation of industrial solid waste and manner of its treatment and disposal -	Data is not available within our jurisdiction
V.	Regulation of Flood Plain Zone:	
a)	If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone -	Data is not available within our jurisdiction
b)	The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries -	Data is not available within our jurisdiction
VI.	Bio medical Waste:	
a)	The per day total generation of bio medical waste-	15 Kg.
b)	The manner of its treatment and disposal-	Green tech technology
VII.	Mining:	
a)	Number of cases registered within a year against illegal mining in the bed or flood plains of river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitoring Guidelines for Sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guidelines 2016-	Data is not available within our jurisdiction


 Block Development Officer
 Diamond Harbour- II Development Block,
 South 24 Parganas,
 Block Development Officer
 Diamond Harbour-II Dev. Block
 South 24 Parganas




LIFE
Lifestyle for
Environment

WEST BENGAL POLLUTION CONTROL BOARD
(Department of Environment, Government of West Bengal)
Alipore Regional Office, 5th Floor, Minority Bhawan
12, Biplabi Kanailal Bhattacharya Sarani, Alipore,
Kolkata-700027, Phone:033-2202-3132

Memo No. 71 /20/WBPCB/ARO(09)/2022

Date:15/02/2024

To

The District Magistrate

Office of the District Magistrate

South 24 Paraganas

Alipore, Kolkata-700027

Sub: Detail list of Hotels including Restaurant, Dharmashala, Ashram within
Adjoining Blocks & Municipalities of River Ganga

Ref:

1. Previous letter from this office vide Memo No. 31/20/WBPCB/ARO(09)/2022
Date: 25/01/2024
2. Letter from Senior Special Secretary , Department of Urban Development and Municipal
Affairs dated 16.01.2024
3. OA No. 200 of Hon'ble NGT (Principal Bench)

Sir,

With reference to the above, it is to inform you that Show Cause Letter has been issued to Hotels, Dharmashala, Ashram within Ganga Adjoining Blocks & Municipalities (list enclosed) .

So, it is not possible for us to provide information in a comprehensive manner on Consent status and effluent discharge status of such Hotels, Dharmashala, Ashram within Ganga Adjoining Blocks & Municipalities because of

1. Consent may be issued to such units, which is under green category by District Industry Centre.
2. Physical verification of discharging untreated effluent from such establishment to River Ganga (directly or indirectly via drain/canal/khal/or any other mode).

After getting reply of Show Cause Letter from them, list of unit, operating without Consent can be prepared. But only after physical verification , list of such establishment , operating without Consent to Operate as well as discharging untreated effluent from such establishment to River Ganga (directly or indirectly via drain/canal/khal/or any other mode) can be prepared.

So, it will be helpful for us to prepare details of Hotels including restaurant, Dharmashala, Ashram operating without proper consent to operate and discharging untreated effluent if we get physical verification report of establishments (enclosed) from concerned Block /Municipality as per format (enclosed).

It is for your kind perusal and necessary action please so that we can send you comprehensive list of such establishment in connection with OA No. 200 of Hon'ble NGT(Principal Bench).

With regards

Senior Environmental Engineer
Alipore Regional Office

1. List of Hotels including Restaurant, Dharmashala, Ashram
2. Format for information



Government of West Bengal
Office of the Additional District Magistrate &
District Land & Land Reforms Officer, South 24 Parganas
New Treasury Building (8th & 9th Floor), Alipore, Kolkata - 700027.
TEL. NO. 2479-1955, 2479-2196, FAX- 2499-4820, email ID-
dllro.s24pgs@gmail.com

AN ISO 9001:2008 CERTIFIED ORGANIZATION

Memo No. Misc / 837 / 2024

Date : 15 / 2 / 2024

To,
The General Manager,
District Industries Centre (DIC),
South 24 Parganas.

Sub : O.A. 200 of 2014 / PB (M.C. Mehta Vs. U.O.I).
Ref : 1. Solemn Order dated 24.11.2023.
2. Letter from West Bengal Pollution Control Board,
Alipore Regional Office.

With reference to the above you are directed to send the exhaustive list of Hotels, Dharamshala, Ashram within Ganga adjoining Blocks and Municipalities, operating without proper consent and discharging untreated effluents / waste water to river Ganga directly or indirectly via drain / canal / khal or any other mode.

The report to be sent to this end within two days.

This may be treated as "Extremely Urgent".

Encl : As stated.

[Signature]
15/2/24

Additional District Magistrate and
District Land and Land Reforms Officer
South 24 Parganas
Date : 15 / 2 / 2024

Memo No. Misc / 837 / 1 / 2024

Copy forwarded for information to :

1. The C.A. to the District Magistrate, South 24 Parganas.

[Signature]
15/2/24

Additional District Magistrate and
District Land and Land Reforms Officer
South 24 Parganas



GOVERNMENT OF WEST BENGAL
Directorate of Micro, Small and Medium Enterprises,
Office of the General Manager, District Industries Centre, South 24-Parganas,
129/1 Ukilpara Road, Baruipur, Kolkata – 700144.
[Email-s24pgsdic@gmail.com](mailto:s24pgsdic@gmail.com) / report.dic.s24pgs@gmail.com

Memo No : 771 /DIC/S-24Pgs

Date: 16/02/2024

To
The Additional District Magistrate
And
District Land & Land Reforms Officer,
South 24 Parganas.

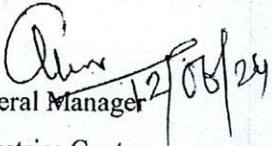
Subject: List of hotels, dharmashala, ashram within Ganga adjoining blocks and municipalities operating without proper consent-regarding.

Sir,

In reference to the above this is for your kind information that this office issues Consent to Establish and Consent to Operate only for Small Green Category units using the common portal of WBPCB as Ex-Officio Environmental Officer without physical verification vide Circular no.2845_1M-37/2016 dated 26/10/2017 of WBPCB. Hence in reference to letter under Memo No. 71/20/WBPCB/ARO(09)/2022 dated 15/02/2024 of Senior Environmental Engineer, Alipore Regional Office on the subject, such units may be operating only with trade licenses from concerned local body and without proper consent to operate from competent authority. Such units do not apprise this office their status of operation, so we are unable to forward you the current status of such listed units.

This is for your kind perusal.

Yours faithfully


General Manager

District Industries Centre
South 24 Parganas.

32605

DISTRICT:-SOUTH 24 PARGANAS
BEFORE THE NATIONAL GREEN TRIBUNAL
(PRINCIPAL BENCH, KOLKATA)

Original Application No. 200/2014/PB

M.C. MEHTA

-Versus-

UNION OF INDIA & Ors.

Compliance Report in the form of Affidavit submitted by the District Magistrate, South 24 Parganas being the Ex-Officio Chairman of the District Ganga Protection Committee, South 24 Parganas District, Government of West Bengal



Madhumita Bhattacharjee

Advocate for the State of West Bengal
Email: office.advocate.madhumita@gmail.com
(M): 09811785211

20 FEB 2024